

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

Original Application No.239 of 2021

Navraz Kersasp Mody
and another.

Applicants

-Vs-

The Auroville Foundation
And Others.

Respondents

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Dated at Chennai, on this 20th day of December, 2021.

V. Chandel

Counsel for the 1st Respondent

MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Department of Education)

New Delhi, the 10th November, 1997

G.S.R. 385.— *In exercise of powers conferred by section 31 of the Auroville Foundation Act, 1988 (54 of 1988), the Central Government hereby makes the following rules, namely:-*

1. Short title and commencement.
 - (1) These rules may be called the Auroville Foundation Rules, 1997.
 - (2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.
 - (1) In these rules, unless the context otherwise requires,-
 - (a) "Act" means the Auroville Foundation Act, 1988 (54 of 1988);
 - (b) "Chairman" means the Chairman of the Governing Board nominated under sub-section (2) of section 11;
 - (c) "FAMC" means the Funds and Assets Management Committee constituted by Governing Board under sub-section (1) of section 16;
 - (d) "Secretary" means the Secretary to the Foundation appointed under sub-section (1) of section 15;
 - (e) "section" means a section of the Act;
 - (f) "Working Committee" means the Working Committee of the Residents' Assembly constituted under section 20;
 - (2) All other words and expressions used herein and not defined but defined in the Auroville Foundation Act, 1988(54 of 1988) shall have the meanings respectively assigned to them in that Act.

3. Casual vacancies in the Governing Board.
 - (1) Casual vacancy of a member of the Governing Board nominated

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under clause (i) of sub-section (1) of section 11 shall arise on account of any of the following reasons, namely:-

- (a) on his death;
 - (b) on his resignation;
 - (c) if he has become of unsound mind and stands so declared by a competent court;
 - (d) if he has been adjudged as an insolvent;
 - (e) if he has been convicted for a criminal offence involving moral turpitude; or
 - (f) if he fails to attend three consecutive meetings of the Governing Board without the leave of the Chairman.
- (2) Casual vacancies of the members in the Governing Board caused by any of the reasons mentioned in sub-rule (1) shall be filled up through nomination by the Central Government.
- (3) A member nominated to fill a casual vacancy shall hold office only for the unexpired period of the term of the member in whose place he is nominated.
- (4) Where a member nominated to be a representative of the Central Government on the Governing Board becomes a member by reason of the office or appointment he holds, his membership of the Governing Board shall terminate when he ceases to hold that office or appointment, as the case may be and in his vacancy, his successor in office or the appointee shall automatically become a member of the Governing Board for the unexpired period of the term of the member in whose place he holds the office or is appointed.
- (5) The Governing Board shall function notwithstanding that any person who is entitled to be a member by reason of his office is not a member of the Governing Board for the time being and notwithstanding any other vacancy, whether by non-appointment or otherwise;

4. Powers of the Governing Board.

- (1) The Governing Board shall have powers-
- (a) to create such number of posts of officers and staff in the office of the Foundation as may be required for the efficient performance of its functions with the concurrence of the Government of India:

Provided that no such post the maximum pay of which exceeds *Rs.4500 per mensem shall be created or filled without the previous sanction of the Central Government;

*(pre-revised)

(b) to appoint all categories of officers and staff to the office of the Foundation except the Secretary to the Foundation for conducting the affairs of the Foundation, in accordance with the regulations as may be made by the Governing Board and on the recommendation of duly constituted selection committees and to fix the amount of their pay and allowances, subject to the budgetary provision and to define their duties;

(c) subject to the other laws, to enter into agreements with the Central Government, State Governments, public or private organisations or individuals, foreign nationals and international non-governmental organisations, Government or Non-Government organisations or International Intergovernmental organisations for furtherance of the Foundation's objectives, for implementation of its programmes and for securing and accepting endowments, grants-in-aid, donations or gifts on mutually agreed terms and conditions in consultation with the Working Committee:

Provided that no such agreements shall be made with any foreign Government, Foreign Governmental Organisation or International or Inter-Governmental Organisation, foreign national or International non-governmental organisations, except with the prior approval of the Central Government.

(d) In consultation with the Working Committee and the FAMC of the Residents Assembly to acquire by purchase, lease, gift or otherwise any immovable property which may be necessary or convenient for the purposes of the Foundation ;

(e) to acquire by purchase, lease, gift or otherwise any movable property including any equipment which may be necessary or convenient for the purposes of the Foundation and in consultation with the Working Committee and the FAMC of the Residents' Assembly;

(f) to construct, alter, extend, modify and maintain any building or buildings which may be necessary or convenient for the purposes of the Foundation;

(g) to invest the funds of the Foundation or any other investible funds at the disposal of the Foundation in such securities or in such manner as

may, from time to time, be determined by the Governing Board and in accordance with Government of India's instructions on investment and, from time to time, to sell or transfer such investments in consultation with the Working Committee and the FAMC ;

- (B) to take over and acquire by purchase, gift or otherwise from Central Government, State Governments, public or private organisations or individuals or, subject to compliance with the other laws and approval of the Central Government, from foreign nationals and international non-Governmental Organisations movable and immovable properties or other funds together with any attendant obligations and engagements not inconsistent with the objects of the Foundation in consultation with the Working Committee and the FAMC ;

Provided that the prior approval of Central Government shall be necessary in those cases where the value of such properties or funds exceeds rupees one crore in any financial year;

See P. 25/12

- (1) to sell, transfer, lease or otherwise dispose of any immovable property of the Foundation in consultation with the Working Committee and the FAMC ;

Provided that no property of the Foundation shall be sold without the previous sanction of the Central Government if its value is more than rupees five lakhs.

- (2) Where a decision is required to be taken by the Governing Board in consultation with the Working Committee or FAMC, then such consultation shall be completed within a period of sixty days and the decision of the Governing Board after such consultation shall be final but in emergency matters consultation process may be completed in a weekly time in consultation with working Committee and FAMC, if necessary by circulation of papers.
- (3) The Governing Board may with the previous sanction of the Central Government borrow, on the security of the properties of Aurville or any other asset, for carrying out the purposes of the Act in consultation with the Working Committee and the FAMC;
- (4) The Governing Board may, by resolution, sanction any expenditure or otherwise making of a contract involving expenditure not inconsistent

with the conditions of grant from the funds available at the disposal of the Foundation in the performance of its functions:

Provided that the Governing Board shall not enter into any contract involving expenditure in excess of Rupees one lakh or extending for a period of more than two years without prior approval of the Central Government.

5. Committees-

- (1) The following shall be the Committees of the Foundation, namely:-
 - (a) Finance Committee constituted by the Governing Board under sub-section (1) of section 16 ;
 - (b) Funds and Assets Management Committee (FAMC) constituted by the Governing Board under sub-section (1) of section 16 with the Secretary of the Foundation as its Convener and with not exceeding ten other members including the Financial Adviser, Ministry of Human Resource Development.
 - (c) Such other Committee or committees as may be constituted by the Governing Board under sub-section (1) of section 16 or by the Residents' Assembly under sub-section (1) of section 19, as the case may be.
- (2) Subject to the provision of sub-rule (1), the Governing Board shall determine the composition and functions of every Committee constituted by it.
- (3) The Residents' Assembly shall determine the composition and functions of every Committee constituted by it.
- (4) Subject to the provisions of these rules, the FAMC shall administer the funds and assets of the Foundation, tender advices, make recommendations and carry out such works as may be assigned to it by the Governing Board.

6. Powers and duties of the Secretary.-

- (1) The Secretary shall be appointed by the Central Government and shall be the Principal Executive Officer of the Foundation and shall exercise his powers and discharge his duties under the Chairman of the Governing Board.

(2) The Secretary shall

- (a) be custodian of the records, the Common Seal and such other properties of the Foundation as the Governing Board may commit to his charge;
- (b) have the powers to grant leave to all employees of the office of the Foundation except to himself and make necessary arrangement for the discharge of the functions of such employees during their absence;
- (c) issue notices and convene meetings of the Governing Board and its committees and the Auroville International Advisory Council with the previous consent of their respective Chairman;
- (d) keep the minutes of the meetings of the Auroville International Advisory Council, Governing Board and the Committees of the Foundation constituted under Section 16;
- (e) record the official proceedings and correspond on behalf of the Auroville International Advisory Council and the Governing Board and its Committees;
- (f) supply to the Central Government a copy of the Agenda of the meetings of the Governing Board, the Residents' Assembly and the Auroville International Advisory Council as soon as they are issued and the minutes of such meetings;
- (g) represent the Foundation in suits or proceedings, in or out of court or before any authority, by or against the Foundation, sign powers of attorney, verify pleadings and depute his representative for the purpose;
- (h) subject to the provisions of the Act and these rules, and the regulations maintain the Register of Residents as provided under the Act;

(i) maintain the accounts of the Foundation and arrange for

preparation of annual estimates and statements of the accounts for their presentation to the Governing Board, the Residents' Assembly and the Auroville International Advisory Council;

- (j) have the accounts of the Foundation finalized in consultation with the Working Committee in respect of units, trusts, schools and other institutions run by the Auroville residents;
- (k) furnish to the Central Government the statements and other papers required to be laid before the Houses of Parliament under the Act;
- (l) on behalf of the Governing Board, arrange to send all returns and statements and such other particulars, as may be prescribed or as the Central Government may direct or require;
- (m) perform such other functions and exercise such other powers as may be specified in the Act, rules or regulations or as may be required by the Central Government or delegated to him by the Chairman, Governing Board or the Residents' Assembly;

7. Association of persons with the Governing Board.

- (1) Subject to the provisions of sub-section (4) of the section 11 and these rules, the Governing board may associate with it any persons whose assistance or advice it may desire in complying with any of the provisions of the Act;

Provided that the purpose of such association shall be directly related to the promotion of the aims and objectives of Auroville or any particular activity related to Auroville in regard to which special professional or technical advice required :

Provided further that the Association sought by invitation and the duration of the association would be clearly spelt out.

- (2) A person associated with the Governing Board under sub-rule(1) shall have the right to take part in the discussions of the Governing Board relevant to the purpose for which he has been associated, but shall not have the right to vote.

- (3) A person invited to associate with the Governing Board shall be paid by the Foundation per-diem daily allowance and travelling allowance at the maximum rates prescribed under the rules applicable to Group "A" officers of the highest grade in the Central Government:

Provided that no such person shall be paid any allowance in excess of such rates specified except with the prior approval of the Central Government.

8. Resident's Register

- (1) The Secretary shall, in accordance with the provisions of sub-section (2) of section 18, maintain a register of residents of Auroville who are of eighteen years and above of age and are entitled to have their names entered in the register.
- (2) The register of residents of Auroville shall be maintained in two Parts, namely, Part I and Part II.
- (3) Part I of the register shall contain, all the names of residents included in the register maintained by the Administrator appointed under section 5 of the Auroville (Emergency Provisions) Act, 1980 (55 of 1980) and Part II shall contain the names and other particulars of residents subsequently admitted to the register as residents of Auroville.
- (4) Part II of the Register of residents shall be in Form A appended to these rules.
- (5) The Register shall, at all reasonable times, be open for inspection by the members of the Residents' Assembly and any member of the Residents' Assembly desirous of obtaining a copy of extracts from it may apply to the Secretary showing the reasons for such application.
- (6) The Secretary shall, upon receipt of an application under sub-rule(5), issue a copy of extracts from the register.

9. Registration of residents.

- (1) A resident of Auroville admitted to Auroville under the terms of sub-

section (2) of section 19 and who is of the age of eighteen years or above as on the date of application may submit an application in Form B appended to these rules to the Secretary for registering his name in the register of residents.

(2) Every application submitted under sub-rule (1) shall be verified in the manner specified in the aforesaid Form.

(3) On receipt of an application under sub-rule (1), the Secretary shall issue a receipt to the applicant and process the application as per the directions of the Residents' Assembly and the regulations made by the ^{GoI} Governing Board under section 32.

10. Funds of the Foundation.-

(1) The funds of the Foundation shall consist of

- (a) grants, loans and other monies sanctioned by the Central Government for the purpose of enabling the Foundation to discharge its functions under the Act;
- (b) contribution to the Foundation received from other sources;
- (c) income from the assets of the Foundation;
- (d) borrowing on the security of the Auroville Foundation or any other asset as allowed by the Central Government; and
- (e) receipt of the Foundation from other sources.

(2) (i) All monies received shall be deposited in one or more accounts at the State Bank of India or its subsidiaries or any other scheduled bank approved in this behalf by the Central Government.

(ii) All funds shall be paid into the Foundation's accounts with the Bank and shall not be withdrawn except through a cheque signed by such authorised person(s) as may be duly empowered in this behalf by the Governing Board, upto such limits and for purposes to be specified in the regulations.

(iii) Approval of the Central Government shall be obtained for depositing monies received in Banks other than scheduled Banks.

11. Protection of Auroville name and symbol.

In pursuance of the Act, the name or the symbol of Auroville shall not be utilised for any mark, name, brand name, patents, licence or trade mark of any sort for any commercial or non-commercial purpose unless its utilisation has been approved by the Governing Board in consultation with the Working Committee.

F O R M - A

[See rule 8(4)]

Register of residents of Auroville

1. Serial number :
2. Family name :
3. Name in full :
4. Auroville name :
5. Sex : Male/Female
6. Father's /husband's name :
7. Date of birth :
8. Personal Identification marks :
9. Passport number :
10. Date and place of issue of passport:
11. Period of validity of passport :
12. Occupation :
13. Marital status :
14. Nationality :
15. Address in Auroville :
16. Name and address of reference :
person in India/Home country
17. Date of first arrival in India :
18. If presently out of India, last :
date of departure
19. Details of Residential Permit :
Issued by the Regional Passport
Officer, Pondicherry.

F O R M - B
[See rule 9(1)]
Application for registration

To

The Secretary
Auroville Foundation,
Auroville

Sir,

I hereby inform you that I am a resident of Auroville and am eligible for inclusion of my name in the register of residents of Auroville maintained by you under sub-section (2) of Section 18 of the Auroville Foundation Act, 1988 (54 of 1988).

My particulars are given below:-

1. Name in full :
(in capital letters)
2. Family name, if any :
3. Auroville name :
4. Sex : Male/Female
5. Father's/Husband's name :
6. Date of birth (in Christian Era) :
(supporting document to be attached)
7. Personal identification marks :
8. Passport number :
9. Date and place of issue of
the Passport :
10. Period of validity of the Passport :
11. Occupation :
12. Marital status :
13. Nationality :
14. Address in Auroville :
15. Name and address of reference
person in India/Home country :
16. Date of first arrival in India :
17. If presently out of India, last

2458

THE GAZETTE OF INDIA : NOVEMBER 22, 1997/AGRAHAYANA 1, 1919

[PART II—SEC. 3(i)]

*date of departure*1A. *Details of Residential Permit**Issued by the Regional Passport**Officer, Pondicherry*

I hereby verify that the particulars given in this application are true to the best of my knowledge, belief and information and nothing has been concealed therefrom.

*List of enclosures :**Yours faithfully,**Place :**Signature of the applicant**Date :*Receipt

Received an application dated _____ from _____ for registration of his/her name in the register of residents of Auroville.

*Place:**Secretary**Date:*

[No. F. 27-43/91-3U]
D. P. SINGH, Director

No.F.27-3/2000-UU
Government of India .
Ministry of Human Resource Development
Department of Secondary Education & Higher Education
UNESCO Unit

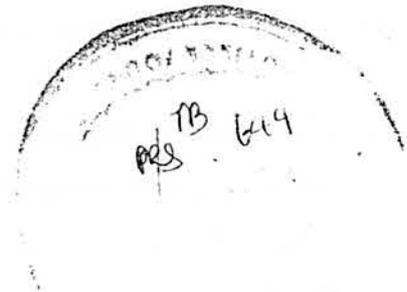
Dated 26th February, 2001.

**Subject:- Minutes of the meeting chaired by Secretary,
Department of Secondary Education & Higher Education
on 15.02.2001 for considering the Master Plan of
Auroville.**

Kindly find enclosed herewith the Minutes of the meeting on the
subject noted above for your kind consideration.


[R. K. Singh]
Section Officer (UU)

Shri N. Bala Baskar,
Secretary,
Auroville Foundation,
Auroville 605101,
Vellupuram Distt., Tamil Nadu.
(Fax # 413-622222)



**Minutes of the Meeting Chaired by Secretary, Department
of Secondary Education & Higher Education on 15.2.2001
for considering the Master Plan of Auroville.**

Secretary, Department of Secondary Education & Higher Education chaired a meeting at 12.00 Noon on 15.02.2001 in his chamber to consider the Master Plan of Auroville. A list of those who attended the meeting is annexed. Prof. D.P. Chattopadhyay and Shri L.M. Singhvi could not attend.

2. Dr. Kireet Joshi, Chairman of the Auroville Foundation explained that, as per decision of the last meeting held on 3.4.2001, the Master Plan has been examined by Town & Country Planning Organisation, Ministry of Urban Development & Poverty Alleviation (T.C.P.O) and necessary changes wherever required had been carried out. He further stated that it was now a document jointly authored by the Auroville Foundation and the T.C.P.O. containing a message from Dr. Murli Manohar Joshi, Minister of Human Resource Development and a foreword by Shri Jagmohan, Minister of Urban Development and Poverty Alleviation. He requested that the Master Plan may now be approved by the Ministry.

3. Shri Meshram, Chief Town Planner, Ministry of Urban Development & Poverty Alleviation stated that it was now a technically sound document. It was noted that the document has been prepared by the Governing Board of the Auroville Foundation, which, according to Section 17(e) of the Auroville Foundation Act, is the competent authority

to prepare the Master Plan, in consultation with T.C.P.O. Some discussion took place about the legality and legitimacy of the Government approving the Master Plan in the absence of any specific provision in any of the Statutes for doing so. It was finally decided that the document should be processed for approval and for giving the go ahead for further necessary action required for its implementation.

4. The meeting ended with a vote of thanks to the Chair.

Ministry of HRD
Deptt. of Secondary Education & Hr. Education
UNESCO Unit

Meeting of the Master Plan of Auroville held on 15.02.2001 at
12.00 Noon chaired by Secretary, Secondary Education & Hr.
Education.

	Name	Designation	Tel. No.	Signature
1.	S. GURUMURTHI	Special Commissioner Tamil Nadu.	044/852495	S. Gurumurthi
2.	ANUPAMA KUNDOO	ARCHITECT PLANNER Auroville	0413.622327	A. Kundoo
3.	FRIEDRICH S.B.	EDUCATIONIST Auroville	0413 622 854	F. S.B.
4.	D.P. Singh	Div. MHRD		D.P.S.
5.	JYOTI MADHOK	member Governing Board Auroville Foundation	6821009 6821801	J. Madhok
6.	D.S. Meshram	CP, TUPD, MOUSPA	3319353	D.S. Meshram
7.	M.L. Chotani	AP, RPO	do Fax 3319191	M.L. Chotani
8.	C. BALAKRISHNAN	JS (Ply), Dept of Edu		C. Balakrishnan
9.	Dr. SUBRASH C. KASHYAP	Member Governing Board Auroville Foundation	6962517 6560742	Dr. Subrash C. Kashyap
10.	KIREET JOSHI	Chairman, Auroville Foundation		K. Joshi
11.	N. BALA BASKAR	SECRETARY AUROVILLE FOUNDATION		N. Bala Baskar
12.	PSC (NG) (A.S. DHILLON)	DS (GCC)		P.S.C. (NG)

No.F. 27-3/2000-UU
 Government of India
 Ministry of Human Resource Development
 Department of Secondary & Higher Education
 (UNESCO Unit)

New Delhi, Dated 12th April, 2001

To,

The Secretary,
 Auroville Foundation,
 Auroville - 605 101,
 Villupuram District,
 Tamil Nadu.

Subject: Approval of the Master Plan of Auroville.

Sir,

I am directed to refer to this Ministry's letter of even number dated 26.2.2001 forwarding the minutes of the meeting Chaired by Secretary Department of Secondary & Higher Education on 15.2.2001 for considering the Master Plan of Auroville. It has been noted that the Master Plan of Auroville has been prepared by the Resident's Assembly in consultation with the experts involved and with technical contribution of the Town and Country Planning Organization, Government of India. It, therefore stands approved in so far as Department of Secondary & Higher Education is concerned.

With regards,

Yours sincerely,


 [B. S. Dhillon]
 Deputy Secretary [INC]



MS 11/5
 P. Arto
 P. Arto

MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DEPARTMENT OF HIGHER EDUCATION)

AUROVILLE FOUNDATION

Auroville, the 16th August 2010

AUROVILLE UNIVERSAL TOWNSHIP MASTER PLAN
(PERSPECTIVE 2025)

1. No. AF/64-C/2010-S.O -- Whereas the Preamble to the Auroville Foundation Act, 1988 (No. 54 of 1988), in paragraph 4 thereof, has describes Auroville as an international township that is being developed with the aid of funds from different organizations in and outside India as well as substantial grants from the Central Government and the State Governments, and that United Nations Educational, Scientific and Cultural Organization (UNESCO), in the resolutions adopted by it from time to time, has supported Auroville as a project contributing to international understanding and promotion of peace in the world;

2. Whereas Section 3, *ibid*, states that all the properties of Sri Aurobindo Society, immovable and movable, relating to Auroville are transferred and vested in the Central Government and Section 6 (1), *ibid*, read with Govt. of India, Ministry of Human Resource Development (Department of Education) Notification No. F. 27-15/91-UU dated 29.04.1992, vests the said properties in Auroville Foundation with effect from 1st Day of April 1992.

3. Whereas as Section 17 (d), *ibid*, empowers the Governing Board of Auroville Foundation to, *inter alia*, secure proper management of the properties vested in Auroville Foundation and Section 17 (e), *ibid*, empowers the said Governing Board to prepare a Master Plan of Auroville Township in consultation with the Residents' Assembly of Auroville Foundation and ensure development of the said township as so planned;

4. Whereas the Auroville Universal Township Master Plan (Perspective 2025) was prepared, to regulate the future development of the said township, in consultation with the said Residents' Assembly and with the active technical advice of the Town & Country Planning Organization of the Ministry of Urban Development, Government of India, and the Governing Board of Auroville Foundation approved it in its 21st meeting held on 17th and 18th December 1999.

5. Whereas the Central Government has approved the said Master Plan, *vide* Government of India, Ministry of Human Resource Development (Department of Secondary & Higher Education) Letter No. F. 27-3/2000-UU dated 12th April 2001, to regulate the future development of the said township; and

6. Now, therefore, in exercise of the powers vested in it by Section 17(e), *ibid*, the Governing Board of Auroville Foundation, with the approval of the Central Government, hereby notifies the Auroville Universal Township Master Plan (Perspective 2025), which shall come into force from the date of publication of this notification in the Gazette of India.

M. RAMASWAMY
Secy.



Unesco Resolution

1966



1st Resolution on Auroville passed unanimously at its General Conference held in Paris in October-November 1966:

Resolution contained in the document 14 C/-DR.6

The General Conference, Being apprised that in connection with the commemoration of the twentieth anniversary of Unesco, the Sri Aurobindo Society, Pondicherry, India, a non-governmental organisation affiliated to the Indian National Commission for Unesco, proposes to set up a cultural township known as "Auroville" where people of different countries will live together in harmony in one community and engage in cultural, educational, scientific and other pursuits,

Noting that the township will have pavilions intended to represent the cultures of the world, not only intellectually but also by presenting different schools of architecture, painting, sculpture, music, etc. as part of a way of living,

Appreciating that one of the aims of "Auroville" will be to bring together in close juxtaposition the values and ideals of different civilizations and cultures,

Expresses the belief that the project will contribute to international understanding and promotion of peace and commends it to those interested in UNESCO's ideals.



Unesco Resolution 1968



2nd Resolution on Auroville passed unanimously at its General Conference held in Paris in October-November 1968:

Resolution No. 4.131:

Recalling that in connection with commemoration of the 20th anniversary of UNESCO, the Sri Aurobindo Society, Pondicherry, India, had taken steps to establish an international cultural township known as Auroville where people of different countries will live together in one community and engage in cultural, educational and other pursuits, and that this project has been commended to all those interested in UNESCO's ideals in resolution 4 36 passed at the fourteenth session of the General Conference,

Considering that Member States, believing in the pursuit of truth and the free exchange of ideas and knowledge, have agreed and determined to develop and to increase the means of communication between their peoples,

Considering also that, despite the technical advance which facilitates the development and dissemination of knowledge and ideas, ignorance of the way of life and customs of people still presents an obstacle to friendship among the nations, to peaceful cooperation, and to the progress of mankind,

Taking account of the Universal Declaration of Human Rights, the Declaration on the Promotion among Youth of the Ideas of Peace, Mutual Respect and Understanding between Peoples and the Declaration of the Principles of International Cultural Cooperation,

Noting that the foundation-stone of Auroville has been laid on 28th February 1968 and that the youth of many nations participated in this solemn ceremony symbolizing the coming together of nations in a spirit of human unity,

Confident that Auroville with its many interrelated sub-projects will add a new dimension to UNESCO's activities for the promotion of international co-operation and understanding and appreciation of cultural and human values,

Invites Member States and international non-governmental organizations to participate in the development of Auroville as an international cultural township designed to bring together the values of different cultures and civilisations in a harmonious environment with integrated living standard which correspond to man's physical and spiritual needs.



Unesco Resolution

1970



3rd Resolution on Auroville passed unanimously by the General Assembly of Unesco at its Paris session held during October-November 1970:

Resolution No. 3.32.1

The General Conference

Recalling resolutions 4.36 and 4.131 concerning Auroville which were adopted by the fourteenth and fifteenth sessions of the General Conference,

Noting that Charter of Auroville aims inter alia at establishing "a place of unending education, of constant progress, of youth that never ages", and "living embodiment of an actual human unity",

Recognizing the progress made in Auroville since the foundation stone was laid on 28th February 1968,

Conscious of the new responsibilities cast on UNESCO in the wake of growing unrest among youth from almost every part of the world; and which has taken the form of an open dispute with the universities and society,

Aware of the urgent need to welcome the "newly vocal young as allies in the search for a better world", and in keeping up with the spirit of the Universal Declaration of Human Rights, for the promotion among youth of ideas of peace, mutual respect and understanding between peoples, and in conformity with the Declaration of the Principles of International Cultural Co-operation,

Noting further that towards this end Auroville is already preparing and creating an instrument of education capable of meeting the formidable demands of our age, linking East and West in a new relationship,

Considering that Unesco's Major Project on the Mutual Appreciation of Eastern and Western Cultural Values gave a pioneering start, and recognizing that Auroville can be an effective and integrated follow-up of this Project,

Requests the Director-General to take such steps as may be feasible within the budgetary provisions, to promote the development of Auroville as an important international cultural programme.



Unesco Resolution

1983



4th Resolution on Auroville passed unanimously by the General Assembly of Unesco at its 22nd session held in Paris 25th October to 26th November 1983:

Resolution No.11.19

The General Conference

Recalling the foundation of an international township, Auroville in South India in February 1968, when the youth of 124 Member States participated in the ceremony by depositing the soil of their countries in the foundation urn to symbolise the coming together of the nations of the world,

Noting that the Charter of Auroville, announced at the Foundation Ceremony, declared that Auroville belongs to nobody in particular but to humanity as a whole and enunciated the aims of unending education and youth that never ages, as also material and spiritual research for the living embodiment of an actual human unity,

Recognising that Auroville seeks to ensure international understanding, peace, innovative education, a learning society and all round material and spiritual development for harmonious individual and collective growth and that such aims contribute to the advancement of the objectives of UNESCO,

Recognising that during the last fourteen years, Auroville has been growing steadily and that the resident members of Auroville, including 125 children represent twenty-four countries.

Noting that Auroville International Centres have been established in different parts of the world to work for the growth, development and promotion of the aims and objectives of Auroville,

Noting that the Government of India has taken an active interest in Auroville and has fully supported its ideals of international understanding and the unity of mankind,

Welcoming the fact that an International Advisory Council has been set up to advise the Government of India on ensuring the promotion of the ideals for which Auroville was established,

Noting that the work as Auroville aims at restoring the ecological balance of a severely deforested, eroded land by an extensive program of afforestation, erosion control and soil conservation, and also by initiating a new approach to integrated rural and educational development,

Appreciating the experimentation in Auroville in alternative sources of energy and in new methods of economic development permitting the free pooling of resources and cooperative activities,

Recalling that in 1970 the General Conference adopted a resolution inviting Member States and international non-governmental organisations to participate in the development of Auroville as an International Cultural Township, and inviting the Director-General to take such steps as might be feasible, within the budgetary provisions, to promote the development of Auroville as an important international cultural program,

Invites the Director-General to extend all possible support for the development of Auroville and to participate in its activities within the framework of the Program and Budget for 1984-1985.



UNESCO RESOLUTION 2017

Records of the General Conference
39th session Paris, 30 October – 14 November 2017

Resolution No. "(39 C/Resolution 15)" adopted on the report of the SHS Commission at the 18th plenary meeting, on 13 November 2017.

United Nations

Cooperation of UNESCO with the international township of Auroville, India

The General Conference,

Recalling the foundation of an international township, Auroville, in South India on February 28, 1968, when the youth of 124 Member States participated in the ceremony by depositing the soil of their countries in the foundation urn to symbolize the coming together of the nations of the world,

Noting that the General Conference of UNESCO unanimously adopted resolutions of support to Auroville in 1966, 1968, 1970 and 1983, inviting Member States and international non-governmental organizations to participate in the development of Auroville as an international cultural township designed to bring together the values of different cultures and civilizations in a harmonious environment with integrated living standards that correspond to people's physical and spiritual needs,
Recognizing that the aims of Auroville are to promote international understanding, peace, innovative education, a learning society and all-round material and spiritual development for harmonious individual and collective growth, and that such aims contribute to the advancement of the objectives of UNESCO, especially dialogue among civilizations, cultures and religions, cultural diversity and culture as a factor for development,

Appreciating that the Government of India passed, in 1988, the Auroville Foundation Act for the purpose of protecting and encouraging the development of Auroville,

Also appreciating that Auroville International Centres have been established in many countries of the world, which are engaged in bringing youth from their countries into contact with the aims and ideals of Auroville and in facilitating internships, volunteer stays and academic research programmes,

Also recognizing that Auroville has developed into a centre of expertise in a wide range of fields, benefiting India and *noting* its success in sharing its experience and helping the development of its neighbouring rural population,

Acknowledging that Auroville is inviting all nations of the world to participate in its development, especially of its International Zone, which is designated as an educational campus hosting cultural pavilions of all nations or groups of nations, expressing the genius of each culture,

Also noting that 28 February 2018 will mark the 50th anniversary of the founding of Auroville,

Further recognizing that Auroville is a successful and unique model project, proving the capacity of an international community, after almost 50 years of existence, to continue to live up to its initial founding ideas of peace and international harmony and which are also UNESCO's own values and principles, as well as some of its major priorities,

Invites the Director-General to reinforce the association of UNESCO with Auroville and organize commemorative activities for its 50th anniversary, and to re-invite the Member States on the special occasion of Auroville's 50th anniversary to participate in Auroville's further development.

LANDS OWNED BY AUROVILLE FOUNDATION AS ON 31-03-2020

Sl. No.	Name of the Village	Name of the Taluk	Extent <i>(Acres)</i>
1	Bommayarpalayam	Vanur Taluk	783.310
2	Irumbai	Vanur Taluk	1403.814
3	Acharampattu	Vanur Taluk	1.290
4	Akasampattu	Vanur Taluk	1.840
5	Kottakuppam	Vanur Taluk	276.990
6	Mathur	Vanur Taluk	84.095
7	Pattanur	Vanur Taluk	119.923
8	Pulichapallam	Vanur Taluk	151.439
9	Poothurai	Vanur Taluk	125.350
10	Rayaputhupakkam	Vanur Taluk	24.190
11	Thiruchitrambalam	Vanur Taluk	178.690
12	Nadukuppam	Marakanam Taluk	0.215
13	Mannavanur	Kodaikanal Taluk	2.180
	Total		3153.326

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: இரும்பை

ஆரோவில் நிறுவனத்திற்குரிய
10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : இரும்பை

பட்டா எண் : 11

உரிமையாளர்கள் பெயர்

1. - ... ஆரோவில் பவுண்டேஷன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
295	3	0 - 7.50	0.31	--	--	--	--	---- -- 27-03-2002
385	8	0 - 29.00	0.99	--	--	--	--	---- -- 27-03-2002
102	4A1	0 - 26.00	1.10	--	--	--	--	RTR1831/11--- -- 16-05-2008
102	4B	0 - 52.50	2.20	--	--	--	--	RTR815/12--- -- 21-02-2007
102	5A1	0 - 20.00	0.84	--	--	--	--	---664/1419 -- 04-06-2010
103	1A	4 - 59.50	19.28	--	--	--	--	D/8912/07--- -- 19-02-2003
103	1B	0 - 40.50	1.90	--	--	--	--	D/8912/07--- -- 06-05-2003
104	-	1 - 63.50	6.87	--	--	--	--	---- -- 19-02-2003
110	7A	2 - 1.50	8.46	--	--	--	--	sr13/1036--601/1420 - 28-06-2011
111	4A	0 - 51.50	2.16	--	--	--	--	sr13/1053--601/1420 - 29-06-2011
113	1	0 - 85.00	3.57	--	--	--	--	---- -- 20-02-2003
113	3	1 - 59.00	6.68	--	--	--	--	---- -- 20-02-2003
385	1	0 - 53.00	1.80	--	--	--	--	---- -- 27-03-2002
116	1	0 - 49.00	2.06	--	--	--	--	---- -- 20-02-2003
404	6	1 - 50.00	6.30	--	--	--	--	---- -- 27-03-2002
144	4	0 - 61.00	2.56	--	--	--	--	---- -- 20-02-2003
150	4B	0 - 24.50	1.03	--	--	--	--	RTR948/13--- -- 20-02-2003
228	4	0 - 22.00	0.75	--	--	--	--	RTR948/13--- -- 27-03-2002
162	13B	0 - 85.50	3.39	--	--	--	--	RTR988/12--- -- 20-02-

								2003
163	1	1 - 69.50	7.12	--	--	--	--	RTR988/12--- -- 20-02-2003
163	2	0 - 32.50	1.36	--	--	--	--	RTR988/12--- -- 20-02-2003
163	8B	0 - 15.50	0.65	--	--	--	--	RTR948/13--- -- 06-05-2003
165	5B	0 - 59.00	2.48	--	--	--	--	RTR988/12--- -- 20-02-2003
170	1	0 - 20.00	0.68	--	--	--	--	D/8912/07--- -- 09-07-2003
172	1C	0 - 25.00	0.86	--	--	--	--	D/1120/08--- -- 20-02-2003
175	3	0 - 30.00	1.02	--	--	--	--	---- -- 20-02-2003
175	4B	0 - 5.50	0.19	--	--	--	--	D/1120/08--- -- 20-02-2003
175	5	0 - 35.50	1.21	--	--	--	--	---- -- 20-02-2003
175	9	0 - 70.00	2.38	--	--	--	--	---- -- 20-02-2003
177	1	0 - 24.00	0.82	--	--	--	--	---- -- 20-02-2003
179	2A	0 - 89.00	3.02	--	--	--	--	---- -- 20-02-2003
179	2B	1 - 75.00	5.96	--	--	--	--	---- -- 06-05-2003
179	3	0 - 31.00	1.05	--	--	--	--	2019/0103/07/158684- -- -- 18-03-2019
180	6	0 - 52.00	1.77	--	--	--	--	---- -- 20-02-2003
180	7	0 - 65.00	2.21	--	--	--	--	---- -- 20-02-2003
180	8	0 - 32.50	1.11	--	--	--	--	---- -- 20-02-2003
181	1	0 - 57.00	1.94	--	--	--	--	---- -- 20-02-2003
181	3	1 - 31.00	4.45	--	--	--	--	---- -- 20-02-2003
182	1A	0 - 3.50	0.12	--	--	--	--	---- -- 20-02-2003
182	1B	0 - 3.50	0.12	--	--	--	--	---- -- 20-02-2003
184	2A	0 - 38.00	1.30	--	--	--	--	RTR1831/11--204/1420 -- 01-10-2010
184	2B	0 - 70.00	2.40	--	--	--	--	RTR2603/11--204/1420 -- 01-10-2010
184	3	0 - 56.00	1.90	--	--	--	--	---- -- 20-02-2003
184	4	0 - 56.00	1.90	--	--	--	--	D/8912/07--- -- 20-02-2003
184	5	0 - 98.00	3.33	--	--	--	--	D/8912/07--- -- 20-02-2003
185	3B	0 - 46.00	1.60	--	--	--	--	RTR948/13--207/1420 -- 01-10-2010
185	4	0 - 60.00	2.04	--	--	--	--	---- -- 21-02-2003
187	12C	0 - 15.50	0.65	--	--	--	--	RTR1831/11--567/1419 -- 16-04-2010
187	1A	0 - 10.50	0.45	--	--	--	--	RTR948/13--567/1419 -- 16-04-2010

187	1B	0 - 10.50	0.45	--	--	--	--	RTR1831/11--567/1419 -- 16-04-2010
187	2A	0 - 17.00	0.70	--	--	--	--	RTR1831/11--567/1419 -- 16-04-2010
187	5B	0 - 6.00	0.25	--	--	--	--	2021/0103/07/269187- -8a206/1421 -- 24-11- 2021
187	7	0 - 18.00	0.76	--	--	--	--	---- -- 21-02-2003
188	1	1 - 59.50	6.70	--	--	--	--	---- -- 21-02-2003
190	1	0 - 16.00	0.54	--	--	--	--	---- -- 21-02-2003
190	2	0 - 37.00	1.26	--	--	--	--	D/8912/07--- -- 21-02- 2003
190	3	0 - 42.00	1.43	--	--	--	--	---- -- 21-02-2003
190	4	0 - 5.50	0.19	--	--	--	--	---- -- 21-02-2003
190	5	0 - 20.00	0.68	--	--	--	--	---- -- 21-02-2003
190	6	0 - 38.50	1.31	--	--	--	--	---- -- 21-02-2003
190	7A1A1	1 - 69.50	5.75	--	--	--	--	rtr584/4--8a96/1421 -- 01-11-2011
190	7B	1 - 2.50	3.48	--	--	--	--	---- -- 21-02-2003
191	1	0 - 33.00	1.12	--	--	--	--	---- -- 21-02-2003
191	2	2 - 13.00	7.24	--	--	--	--	---- -- 21-02-2003
191	3	0 - 54.00	1.84	--	--	--	--	---- -- 21-02-2003
192	2B	0 - 40.00	1.36	--	--	--	--	---- -- 21-02-2003
199	6	1 - 33.50	5.61	--	--	--	--	---- -- 21-02-2003
202	1	0 - 40.50	1.37	--	--	--	--	---- -- 21-02-2003
202	2	0 - 40.50	1.37	--	--	--	--	---- -- 21-02-2003
202	3	0 - 40.50	1.37	--	--	--	--	---- -- 21-02-2003
202	8	0 - 10.00	0.34	--	--	--	--	---- -- 21-02-2003
203	1	0 - 40.50	1.38	--	--	--	--	---- -- 21-02-2003
203	2A1	0 - 57.00	1.95	--	--	--	--	rtr989/10--443/1420 -- 28-12-2010
203	2B	0 - 24.50	0.83	--	--	--	--	---- -- 21-02-2003
203	3	0 - 44.00	1.50	--	--	--	--	---- -- 21-02-2003
203	4	0 - 86.00	2.92	--	--	--	--	---- -- 21-02-2003
203	5B	0 - 2.50	0.10	--	--	--	--	---- -- 21-02-2003
204	1	1 - 31.00	4.45	--	--	--	--	D/1120/08--- -- 21-02- 2003
204	2	0 - 54.50	1.86	--	--	--	--	D/1120/08--- -- 21-02- 2003
204	3	1 - 26.50	4.30	--	--	--	--	---- -- 21-02-2003
205	1	0 - 43.00	1.46	--	--	--	--	---- -- 21-02-2003
205	3	1 - 24.00	4.22	--	--	--	--	---- -- 21-02-2003

206	1A	0 - 39.50	1.34	--	--	--	--	---- -- 21-02-2003
206	1B	0 - 39.50	1.34	--	--	--	--	---- -- 06-05-2003
206	1D	0 - 9.50	0.32	--	--	--	--	---- -- 21-02-2003
206	1E	0 - 76.00	2.60	--	--	--	--	---- -- 21-02-2003
206	2	1 - 12.00	3.81	--	--	--	--	---- -- 21-02-2003
206	3A	0 - 56.00	1.90	--	--	--	--	2017/0103/07/038472- -- -- 23-02-2017
206	3B	0 - 14.00	0.48	--	--	--	--	---- -- 21-02-2003
207	10	0 - 55.00	1.87	--	--	--	--	---- -- 21-02-2003
207	4B	0 - 27.00	0.90	--	--	--	--	989/10--443/1420 -- 28-12-2010
207	5B	0 - 8.00	0.27	--	--	--	--	---- -- 21-02-2003
207	6	0 - 53.00	1.80	--	--	--	--	---- -- 21-02-2003
207	9B	0 - 33.50	1.15	--	--	--	--	989/10a--443/1420 -- 28-12-2010
209	1	0 - 57.00	1.94	--	--	--	--	---- -- 21-02-2003
209	3	0 - 52.00	1.77	--	--	--	--	---- -- 21-02-2003
209	5	0 - 81.00	2.75	--	--	--	--	---- -- 21-02-2003
210	1	0 - 55.00	1.84	--	--	--	--	---- -- 21-02-2003
210	2A	0 - 28.00	0.95	--	--	--	--	989/10b--443/1420 -- 28-12-2010
210	3	1 - 10.00	3.74	--	--	--	--	---- -- 21-02-2003
210	4B	0 - 10.00	0.35	--	--	--	--	989/10c--443/1420 -- 28-12-2010
211	1A2	0 - 47.50	1.60	--	--	--	--	2016/0103/07/004045- -52/1424 -- 02-04- 2016
211	1B	0 - 46.50	1.58	--	--	--	--	---- -- 21-02-2003
211	2	0 - 75.50	2.57	--	--	--	--	---- -- 21-02-2003
211	3	0 - 52.00	1.77	--	--	--	--	---- -- 21-02-2003
212	-	0 - 78.00	2.65	--	--	--	--	---- -- 21-02-2003
213	2	2 - 32.00	7.89	--	--	--	--	---- -- 21-02-2003
214	-	0 - 36.00	1.22	--	--	--	--	---- -- 21-02-2003
215	-	0 - 39.00	1.31	--	--	--	--	---- -- 21-02-2003
216	-	3 - 83.00	13.02	--	--	--	--	---- -- 21-02-2003
217	2	0 - 84.00	2.86	--	--	--	--	---- -- 21-02-2003
217	3B	0 - 4.50	0.15	--	--	--	--	---- -- 21-02-2003
217	4B	0 - 60.00	2.04	--	--	--	--	---- -- 21-02-2003
217	5A	0 - 40.50	1.38	--	--	--	--	---- -- 21-02-2003
217	5B1	0 - 25.50	0.87	--	--	--	--	---- -- 21-02-2003
217	6B	0 - 38.00	1.29	--	--	--	--	---- -- 21-02-2003

218	1A	0 - 61.50	2.10	--	--	--	--	---- -- 21-02-2003
218	1B	0 - 53.00	1.80	--	--	--	--	D/8912/07--- -- 21-02-2003
218	2A1	0 - 22.50	0.75	--	--	--	--	989/10d--443/1420 -- 28-12-2010
218	2A2	0 - 3.50	0.15	--	--	--	--	2019/0103/07/157356-443/1420 -- 20-03-2019
218	2B	0 - 27.00	0.92	--	--	--	--	---- -- 21-02-2003
218	3	0 - 39.00	1.33	--	--	--	--	---- -- 06-11-2014
218	4A	0 - 54.50	1.85	--	--	--	--	---- -- 21-02-2003
218	5B	0 - 19.50	0.67	--	--	--	--	---- -- 21-02-2003
218	6B	0 - 47.50	1.60	--	--	--	--	rtr584/5--8a96/1421 -- 01-11-2011
219	2	0 - 29.50	1.01	--	--	--	--	---- -- 21-02-2003
219	3A2	0 - 8.50	0.28	--	--	--	--	---- -- 21-02-2003
219	3B	0 - 24.50	0.83	--	--	--	--	---- -- 21-02-2003
219	4B	0 - 49.00	1.66	--	--	--	--	---- -- 21-02-2003
219	5	0 - 50.00	1.70	--	--	--	--	---- -- 14-09-2014
219	5B	0 - 37.00	1.25	--	--	--	--	557/10--577/1419 -- 22-04-2010
219	6	0 - 52.00	1.77	--	--	--	--	---- -- 21-02-2003
220	1	4 - 34.00	14.76	--	--	--	--	---- -- 21-02-2003
221	1	0 - 22.00	0.75	--	--	--	--	---- -- 06-05-2003
221	2A	1 - 70.00	5.78	--	--	--	--	---- -- 21-02-2003
221	2B	0 - 48.00	1.63	--	--	--	--	---- -- 21-02-2003
221	3	0 - 15.50	0.53	--	--	--	--	---- -- 06-05-2003
221	4	0 - 35.50	1.21	--	--	--	--	---- -- 21-02-2003
221	5	0 - 24.00	0.82	--	--	--	--	---- -- 06-05-2003
221	6	0 - 80.00	2.72	--	--	--	--	---- -- 06-05-2003
223	2B	0 - 61.00	2.56	--	--	--	--	---- -- 21-02-2003
223	3	0 - 79.00	3.32	--	--	--	--	---- -- 06-05-2003
223	5	0 - 41.50	1.74	--	--	--	--	---- -- 27-03-2002
223	6	0 - 20.00	0.84	--	--	--	--	---- -- 06-05-2003
223	7	0 - 22.50	0.77	--	--	--	--	---- -- 06-05-2003
224	2	3 - 19.50	10.87	--	--	--	--	---- -- 21-02-2003
224	3	0 - 8.00	0.27	--	--	--	--	---- -- 27-03-2002
224	4	0 - 15.50	0.65	--	--	--	--	---- -- 27-03-2002
225	1	0 - 62.50	2.13	--	--	--	--	---- -- 06-05-2003
225	2A	0 - 20.50	0.70	--	--	--	--	rtr584/11--8a96/1421 -

								- 01-11-2011
225	3	2 - 10.00	7.14	--	--	--	--	----- 27-03-2002
225	4	0 - 10.00	0.42	--	--	--	--	----- 27-03-2002
226	-	31 - 8.50	105.69	--	--	--	--	----- 21-02-2003
227	1A	0 - 48.00	1.63	--	--	--	--	----- 21-02-2003
227	1B	0 - 46.00	1.56	--	--	--	--	----- 21-02-2003
227	1C	2 - 37.00	8.00	--	--	--	--	----- 21-02-2003
227	2	0 - 52.00	1.77	--	--	--	--	----- 06-05-2003
227	3	0 - 26.00	0.88	--	--	--	--	----- 21-02-2003
227	4	0 - 21.00	0.71	--	--	--	--	----- 21-02-2003
227	5	0 - 22.00	0.75	--	--	--	--	----- 06-05-2003
228	1	0 - 50.00	1.70	--	--	--	--	----- 27-03-2002
228	2A1	1 - 3.50	3.05	--	--	--	--	----- 21-02-2003
228	2A2	0 - 30.00	1.02	--	--	--	--	----- 21-02-2003
228	2A3	0 - 60.50	2.05	--	--	--	--	----- 21-02-2003
228	3	0 - 95.00	3.23	--	--	--	--	----- 21-02-2003
229	1	2 - 81.50	9.57	--	--	--	--	----- 21-02-2003
230	2	0 - 23.50	0.80	--	--	--	--	----- 21-02-2003
230	3	0 - 58.50	1.99	--	--	--	--	----- 27-03-2002
231	1B	0 - 48.50	1.65	--	--	--	--	RTR2634/13--652/1419 -- 26-05-2010
232	4	0 - 19.50	0.82	--	--	--	--	----- 21-02-2003
232	6	0 - 32.50	1.36	--	--	--	--	----- 21-02-2003
232	9	1 - 8.00	4.54	--	--	--	--	----- 27-03-2002
233	2	0 - 16.00	0.67	--	--	--	--	D/8912/07--- -- 27-03- 2002
233	3	0 - 34.00	1.43	--	--	--	--	----- 21-02-2003
235	1	0 - 58.50	2.46	--	--	--	--	2019/0103/07/161836- -- -- 24-04-2019
235	2	0 - 77.50	3.25	--	--	--	--	----- 06-05-2003
235	3	0 - 48.00	2.02	--	--	--	--	----- 06-05-2003
237	3	0 - 32.00	1.34	--	--	--	--	----- 06-05-2003
237	6	0 - 14.00	0.59	--	--	--	--	----- 06-05-2003
242	1	0 - 64.00	2.69	--	--	--	--	----- 21-02-2003
242	2	0 - 51.00	2.14	--	--	--	--	----- 06-05-2003
242	3D1	0 - 17.00	0.71	--	--	--	--	2016/0103/07/004037- -8a273/1422 -- 02-04- 2016
242	3D2	0 - 6.00	0.25	--	--	--	--	2016/0103/07/004037- -8a273/1422 -- 02-04-

								2016
244	1	0 - 54.00	2.27	--	--	--	--	---- -- 21-02-2003
244	2	0 - 24.50	1.03	--	--	--	--	---- -- 21-02-2003
244	3A	0 - 6.50	0.27	--	--	--	--	---- -- 21-02-2003
244	3B	0 - 49.00	2.06	--	--	--	--	---- -- 21-02-2003
244	3C	0 - 40.00	1.68	--	--	--	--	---- -- 21-02-2003
244	3D	0 - 65.50	2.75	--	--	--	--	---- -- 21-02-2003
244	4	0 - 79.00	3.32	--	--	--	--	---- -- 27-03-2002
248	10	0 - 52.00	2.18	--	--	--	--	---- -- 21-02-2003
248	11	0 - 25.00	1.05	--	--	--	--	---- -- 21-02-2003
248	2A	0 - 34.00	1.45	--	--	--	--	RTR1141/13--- -- 27-08-2008
248	7	0 - 7.50	0.31	--	--	--	--	RTR815/12--- -- 21-02-2003
248	8	0 - 29.00	1.22	--	--	--	--	---- -- 21-02-2003
248	9	0 - 26.00	1.09	--	--	--	--	---- -- 21-02-2003
249	10B	0 - 6.00	0.25	--	--	--	--	rtr584/2--8a96/1421 -- 01-11-2011
249	10C	0 - 6.00	0.25	--	--	--	--	rtr584/2--8a96/1421 -- 01-11-2011
249	11	0 - 5.50	0.23	--	--	--	--	---- -- 21-02-2003
249	1A	0 - 88.00	3.70	--	--	--	--	RTR1141/13--- -- 27-08-2008
249	2	0 - 25.00	1.05	--	--	--	--	---- -- 21-02-2003
249	4	0 - 73.50	3.09	--	--	--	--	---- -- 06-05-2003
249	7	0 - 57.00	2.39	--	--	--	--	---- -- 27-03-2002
249	8	0 - 67.00	2.81	--	--	--	--	---- -- 21-02-2003
249	9	0 - 17.50	0.73	--	--	--	--	---- -- 21-02-2003
250	2	1 - 49.00	6.26	--	--	--	--	---- -- 21-02-2003
250	3	0 - 69.50	2.92	--	--	--	--	---- -- 27-03-2002
250	4	0 - 98.00	4.12	--	--	--	--	---- -- 21-02-2003
250	5A	0 - 30.00	1.26	--	--	--	--	---- -- 21-02-2003
250	5B	0 - 30.00	1.26	--	--	--	--	---- -- 21-02-2003
250	5C	0 - 27.50	1.15	--	--	--	--	---- -- 21-02-2003
251	1	0 - 14.00	0.59	--	--	--	--	---- -- 27-03-2002
251	3	5 - 17.00	21.71	--	--	--	--	---- -- 06-05-2003
252	10	0 - 9.50	0.40	--	--	--	--	---- -- 27-03-2002
252	11	0 - 11.50	0.48	--	--	--	--	---- -- 27-03-2002
252	2	0 - 27.00	1.13	--	--	--	--	---- -- 21-02-2003
252	4	0 - 8.50	0.36	--	--	--	--	---- -- 21-02-2003

252	9	0 - 6.50	0.27	--	--	--	--	---- -- 21-02-2003
254	2	0 - 19.50	0.82	--	--	--	--	---- -- 27-03-2002
254	3	0 - 22.50	0.94	--	--	--	--	---- -- 06-05-2003
254	4	0 - 22.50	0.94	--	--	--	--	---- -- 27-03-2002
261	16	0 - 2.50	0.10	--	--	--	--	---- -- 21-02-2003
261	3B	0 - 5.50	0.24	--	--	--	--	RTR2830/10--- -- 21-02-2003
268	2A	0 - 20.50	0.86	--	--	--	--	---- -- 21-02-2003
271	1	0 - 6.50	0.30	--	--	--	--	---- -- 26-10-2014
278	1	0 - 38.00	1.60	--	--	--	--	---- -- 21-02-2003
278	3	0 - 9.00	0.39	--	--	--	--	---- -- 21-02-2003
278	4	0 - 48.00	2.02	--	--	--	--	---- -- 21-02-2003
278	5A	0 - 11.00	0.46	--	--	--	--	D/1120/08--- -- 21-02-2003
278	6A	1 - 51.00	6.34	--	--	--	--	D/1120/08--- -- 21-02-2003
278	6B	0 - 53.00	2.23	--	--	--	--	---- -- 06-05-2003
278	7	0 - 5.50	0.23	--	--	--	--	---- -- 06-05-2003
278	8	0 - 12.00	0.50	--	--	--	--	---- -- 21-02-2003
279	1	3 - 85.00	16.17	--	--	--	--	---- -- 06-05-2003
280	1	0 - 12.50	0.52	--	--	--	--	---- -- 06-05-2003
280	2	0 - 40.50	1.70	--	--	--	--	---- -- 06-05-2003
280	3	0 - 49.00	2.06	--	--	--	--	---- -- 27-03-2002
280	4	0 - 20.00	0.84	--	--	--	--	---- -- 06-05-2003
280	5	0 - 14.00	0.59	--	--	--	--	---- -- 06-05-2003
280	7	1 - 12.00	4.70	--	--	--	--	---- -- 27-03-2002
280	8	0 - 26.00	1.09	--	--	--	--	---- -- 06-05-2003
281	3	0 - 53.00	2.33	--	--	--	--	---- -- 06-05-2003
281	4	1 - 95.00	8.19	--	--	--	--	---- -- 27-03-2002
283	1	0 - 42.00	1.76	--	--	--	--	---- -- 21-02-2003
283	2	0 - 9.50	0.40	--	--	--	--	---- -- 06-05-2003
283	3	2 - 72.50	11.44	--	--	--	--	---- -- 21-02-2003
285	1A	0 - 60.00	2.55	--	--	--	--	rtr584/3--8a96/1421 -- 01-11-2011
285	3	0 - 42.00	0.42	--	--	--	--	---- -- 21-02-2003
285	4	0 - 24.00	1.01	--	--	--	--	---- -- 27-03-2002
285	5	0 - 12.00	0.50	--	--	--	--	---- -- 21-02-2003
285	6	0 - 24.50	1.03	--	--	--	--	---- -- 21-02-2003
286	1	0 - 23.00	0.90	--	--	--	--	---- -- 21-02-2003

286	10	0 - 47.50	1.99	--	--	--	--	---- -- 21-02-2003
286	11	0 - 5.00	0.21	--	--	--	--	---- -- 27-03-2002
286	2	0 - 9.00	0.38	--	--	--	--	---- -- 21-02-2003
286	3	0 - 7.50	0.31	--	--	--	--	---- -- 21-02-2003
286	4	0 - 11.00	0.46	--	--	--	--	---- -- 21-02-2003
286	5	0 - 30.50	1.28	--	--	--	--	---- -- 06-05-2003
286	6	0 - 6.50	0.27	--	--	--	--	---- -- 21-02-2003
286	7	0 - 7.50	0.31	--	--	--	--	---- -- 27-03-2002
286	8	0 - 40.00	1.68	--	--	--	--	---- -- 21-02-2003
286	9	0 - 12.50	0.52	--	--	--	--	---- -- 27-03-2002
288	1	0 - 16.00	0.67	--	--	--	--	---- -- 06-05-2003
288	10	0 - 30.00	1.26	--	--	--	--	---- -- 06-05-2003
288	11	0 - 27.00	1.13	--	--	--	--	D9398/07--- -- 27-03-2002
288	2	0 - 14.50	0.61	--	--	--	--	D/8912/07--- -- 27-03-2002
288	3	0 - 11.00	0.46	--	--	--	--	D9398/07--- -- 27-03-2002
288	4	0 - 9.50	0.40	--	--	--	--	D9398/07--- -- 27-03-2002
288	5	0 - 3.50	0.15	--	--	--	--	D9398/07--- -- 27-03-2002
288	7	0 - 26.50	1.11	--	--	--	--	D9398/07--- -- 27-03-2002
288	8	0 - 27.00	1.13	--	--	--	--	D9398/07--- -- 27-03-2002
288	9	0 - 22.50	0.94	--	--	--	--	---- -- 06-05-2003
291	1	0 - 11.50	0.48	--	--	--	--	---- -- 21-02-2003
291	10	0 - 2.50	0.10	--	--	--	--	D9398/07--- -- 27-03-2002
291	9	0 - 6.50	0.27	--	--	--	--	D9398/07--- -- 21-02-2003
292	1	0 - 14.00	0.59	--	--	--	--	2021/0103/07/250328- -- -- 28-05-2021
293	13	0 - 19.00	0.80	--	--	--	--	---- -- 06-05-2003
294	1	0 - 5.50	0.23	--	--	--	--	---- -- 27-03-2002
295	4	0 - 14.50	0.61	--	--	--	--	---- -- 27-03-2002
298	1A	2 - 67.00	11.21	--	--	--	--	RTR2830/10--181/1413 -- 27-01-2004
298	2	0 - 58.00	2.44	--	--	--	--	---- -- 06-05-2003
298	3	0 - 4.00	0.17	--	--	--	--	---- -- 27-03-2002
300	1	0 - 92.00	3.86	--	--	--	--	---- -- 27-03-2002
300	2	1 - 53.00	6.43	--	--	--	--	D9398/07--- -- 27-03-2002

301	1	0 - 48.00	2.02	--	--	--	--	----- 06-05-2003
301	2	3 - 26.00	13.69	--	--	--	--	----- 27-03-2002
302	1A2	0 - 7.00	0.30	--	--	--	--	----- 21-02-2003
302	1B	0 - 26.00	1.09	--	--	--	--	----- 21-02-2003
302	2A	0 - 32.50	1.37	--	--	--	--	----- 21-02-2003
302	2B1	1 - 52.00	6.38	--	--	--	--	RTR1141/13--- 27-03-2002
302	3	0 - 30.00	1.28	--	--	--	--	----- 21-02-2003
302	4	0 - 72.50	3.04	--	--	--	--	----- 27-03-2002
304	2	0 - 8.00	0.34	--	--	--	--	----- 06-05-2003
304	3	0 - 11.00	0.46	--	--	--	--	----- 06-05-2003
304	4	0 - 21.50	0.90	--	--	--	--	----- 06-05-2003
304	5	0 - 71.00	2.98	--	--	--	--	----- 27-03-2002
305	1A	0 - 25.50	1.07	--	--	--	--	----- 21-02-2003
305	1B	0 - 39.00	1.64	--	--	--	--	D9398/07--- 21-02-2003
305	1C	1 - 15.00	4.83	--	--	--	--	----- 21-02-2003
305	2	0 - 7.00	0.29	--	--	--	--	----- 21-02-2003
305	3	0 - 13.00	0.55	--	--	--	--	----- 21-02-2003
305	4	0 - 14.00	0.59	--	--	--	--	----- 21-02-2003
305	5	0 - 27.50	1.18	--	--	--	--	----- 21-02-2003
305	6	0 - 26.00	1.09	--	--	--	--	----- 21-02-2003
305	7	0 - 25.00	1.05	--	--	--	--	----- 21-02-2003
305	8A	0 - 63.00	2.65	--	--	--	--	2021/0103/07/267810- --- 23-11-2021
305	8B	0 - 2.00	0.08	--	--	--	--	----- 21-02-2003
305	9A	0 - 8.00	0.34	--	--	--	--	----- 21-02-2003
305	9B	0 - 10.50	0.44	--	--	--	--	2021/0103/07/267810- --- 23-11-2021
306	1	0 - 8.00	0.34	--	--	--	--	----- 21-02-2003
306	2	0 - 24.50	1.03	--	--	--	--	----- 21-02-2003
306	3	0 - 30.00	1.26	--	--	--	--	----- 21-02-2003
306	4	0 - 73.00	3.07	--	--	--	--	----- 27-03-2002
306	5A	0 - 45.00	1.89	--	--	--	--	----- 21-02-2003
306	5B	0 - 9.50	0.40	--	--	--	--	----- 21-02-2003
306	5C	0 - 13.50	0.57	--	--	--	--	2021/0103/07/270664- --- 08-12-2021
306	6	0 - 56.50	2.37	--	--	--	--	----- 21-02-2003
306	7	0 - 8.00	0.34	--	--	--	--	----- 21-02-2003
306	8	0 - 66.00	2.77	--	--	--	--	----- 21-02-2003

306	9	0 - 20.00	0.84	--	--	--	--	---- -- 21-02-2003
307	1	0 - 35.00	1.47	--	--	--	--	---- -- 06-05-2003
307	2	1 - 80.00	7.56	--	--	--	--	---- -- 27-03-2002
307	3	0 - 30.00	1.26	--	--	--	--	---- -- 06-05-2003
307	4	0 - 9.50	0.40	--	--	--	--	---- -- 06-05-2003
309	1	0 - 27.00	1.13	--	--	--	--	---- -- 27-03-2002
309	3	1 - 13.50	4.77	--	--	--	--	D/1120/08--- -- 27-03-2002
310	1	2 - 25.00	9.45	--	--	--	--	---- -- 27-03-2002
312	2	7 - 16.00	30.07	--	--	--	--	---- -- 06-05-2003
313	1	0 - 27.50	1.15	--	--	--	--	---- -- 06-05-2003
313	2	0 - 70.50	2.96	--	--	--	--	---- -- 06-05-2003
313	3A	0 - 69.00	2.90	--	--	--	--	---- -- 21-02-2003
314	1A	0 - 57.50	1.96	--	--	--	--	---- -- 21-02-2003
314	1B	0 - 12.00	0.41	--	--	--	--	D/1120/08--- -- 21-02-2003
314	2	0 - 31.50	1.07	--	--	--	--	---- -- 27-03-2002
314	3	0 - 4.50	0.19	--	--	--	--	---- -- 06-05-2003
314	4	0 - 3.00	0.13	--	--	--	--	---- -- 06-05-2003
314	5	0 - 35.00	1.19	--	--	--	--	---- -- 06-05-2003
314	6A	0 - 50.00	1.70	--	--	--	--	D/1120/08--- -- 21-02-2003
314	6B	0 - 78.00	2.65	--	--	--	--	---- -- 21-02-2003
315	1	0 - 37.00	1.26	--	--	--	--	---- -- 21-02-2003
315	2	0 - 23.00	0.78	--	--	--	--	---- -- 21-02-2003
315	3	3 - 70.00	12.58	--	--	--	--	---- -- 21-02-2003
317	1	0 - 14.00	0.59	--	--	--	--	---- -- 06-05-2003
317	3	0 - 31.50	1.32	--	--	--	--	---- -- 06-05-2003
317	5	0 - 18.00	0.76	--	--	--	--	---- -- 06-05-2003
317	6	1 - 23.00	5.17	--	--	--	--	---- -- 27-03-2002
318	2	0 - 17.50	0.73	--	--	--	--	---- -- 06-05-2003
318	4	0 - 58.00	2.44	--	--	--	--	---- -- 06-05-2003
318	6A	0 - 17.50	0.73	--	--	--	--	---- -- 21-02-2003
318	6B	0 - 17.50	0.73	--	--	--	--	D9398/07--- -- 21-02-2003
318	6C	0 - 32.50	1.37	--	--	--	--	---- -- 21-02-2003
319	-	7 - 24.00	30.41	--	--	--	--	---- -- 27-03-2002
320	-	2 - 92.00	9.93	--	--	--	--	---- -- 27-03-2002
323	2	0 - 21.50	0.73	--	--	--	--	---- -- 27-03-2002

326	2	0 - 11.50	0.48	--	--	--	--	---- -- 27-03-2002
326	3	0 - 37.00	1.55	--	--	--	--	---- -- 06-05-2003
326	4	0 - 94.50	3.97	--	--	--	--	---- -- 27-03-2002
327	1	1 - 12.00	4.70	--	--	--	--	---- -- 27-03-2002
327	4	0 - 17.00	0.71	--	--	--	--	---- -- 27-03-2002
328	1	0 - 42.50	1.70	--	--	--	--	---- -- 06-05-2003
328	2	0 - 53.50	2.25	--	--	--	--	D/1120/08---- -- 06-05-2003
328	3B2	0 - 38.50	1.62	--	--	--	--	---- -- 21-02-2003
330	4	0 - 70.00	2.94	--	--	--	--	---- -- 27-03-2002
331	2	1 - 35.00	4.59	--	--	--	--	---- -- 21-02-2003
331	4	0 - 68.50	2.88	--	--	--	--	---- -- 21-02-2003
333	-	1 - 79.00	7.52	--	--	--	--	---- -- 27-03-2002
334	1	2 - 34.00	9.83	--	--	--	--	---- -- 21-02-2003
336	2	0 - 56.50	2.37	--	--	--	--	RTR2831/10---- -- 27-03-2002
336	3	3 - 18.50	13.38	--	--	--	--	---- -- 27-03-2002
339	1	0 - 27.00	1.13	--	--	--	--	---- -- 27-03-2002
339	3	0 - 92.50	3.88	--	--	--	--	---- -- 06-05-2003
340	13	0 - 11.00	0.46	--	--	--	--	D/1120/08---- -- 27-03-2002
340	4A	0 - 3.00	0.13	--	--	--	--	RTR2603/11---- -- 21-02-2003
340	4B	0 - 3.00	0.13	--	--	--	--	D/1120/08---- -- 21-02-2003
340	4D	0 - 4.00	0.17	--	--	--	--	D/1120/08---- -- 21-02-2003
340	5	0 - 26.00	1.09	--	--	--	--	---- -- 06-05-2003
340	6	0 - 96.50	4.05	--	--	--	--	---- -- 06-05-2003
343	1A	0 - 7.00	0.30	--	--	--	--	RTR948/13---- -- 22-01-2007
343	1B	0 - 7.00	0.30	--	--	--	--	RTR988/12---- -- 22-01-2007
343	2	0 - 23.00	0.97	--	--	--	--	---- -- 27-03-2002
343	4A	0 - 18.00	0.75	--	--	--	--	RTR948/13---- -- 22-01-2007
343	4B	0 - 20.00	0.85	--	--	--	--	RTR988/12---- -- 22-01-2007
343	5A	0 - 25.50	1.10	--	--	--	--	RTR948/13---- -- 22-01-2007
343	5B	0 - 18.50	0.80	--	--	--	--	RTR988/12---- -- 22-01-2007
343	6A	0 - 23.50	0.99	--	--	--	--	2019/0103/07/177315- -- -- 10-07-2019
343	6B	0 - 79.50	3.34	--	--	--	--	---- -- 21-02-2003

343	7	0 - 79.50	3.34	--	--	--	--	---- -- 06-05-2003
344	3	0 - 12.00	0.50	--	--	--	--	---- -- 21-02-2003
344	4B	0 - 19.00	0.80	--	--	--	--	RTR948/13- -8a450/1421 -- 11-04- 2012
346	-	0 - 69.00	2.90	--	--	--	--	---- -- 06-05-2003
354	3B	0 - 64.00	2.70	--	--	--	--	RTR988/12--- -- 22-01- 2007
354	5B	0 - 1.50	0.10	--	--	--	--	RTR988/12--- -- 22-01- 2007
355	1	1 - 48.50	6.24	--	--	--	--	RTR988/12--- -- 18-03- 2004
358	-	6 - 47.00	27.17	--	--	--	--	---- -- 21-02-2003
361	2	1 - 54.00	6.47	--	--	--	--	---- -- 27-03-2002
362	3	0 - 8.00	0.34	--	--	--	--	---- -- 06-05-2003
362	5	0 - 8.00	0.34	--	--	--	--	---- -- 06-05-2003
362	6	0 - 72.50	3.54	--	--	--	--	---- -- 27-03-2002
362	7	1 - 1.50	4.26	--	--	--	--	RTR2831/10--- -- 27- 03-2002
362	8	0 - 46.00	1.93	--	--	--	--	---- -- 06-05-2003
362	9	0 - 42.00	1.76	--	--	--	--	---- -- 06-05-2003
363	1	0 - 22.50	0.94	--	--	--	--	---- -- 27-03-2002
363	11	0 - 46.50	1.95	--	--	--	--	---- -- 27-03-2002
363	3A	0 - 10.00	0.45	--	--	--	--	RTR1831/11--395/1418 -- 23-12-2008
363	3B	0 - 10.00	0.45	--	--	--	--	RTR988/12--395/1418 -- 23-12-2008
363	4	0 - 11.00	0.46	--	--	--	--	---- -- 21-02-2003
363	6	0 - 11.50	0.48	--	--	--	--	---- -- 27-03-2002
363	7	1 - 27.00	5.33	--	--	--	--	---- -- 21-02-2003
363	9	0 - 71.00	2.98	--	--	--	--	---- -- 27-03-2002
364	1	0 - 31.00	1.30	--	--	--	--	---- -- 27-03-2002
364	3	1 - 19.50	5.02	--	--	--	--	---- -- 27-03-2002
365	1	1 - 24.50	5.23	--	--	--	--	---- -- 27-03-2002
365	2	1 - 67.00	7.01	--	--	--	--	---- -- 06-05-2003
365	3	1 - 0.0	4.20	--	--	--	--	---- -- 06-05-2003
366	1B	0 - 9.00	0.40	--	--	--	--	RTR1831/11--67/1419 -- 05-08-2009
366	2	0 - 20.50	0.36	--	--	--	--	---- -- 27-03-2002
366	4A	0 - 45.00	1.89	--	--	--	--	---- -- 21-02-2003
366	5A	0 - 6.00	0.25	--	--	--	--	---- -- 21-02-2003
366	5B	0 - 9.00	0.38	--	--	--	--	---- -- 21-02-2003

366	6	0 - 50.50	2.12	--	--	--	--	---- -- 27-03-2002
367	1	1 - 88.00	6.39	--	--	--	--	---- -- 27-03-2002
368	12	0 - 9.00	0.31	--	--	--	--	---- -- 27-03-2002
368	1A	1 - 13.50	4.77	--	--	--	--	---- -- 21-02-2003
368	1B	0 - 7.00	0.29	--	--	--	--	---- -- 21-02-2003
368	2	0 - 16.00	0.67	--	--	--	--	---- -- 06-05-2003
368	3A	0 - 20.00	0.86	--	--	--	--	---- -- 21-02-2003
368	4	0 - 11.50	0.48	--	--	--	--	---- -- 27-03-2002
368	5	0 - 17.00	0.71	--	--	--	--	---- -- 27-03-2002
368	6	0 - 16.00	0.67	--	--	--	--	D/1120/08--- -- 27-03-2002
369	1	0 - 34.00	1.43	--	--	--	--	---- -- 27-03-2002
369	2	0 - 15.00	0.63	--	--	--	--	---- -- 21-02-2003
369	3A	0 - 11.00	0.46	--	--	--	--	---- -- 21-02-2003
369	4A	0 - 8.00	0.34	--	--	--	--	---- -- 21-02-2003
369	4B	0 - 8.00	0.33	--	--	--	--	---- -- 21-02-2003
369	6C	1 - 44.50	6.07	--	--	--	--	---- -- 21-02-2003
370	2	1 - 58.00	6.64	--	--	--	--	---- -- 21-02-2003
370	3A	0 - 31.00	1.30	--	--	--	--	D/1120/08--- -- 21-02-2003
370	3B	1 - 40.00	5.80	--	--	--	--	---- -- 06-05-2003
370	4	0 - 7.50	0.31	--	--	--	--	---- -- 21-02-2003
370	5	0 - 85.00	3.57	--	--	--	--	---- -- 27-03-2002
370	6	0 - 5.50	0.23	--	--	--	--	---- -- 21-02-2003
370	7	0 - 28.50	1.20	--	--	--	--	---- -- 27-03-2002
371	5	0 - 86.00	3.61	--	--	--	--	---- -- 21-02-2003
373	4	2 - 17.00	7.38	--	--	--	--	---- -- 27-03-2002
373	5	0 - 48.00	1.63	--	--	--	--	---- -- 06-05-2003
373	6	0 - 35.00	1.19	--	--	--	--	---- -- 06-05-2003
374	1	0 - 84.00	2.86	--	--	--	--	---- -- 21-02-2003
374	3	0 - 32.00	1.09	--	--	--	--	---- -- 27-03-2002
374	4	1 - 40.00	4.76	--	--	--	--	---- -- 27-03-2002
375	1	0 - 98.50	3.35	--	--	--	--	---- -- 06-05-2003
375	2	2 - 40.50	8.18	--	--	--	--	---- -- 27-03-2002
375	3A	0 - 20.50	0.70	--	--	--	--	D/1120/08--- -- 21-02-2003
375	3B	0 - 99.50	3.38	--	--	--	--	---- -- 21-02-2003
376	1	1 - 7.00	3.64	--	--	--	--	---- -- 21-02-2003

377	-	3 - 12.50	13.12	--	--	--	--	---- -- 27-03-2002
378	1	2 - 73.50	11.49	--	--	--	--	---- -- 27-03-2002
378	4	0 - 46.50	1.58	--	--	--	--	---- -- 27-03-2002
379	10	0 - 23.50	0.99	--	--	--	--	---- -- 27-03-2002
379	4	0 - 14.00	0.59	--	--	--	--	---- -- 21-02-2003
379	5	0 - 28.00	1.18	--	--	--	--	---- -- 21-02-2003
379	6	0 - 10.00	0.42	--	--	--	--	---- -- 27-03-2002
379	8	0 - 42.50	1.78	--	--	--	--	---- -- 27-03-2002
380	4	4 - 41.50	18.54	--	--	--	--	---- -- 27-03-2002
381	1	0 - 36.50	1.53	--	--	--	--	---- -- 27-03-2002
381	5	0 - 71.00	2.98	--	--	--	--	---- -- 27-03-2002
383	1	2 - 4.50	6.96	--	--	--	--	---- -- 27-03-2002
383	2	0 - 10.00	0.34	--	--	--	--	---- -- 27-03-2002
383	3	0 - 7.00	0.24	--	--	--	--	---- -- 21-02-2003
383	4	0 - 12.50	0.43	--	--	--	--	---- -- 21-02-2003
383	5	0 - 6.00	0.25	--	--	--	--	---- -- 27-03-2002
384	1	1 - 92.50	6.55	--	--	--	--	---- -- 21-02-2003
384	2	0 - 38.00	1.29	--	--	--	--	---- -- 21-02-2003
384	3	0 - 41.00	1.39	--	--	--	--	---- -- 21-02-2003
384	4	0 - 92.00	3.13	--	--	--	--	---- -- 27-03-2002
384	5	0 - 90.00	3.06	--	--	--	--	---- -- 21-02-2003
385	5	0 - 35.00	1.19	--	--	--	--	---- -- 21-02-2003
385	6	0 - 44.00	1.50	--	--	--	--	---- -- 27-03-2002
385	7	0 - 6.50	0.22	--	--	--	--	---- -- 27-03-2002
386	1B	0 - 14.50	0.49	--	--	--	--	---- -- 21-02-2003
386	2	0 - 40.50	1.38	--	--	--	--	---- -- 21-02-2003
386	3	0 - 31.00	1.05	--	--	--	--	---- -- 21-02-2003
386	5	0 - 21.00	0.71	--	--	--	--	---- -- 21-02-2003
386	6	2 - 6.00	7.00	--	--	--	--	---- -- 21-02-2003
387	1	0 - 82.00	2.79	--	--	--	--	---- -- 21-02-2003
387	2	1 - 26.50	4.30	--	--	--	--	---- -- 21-02-2003
387	3	4 - 45.50	15.15	--	--	--	--	---- -- 27-03-2002
388	2	3 - 88.00	13.19	--	--	--	--	---- -- 27-03-2002
390	1	0 - 82.00	2.79	--	--	--	--	---- -- 21-02-2003
390	2	3 - 68.50	12.53	--	--	--	--	---- -- 27-03-2002
391	1	0 - 22.50	0.77	--	--	--	--	---- -- 21-02-2003

391	2	1 - 18.00	4.01	--	--	--	--	---- -- 21-02-2003
391	3	1 - 2.50	3.49	--	--	--	--	---- -- 21-02-2003
391	4	1 - 56.00	5.30	--	--	--	--	---- -- 21-02-2003
392	2	0 - 8.00	0.27	--	--	--	--	---- -- 21-02-2003
392	4	1 - 9.00	3.71	--	--	--	--	---- -- 27-03-2002
392	5	0 - 26.00	0.88	--	--	--	--	---- -- 21-02-2003
394	4	0 - 84.00	3.53	--	--	--	--	---- -- 21-02-2003
394	5	0 - 50.50	2.12	--	--	--	--	RTR2830/10--- -- 27-03-2002
394	7	0 - 48.50	2.04	--	--	--	--	D/1120/08--- -- 27-03-2002
394	8	0 - 47.00	1.97	--	--	--	--	---- -- 27-03-2002
394	9B	0 - 49.50	2.08	--	--	--	--	---- -- 21-02-2003
395	1	0 - 26.00	1.09	--	--	--	--	---- -- 21-02-2003
395	2	0 - 21.00	0.88	--	--	--	--	---- -- 21-02-2003
395	4	3 - 21.50	13.50	--	--	--	--	---- -- 27-03-2002
396	1	4 - 38.00	14.89	--	--	--	--	---- -- 21-02-2003
396	2	0 - 22.50	0.94	--	--	--	--	---- -- 21-02-2003
396	3	1 - 39.00	5.84	--	--	--	--	D/1120/08--- -- 21-02-2003
397	2A	1 - 38.00	4.69	--	--	--	--	---- -- 21-02-2003
397	2B	4 - 12.00	14.01	--	--	--	--	---- -- 27-03-2002
397	3	1 - 5.00	4.41	--	--	--	--	---- -- 06-05-2003
398	2A	2 - 28.00	9.58	--	--	--	--	---- -- 21-02-2003
398	2B	0 - 58.00	2.43	--	--	--	--	---- -- 06-05-2003
398	3	0 - 80.00	2.72	--	--	--	--	---- -- 27-03-2002
398	5	0 - 60.00	2.52	--	--	--	--	---- -- 21-02-2003
399	1	0 - 58.00	1.97	--	--	--	--	---- -- 21-02-2003
399	2	0 - 27.00	0.92	--	--	--	--	---- -- 21-02-2003
399	3	2 - 22.00	7.55	--	--	--	--	---- -- 27-03-2002
400	2	1 - 92.00	6.53	--	--	--	--	---- -- 27-03-2002
401	1A	0 - 48.50	2.04	--	--	--	--	---- -- 21-02-2003
401	1B	0 - 54.50	2.29	--	--	--	--	---- -- 21-02-2003
401	2	2 - 23.00	9.37	--	--	--	--	---- -- 27-03-2002
401	5	0 - 22.00	0.92	--	--	--	--	---- -- 21-02-2003
402	1	1 - 41.00	4.79	--	--	--	--	---- -- 27-03-2002
402	2	1 - 54.00	5.24	--	--	--	--	---- -- 21-02-2003
402	3	0 - 73.00	2.48	--	--	--	--	---- -- 21-02-2003

403	-	2 - 20.50	9.26	--	--	--	--	---- -- 27-03-2002
404	1	0 - 39.00	1.64	--	--	--	--	---- -- 21-02-2003
404	2	0 - 41.00	1.72	--	--	--	--	---- -- 21-02-2003
404	3	0 - 35.00	1.47	--	--	--	--	---- -- 21-02-2003
404	4	0 - 37.50	1.57	--	--	--	--	---- -- 27-03-2002
404	5	0 - 35.00	1.47	--	--	--	--	---- -- 21-02-2003
404	7	0 - 56.00	2.35	--	--	--	--	D/1120/08--- -- 27-03-2002
404	8	0 - 30.00	1.26	--	--	--	--	D/1120/08--- -- 21-02-2003
404	9	0 - 31.00	1.30	--	--	--	--	D/1120/08--- -- 21-02-2003
405	1	4 - 51.00	18.94	--	--	--	--	2019/0103/07/161857- -- -- 20-05-2019
405	3A	0 - 32.50	1.37	--	--	--	--	---- -- 21-02-2003
405	4	0 - 3.00	0.10	--	--	--	--	2019/0103/07/161866- -- -- 03-05-2019
406	1	0 - 31.00	1.30	--	--	--	--	---- -- 21-02-2003
406	2	0 - 32.50	1.36	--	--	--	--	---- -- 21-02-2003
406	3	0 - 39.50	1.66	--	--	--	--	---- -- 21-02-2003
406	4	0 - 76.50	3.21	--	--	--	--	---- -- 21-02-2003
406	5	3 - 26.00	13.69	--	--	--	--	---- -- 27-03-2002
407	1	0 - 41.50	1.74	--	--	--	--	---- -- 27-03-2002
407	3	0 - 73.00	3.07	--	--	--	--	---- -- 21-02-2003
407	5	1 - 32.00	5.54	--	--	--	--	---- -- 27-03-2002
408	1	0 - 3.50	0.15	--	--	--	--	---- -- 06-05-2003
408	2	7 - 11.50	24.19	--	--	--	--	---- -- 27-03-2002
409	1	0 - 53.50	1.82	--	--	--	--	---- -- 21-02-2003
409	2	0 - 24.00	0.82	--	--	--	--	---- -- 21-02-2003
409	3	0 - 18.00	0.61	--	--	--	--	---- -- 21-02-2003
409	4	2 - 85.00	9.69	--	--	--	--	---- -- 27-03-2002
409	5	0 - 27.00	0.92	--	--	--	--	---- -- 21-02-2003
410	1	0 - 82.00	2.79	--	--	--	--	---- -- 21-02-2003
410	2	0 - 43.50	1.48	--	--	--	--	---- -- 21-02-2003
410	3	0 - 79.50	2.71	--	--	--	--	---- -- 27-03-2002
410	4	0 - 27.50	0.94	--	--	--	--	---- -- 21-02-2003
410	5	0 - 30.00	1.02	--	--	--	--	---- -- 21-02-2003
410	6	0 - 22.00	0.75	--	--	--	--	---- -- 21-02-2003
410	7	0 - 28.00	0.95	--	--	--	--	---- -- 21-02-2003
410	8	0 - 58.00	1.97	--	--	--	--	---- -- 21-02-2003

411	1	0 - 57.00	2.39	--	--	--	--	---- -- 27-03-2002
411	2	0 - 52.00	2.18	--	--	--	--	RTR2831/10--- -- 06-05-2003
411	3A2	0 - 84.00	3.54	--	--	--	--	---- -- 21-02-2003
411	3B	0 - 77.00	3.23	--	--	--	--	---- -- 21-02-2003
412	1	0 - 20.00	0.68	--	--	--	--	---- -- 21-02-2003
412	2	1 - 68.50	5.73	--	--	--	--	---- -- 27-03-2002
412	3	0 - 35.00	1.19	--	--	--	--	---- -- 21-02-2003
413	2	0 - 72.50	3.04	--	--	--	--	---- -- 21-02-2003
414	1	0 - 52.00	2.18	--	--	--	--	RTR2831/10--- -- 06-05-2003
414	2	0 - 30.50	1.28	--	--	--	--	---- -- 21-02-2003
414	3A	0 - 52.00	2.18	--	--	--	--	---- -- 21-02-2003
414	3B1	0 - 33.50	1.40	--	--	--	--	---14-1415 -- 25-07-2005
414	3B2	0 - 20.50	0.90	--	--	--	--	279-05--14-1415 -- 19-07-2005
414	4	0 - 60.00	2.52	--	--	--	--	---- -- 21-02-2003
414	5	1 - 20.00	5.04	--	--	--	--	---- -- 27-03-2002
415	-	4 - 96.50	20.85	--	--	--	--	---- -- 27-03-2002
416	1A	0 - 33.50	1.41	--	--	--	--	---- -- 21-02-2003
416	1B	0 - 32.50	1.36	--	--	--	--	---- -- 21-02-2003
416	2	1 - 15.50	4.85	--	--	--	--	RTR2831/10--- -- 21-02-2003
416	3	1 - 10.00	4.62	--	--	--	--	---- -- 21-02-2003
416	4	0 - 33.00	1.39	--	--	--	--	---- -- 21-02-2003
416	5	0 - 25.50	1.07	--	--	--	--	---- -- 21-02-2003
419	1A	0 - 85.00	3.57	--	--	--	--	---- -- 21-02-2003
419	1B	0 - 28.50	1.20	--	--	--	--	---- -- 21-02-2003
419	3	0 - 64.00	2.69	--	--	--	--	---- -- 21-02-2003
420	1	0 - 49.00	2.06	--	--	--	--	---- -- 21-02-2003
420	2	0 - 44.00	1.85	--	--	--	--	---- -- 21-02-2003
420	3	0 - 44.00	1.85	--	--	--	--	---- -- 27-03-2002
420	4	0 - 91.00	3.82	--	--	--	--	---- -- 21-02-2003
421	1A	0 - 88.50	3.72	--	--	--	--	RTR2830/10--- -- 21-02-2003
421	1B	0 - 85.50	3.59	--	--	--	--	RTR2830/10--- -- 21-02-2003
421	2	0 - 29.00	1.22	--	--	--	--	---- -- 21-02-2003
421	3	0 - 28.00	1.18	--	--	--	--	---- -- 21-02-2003
421	4	0 - 31.00	1.30	--	--	--	--	---- -- 21-02-2003

421	5A	0 - 12.50	0.53	--	--	--	--	---- -- 21-02-2003
421	7	0 - 34.50	1.45	--	--	--	--	---- -- 27-03-2002
423	2	0 - 65.00	2.73	--	--	--	--	RTR2831/10--- -- 27-03-2002
423	3	1 - 58.00	5.37	--	--	--	--	RTR2831/10--- -- 27-03-2002
423	5	0 - 32.50	1.11	--	--	--	--	RTR2831/10--- -- 27-03-2002
424	1A	0 - 45.50	1.55	--	--	--	--	---- -- 21-02-2003
425	-	2 - 99.00	10.17	--	--	--	--	---- -- 27-03-2002
426	1A1	1 - 37.00	3.77	--	--	--	--	---- -- 21-02-2003
426	1A2	3 - 44.00	9.46	--	--	--	--	---- -- 21-02-2003
426	1A3	4 - 66.00	12.82	--	--	--	--	---- -- 21-02-2003
426	1B1	5 - 26.00	14.46	--	--	--	--	---- -- 21-02-2003
426	1B2	4 - 86.00	13.37	--	--	--	--	---- -- 21-02-2003
426	1C3A	1 - 65.00	4.55	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C3B	1 - 65.50	4.55	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C5B	1 - 1.50	2.80	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C5C	1 - 2.00	2.81	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C6B	1 - 33.50	3.65	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C6C	0 - 81.00	2.25	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1C6D	0 - 81.00	2.25	--	--	--	--	D/7491/08--- -- 25-07-2007
426	1D1	5 - 26.00	14.16	--	--	--	--	---- -- 21-02-2003
426	1D2	4 - 21.00	11.58	--	--	--	--	---- -- 21-02-2003
426	1F2	20 - 24.50	55.67	--	--	--	--	---- -- 21-02-2003
463	13	0 - 45.50	1.90	--	--	--	--	---- -- 06-11-2014
49	3	0 - 19.50	0.82	--	--	--	--	---- -- 18-02-2003
58	10	0 - 25.00	1.05	--	--	--	--	---- -- 18-02-2003
58	11	0 - 45.50	1.91	--	--	--	--	---- -- 18-02-2003
58	9	0 - 38.50	1.62	--	--	--	--	2019/0103/07/157349- -- -- 20-03-2019
59	1	0 - 82.00	3.44	--	--	--	--	---- -- 18-02-2003
59	2	0 - 4.50	0.19	--	--	--	--	---- -- 18-02-2003
70	6A	0 - 2.00	0.08	--	--	--	--	sr13/10v--601/1420 -- 28-06-2011
75	10	0 - 15.00	0.63	--	--	--	--	---- -- 19-02-2003
76	3A1	0 - 2.22	0.10	--	--	--	--	frtr128/14--275/1424 -

								- 11-03-2015
78	2	0 - 46.50	1.95	--	--	--	--	2019/0103/07/158687- --- 15-03-2019
83	1	0 - 93.00	3.91	--	--	--	--	---- -- 19-02-2003
84	1	0 - 50.50	2.12	--	--	--	--	---- -- 19-02-2003
92	1A	0 - 20.50	0.90	--	--	--	--	RTR1831/11--- -- 19- 02-2003
92	1B1	0 - 23.00	0.97	--	--	--	--	RTR1831/11--591/1419 -- 16-04-2010
92	1B2	0 - 23.00	0.97	--	--	--	--	RTR1831/11--591/1419 -- 16-04-2010
92	2	0 - 83.50	3.51	--	--	--	--	---- -- 19-02-2003
94	1A	0 - 23.00	0.95	--	--	--	--	2019/0103/07/163943- -557/1419 -- 30-05- 2019
94	1C	0 - 13.00	0.55	--	--	--	--	2019/0103/07/163949- -557/1419 -- 30-05- 2019
94	3B1	0 - 40.50	1.70	--	--	--	--	RTR1831/11--690/1418 -- 11-06-2009
94	3B2	0 - 40.50	1.70	--	--	--	--	RTR1831/11--690/1418 -- 11-06-2009
94	3D	0 - 81.00	3.40	--	--	--	--	RTR1831/11--- -- 19- 02-2003
95	1A	0 - 33.00	1.40	--	--	--	--	RTR2831/10--276/1418 -- 20-10-2008
95	1B	0 - 35.50	1.50	--	--	--	--	RTR2831/10--276/1418 -- 20-10-2008
95	2A1	0 - 18.00	0.75	--	--	--	--	RTR1831/11--689/1418 -- 17-06-2009
95	2B1	1 - 86.00	7.80	--	--	--	--	2016/0103/07/004065- --- 02-04-2016
95	2B2	0 - 2.00	0.10	--	--	--	--	RTR1831/11--- -- 11- 06-2009
95	4	0 - 9.50	0.40	--	--	--	--	---- -- 19-02-2003
96	1	0 - 71.00	2.98	--	--	--	--	---- -- 19-02-2003
96	3A	0 - 55.00	2.30	--	--	--	--	RTR2634/13--27/1418 -- 09-07-2008
96	3B	0 - 40.50	1.70	--	--	--	--	RTR2634/13--27/1418 -- 09-07-2008
96	4	0 - 67.00	2.81	--	--	--	--	RTR2831/10--- -- 19- 02-2003
209	2	0 - 52.50	1.79	--	--	--	--	2017/0103/07/042476- --- 27-03-2017
353	1A2	0 - 18.21	0.76	--	--	--	--	2019/0105/07/233209- -2020/07/02/000555SD -- 16-06-2020
237	1A	0 - 43.00	1.87	--	--	--	--	2020/0103/07/222108- --- 29-06-2020
163	6A2	0 - 10.50	0.44	--	--	--	--	2020/0103/07/232726- -2020/07/02/000546SD -- 06-10-2020

73	1A1A1	0 - 11.05	0.46	--	--	--	--	2020/0105/07/297619- -2020/07/02/000601SD -- 27-11-2020
202	7B	0 - 9.00	0.31	--	--	--	--	2020/0105/07/302321- -2021/07/02/000618SD -- 13-01-2021
152	2A	0 - 14.00	0.59	--	--	--	--	2020/0105/07/302536- -2021/07/02/000623SD -- 13-01-2021
411	3A1B	0 - 27.00	1.13	--	--	--	--	2020/0105/07/302537- -2021/07/02/000635SD -- 27-02-2021
107	10A1B	0 - 3.50	0.15	--	--	--	--	2016/0105/07/000485- -2016/07/02/000020SD -- 21-01-2016
76	6A2	0 - 5.00	0.21	--	--	--	--	2016/0105/07/000485- -2016/07/02/000020SD -- 21-01-2016
295	2	0 - 8.50	0.36	--	--	--	--	2021/0103/07/248810- -- -- 15-04-2021
73	3B1A1A	1 - 62.46	6.82	--	--	--	--	2021/0105/07/324663- -2021/07/02/000662SD -- 23-07-2021
94	3C3	0 - 27.00	1.15	--	--	--	--	2019/0103/07/163953- -563/1419 -- 20-06- 2019
330	1	0 - 46.50	1.58	--	--	--	--	2016/0103/07/004026- -- -- 02-04-2016
353	3	0 - 54.00	2.27	--	--	--	--	2016/0103/07/004030- -- -- 02-04-2016
31	5	0 - 6.00	0.25	--	--	--	--	2016/0103/07/004030- -- -- 02-04-2016
231	1A1	0 - 11.00	0.37	--	--	--	--	2016/0103/07/004037- -8a273/1422 -- 02-04- 2016
407	4	0 - 66.00	2.77	--	--	--	--	2016/0103/07/004044- -- -- 02-04-2016
211	1A3	0 - 36.50	1.30	--	--	--	--	2016/0103/07/004045- -52/1424 -- 02-04- 2016
192	1	0 - 75.00	2.55	--	--	--	--	2016/0103/07/004233- -- -- 02-04-2016
190	7A1A2	0 - 3.00	0.10	--	--	--	--	2016/0103/07/004233- -8a96/1421 -- 02-04- 2016
369	3B	0 - 24.50	1.03	--	--	--	--	2016/0103/07/004229- -- -- 02-04-2016
94	3A	0 - 73.00	3.07	--	--	--	--	2016/0103/07/004050- -- -- 02-04-2016
94	1B	0 - 13.00	0.55	--	--	--	--	2016/0103/07/004050- -557/1419 -- 02-04- 2016
95	2A2	0 - 27.00	1.15	--	--	--	--	2016/0103/07/004050- -689/1418 -- 02-04- 2016

94	3C2	0 - 28.00	1.20	--	--	--	--	2016/0103/07/004050- -563/1419 -- 02-04- 2016
94	1D	0 - 13.00	0.55	--	--	--	--	2016/0103/07/004050- -557/1419 -- 02-04- 2016
98	1A1B	1 - 37.00	5.75	--	--	--	--	2016/0105/07/008707- -2016/07/02/000070SD -- 16-06-2016
128	2B	0 - 12.50	0.42	--	--	--	--	2016/0105/07/008715- -2016/07/02/000071SD -- 16-06-2016
130	2A2B	0 - 57.00	2.39	--	--	--	--	2016/0105/07/008715- -2016/07/02/000071SD -- 16-06-2016
169	3B	0 - 36.00	1.22	--	--	--	--	2016/0105/07/008715- -2016/07/02/000071SD -- 16-06-2016
92	1B3B	0 - 23.00	0.97	--	--	--	--	2016/0105/07/008715- -2016/07/02/000071SD -- 16-06-2016
331	3B	0 - 81.00	3.40	--	--	--	--	2016/0105/07/008716- -2016/07/02/000072SD -- 16-06-2016
252	7B	0 - 3.00	0.13	--	--	--	--	2016/0105/07/010178- -2016/07/02/000084SD -- 04-07-2016
252	7C	0 - 7.50	0.32	--	--	--	--	2016/0105/07/010178- -2016/07/02/000084SD -- 04-07-2016
405	2A	0 - 7.92	0.33	--	--	--	--	2019/0103/07/160712- -2016/07/02/000105SD -- 28-03-2019
405	2B	0 - 11.50	0.48	--	--	--	--	2019/0103/07/160715- -2016/07/02/000105SD -- 27-03-2019
405	2C	0 - 54.58	2.29	--	--	--	--	2019/0103/07/160712- -2016/07/02/000105SD -- 28-03-2019
203	2A3B	0 - 18.11	0.62	--	--	--	--	2017/0105/07/041284- -2017/07/02/000248SD -- 16-05-2017
368	11A	0 - 9.25	0.39	--	--	--	--	2017/0105/07/030545- -2017/07/02/000249SD -- 16-05-2017
203	5A1	0 - 43.06	1.46	--	--	--	--	2017/0105/07/051385- -2017/07/02/000271SD -- 30-08-2017
163	3B	0 - 18.50	0.78	--	--	--	--	2020/0103/07/232730- -2017/07/02/000273SD -- 08-10-2020
218	5A	0 - 20.00	0.68	--	--	--	--	2019/0103/07/157356- -- -- 20-03-2019
163	6B	0 - 10.72	0.45	--	--	--	--	2019/0103/07/175890- -2018/07/02/000406SD

								-- 05-07-2019
58	12	0 - 24.00	1.01	--	--	--	--	2019/0103/07/157349- -- -- 20-03-2019
58	13	0 - 48.50	2.04	--	--	--	--	2019/0103/07/157349- -- -- 20-03-2019
58	8	0 - 34.00	1.43	--	--	--	--	2019/0103/07/157349- -- -- 20-03-2019
211	1A1A1	1 - 30.50	4.44	--	--	--	--	2019/0105/07/238355- -2019/07/02/000517SD -- 12-11-2019
207	4A1	0 - 22.00	0.75	--	--	--	--	2019/0105/07/238357- -2019/07/02/000518SD -- 12-11-2019
413	1A	1 - 67.50	7.04	--	--	--	--	2019/0105/07/238363- -2019/07/02/000519SD -- 12-11-2019
19	2	--	--	0 - 76.50	11.24	--	--	2017/0103/07/058944- -- -- 02-08-2017
23	2	--	--	0 - 7.00	1.03	--	--	RTR488/09--- -- 17-02- 2003
23	3	--	--	0 - 7.50	1.10	--	--	D/8912/07--- -- 05-05- 2003
23	4	--	--	0 - 7.50	1.10	--	--	D/8912/07--- -- 17-02- 2003
23	5	--	--	0 - 22.50	3.30	--	--	D/8912/07--- -- 17-02- 2003
23	6	--	--	0 - 29.00	4.26	--	--	D/8912/07--- -- 17-02- 2003
23	7A	--	--	0 - 50.50	7.45	--	--	RTR488/09--- -- 14-08- 2003
24	2A2	--	--	0 - 3.50	0.50	--	--	488/09--312/09 -- 23- 12-2009
24	2B1	--	--	0 - 20.00	2.95	--	--	488/09-2--312/1419 -- 23-12-2009
24	7A1	--	--	0 - 13.00	1.90	--	--	488/09-1--- -- 23-12- 2009
25	3A	--	--	0 - 89.00	13.08	--	--	488/09-3--- -- 23-12- 2009
25	4	--	--	0 - 2.50	0.37	--	--	D/8912/07--- -- 14-08- 2003
29	1	--	--	0 - 51.00	6.00	--	--	RTR2830/10--- -- 18- 02-2003
44	2A	--	--	0 - 8.00	1.20	--	--	RTR988/12--004/1421 -- 13-07-2011
45	18A	--	--	0 - 16.50	2.45	--	--	RTR988/12--004/1421 -- 13-07-2011
45	5	--	--	0 - 21.50	3.16	--	--	2021/0103/07/263853- -- -- 24-09-2021
48	12A	--	--	0 - 2.50	0.37	--	--	2020/0103/07/242177- -- -- 12-01-2021
47	3	--	--	0 - 7.50	1.10	--	--	2020/0103/07/242177- -- -- 12-01-2021
43	1	--	--	1 - 99.00	29.26	--	--	2021/0103/07/247589- -- -- 11-03-2021

42	1	--	--	0 - 16.00	2.35	--	--	2020/0105/07/308662- -2021/07/02/000666SD -- 31-08-2021
42	3	--	--	0 - 35.50	5.22	--	--	2020/0105/07/308662- -2021/07/02/000666SD -- 31-08-2021
46	2	--	--	1 - 64.00	24.11	--	--	2020/0105/07/308662- -2021/07/02/000666SD -- 31-08-2021
48	12B1	--	--	0 - 3.00	0.44	--	--	2020/0105/07/308662- -2021/07/02/000666SD -- 31-08-2021
47	1B	--	--	1 - 6.00	15.58	--	--	2021/0105/07/309477- -2021/07/02/000672SD -- 07-09-2021
34	1	--	--	0 - 86.00	10.11	--	--	2019/0103/07/198175- -2019/07/02/000489SD -- 30-10-2019
		543 - 80.58	2023.85	10 - 45.00	149.63			

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/078/00011/20832 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 12:56:21 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: பொம்மையார்பாளையம்

ஆரோவில் நிறுவனத்திற்குரிய
10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : பொம்மையார்பாளையம்

பட்டா எண் : 89

உரிமையாளர்கள் பெயர்

1. - ... செயலாளர்ஆரோவில்பவுண்டேஷன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
151	4	0 - 16.50	0.69	--	--	--	--	----- 10-02-2003
1	1	0 - 25.50	0.70	--	--	--	--	2017/0103 /07/050540--- -- 16-06-2017
10	1	2 - 17.50	5.98	--	--	--	--	TR2829/10A--- -- 20-09-2004
10	2A	0 - 31.00	0.86	--	--	--	--	----- 13-08-2015
10	2B	0 - 67.50	1.85	--	--	--	--	2017/0103 /07/042480--- -- 27-03-2017
101	8	0 - 25.00	0.85	--	--	--	--	----- 10-02-2003
104	1	0 - 55.50	0.89	--	--	--	--	----- 10-02-2003
104	2	0 - 52.00	1.77	--	--	--	--	----- 10-02-2003
104	3	0 - 14.50	0.49	--	--	--	--	----- 10-02-2003
104	4	0 - 15.00	0.51	--	--	--	--	----- 10-02-2003
107	1	0 - 41.50	1.41	--	--	--	--	----- 10-02-2003
107	2	0 - 13.50	0.46	--	--	--	--	----- 10-02-2003
107	3	1 - 74.00	6.10	--	--	--	--	----- 10-02-2003
107	4	0 - 25.00	0.85	--	--	--	--	----- 31-03-2011
107	5	0 - 60.50	2.06	--	--	--	--	----- 10-02-2003
107	7	0 - 19.00	0.65	--	--	--	--	----- 10-02-2003
108	1A	0 - 60.50	1.33	--	--	--	--	----- 21-08-2007
108	1B	1 - 30.50	2.87	--	--	--	--	458/02--- -- 21-08-2007
108	4	0 - 24.50	0.83	--	--	--	--	----- 10-02-2003
131	16A	0 - 4.50	0.20	--	--	--	--	rtr1675/11--8a198/1421 -- 28-10-2011
11	1	0 - 60.50	1.66	--	--	--	--	----- 09-02-2003

11	10	0 - 26.50	0.73	--	--	--	--	----- 09-02-2003
11	11	0 - 27.00	0.75	--	--	--	--	----- 09-02-2003
11	2	0 - 30.00	0.83	--	--	--	--	----- 09-02-2003
11	3	0 - 38.50	1.06	--	--	--	--	----- 09-02-2003
11	4	0 - 38.50	1.06	--	--	--	--	----- 09-02-2003
11	5	1 - 42.50	3.94	--	--	--	--	----- 09-02-2003
11	6	0 - 26.50	0.74	--	--	--	--	----- 09-02-2003
11	7	0 - 60.50	1.67	--	--	--	--	----- 09-02-2003
11	8	0 - 26.00	0.72	--	--	--	--	----- 09-02-2003
11	9	0 - 44.00	0.21	--	--	--	--	D/3288/08--- -- 09-02-2003
110	2	0 - 38.00	1.29	--	--	--	--	----- 10-02-2003
112	1	0 - 73.00	2.48	--	--	--	--	----- 10-02-2003
112	4A	0 - 14.00	0.50	--	--	--	--	----- 10-02-2003
113	2B	0 - 8.00	0.27	--	--	--	--	----- 14-08-2015
114	3	0 - 22.00	0.75	--	--	--	--	----- 10-02-2003
114	4	0 - 41.00	1.39	--	--	--	--	----- 10-02-2003
114	5	0 - 26.50	0.90	--	--	--	--	----- 10-02-2003
114	7	0 - 48.00	1.63	--	--	--	--	----- 10-02-2003
115	1	0 - 42.00	1.43	--	--	--	--	----- 10-02-2003
116	5	0 - 32.00	1.09	--	--	--	--	----- 27-03-2002
117	3	0 - 18.00	0.61	--	--	--	--	----- 10-02-2003
117	4	0 - 17.50	0.60	--	--	--	--	----- 10-02-2003
117	5	0 - 17.00	0.58	--	--	--	--	----- 10-02-2003
117	6	0 - 18.00	0.61	--	--	--	--	----- 10-02-2003
117	7	1 - 7.00	3.64	--	--	--	--	----- 10-02-2003
117	9	0 - 55.50	1.89	--	--	--	--	----- 10-02-2003
118	1C	0 - 27.50	0.95	--	--	--	--	2021/0103 /07/245518--- -- 23-02-2021
118	4	0 - 97.50	3.32	--	--	--	--	----- 10-02-2003
118	5	0 - 86.00	2.92	--	--	--	--	----- 10-02-2003
12	1A	0 - 30.00	0.83	--	--	--	--	----- 14-08-2015
12	2	0 - 33.00	0.91	--	--	--	--	RTR2829/10--- -- 09-02-2003
12	4	0 - 20.50	0.56	--	--	--	--	----- 09-02-2003
12	5	0 - 19.50	0.54	--	--	--	--	----- 09-02-2003
12	7	0 - 18.50	0.51	--	--	--	--	----- 09-02-2003
12	8	0 - 20.00	0.55	--	--	--	--	----- 09-02-2003
126	7	0 - 31.00	1.05	--	--	--	--	----- 10-02-2003
126	8	0 - 32.50	1.11	--	--	--	--	----- 10-02-2003

127	7A	0 - 2.50	0.08	--	--	--	--	----- 14-08-2015
129	18	0 - 4.50	0.15	--	--	--	--	----- 01-07-2003
129	19	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
129	20	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
129	21	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
129	22	0 - 2.50	0.09	--	--	--	--	----- 01-07-2003
129	24	0 - 1.50	0.05	--	--	--	--	----- 01-07-2003
129	25	0 - 3.00	0.10	--	--	--	--	----- 01-07-2003
129	26	0 - 7.00	0.24	--	--	--	--	----- 01-07-2003
129	27	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
129	28	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
129	30	0 - 1.00	0.05	--	--	--	--	----- 01-07-2003
13	2	0 - 52.00	1.47	--	--	--	--	----- 09-02-2003
13	3	0 - 51.00	1.40	--	--	--	--	----- 09-02-2003
13	4	0 - 91.00	2.50	--	--	--	--	----- 09-02-2003
130	17	0 - 14.00	0.59	--	--	--	--	----- 10-02-2003
131	18	0 - 5.50	0.23	--	--	--	--	----- 01-07-2003
132	1	0 - 16.00	0.67	--	--	--	--	----- 27-03-2002
132	4	0 - 19.00	0.80	--	--	--	--	----- 27-03-2002
132	6B	0 - 1.50	0.06	--	--	--	--	----- 14-08-2015
134	1	0 - 35.00	1.47	--	--	--	--	----- 27-03-2002
134	2	0 - 58.50	2.46	--	--	--	--	----- 27-03-2002
134	3	0 - 5.00	0.21	--	--	--	--	----- 27-03-2002
134	4	0 - 13.50	0.57	--	--	--	--	----- 27-03-2002
134	5	0 - 53.00	2.23	--	--	--	--	----- 27-03-2002
134	6	0 - 7.00	0.29	--	--	--	--	----- 27-03-2002
134	7	0 - 32.00	1.34	--	--	--	--	----- 27-03-2002
135	10	0 - 61.00	2.56	--	--	--	--	----- 10-02-2003
135	2B	0 - 20.00	0.84	--	--	--	--	----- 14-08-2015
135	3	0 - 52.00	2.18	--	--	--	--	----- 10-02-2003
135	5	0 - 19.50	0.82	--	--	--	--	----- 10-02-2003
135	6	0 - 28.00	1.18	--	--	--	--	----- 10-02-2003
135	9	0 - 27.00	1.13	--	--	--	--	----- 10-02-2003
136	1	0 - 24.00	1.01	--	--	--	--	----- 10-02-2003
136	10	0 - 26.50	1.12	--	--	--	--	----- 10-02-2003
136	11	0 - 16.00	0.67	--	--	--	--	----- 10-02-2003
136	3A	0 - 62.00	2.59	--	--	--	--	----- 14-08-2015
136	6	0 - 37.50	1.58	--	--	--	--	----- 10-02-2003

136	9B	0 - 8.00	0.34	--	--	--	--	---- -- 14-08-2015
137	5C	0 - 0.50	0.10	--	--	--	--	rtr3782/13--528/1423 -- 23-05-2014
137	6A1	0 - 18.50	0.80	--	--	--	--	---- -- 14-08-2015
139	1	0 - 26.50	0.90	--	--	--	--	---- -- 22-09-2004
139	2	0 - 67.50	2.30	--	--	--	--	---- -- 10-02-2003
139	3	0 - 28.50	0.96	--	--	--	--	---- -- 22-09-2004
139	4	2 - 59.00	8.81	--	--	--	--	---- -- 10-02-2003
139	5A	0 - 13.50	0.46	--	--	--	--	---- -- 14-08-2015
139	6A	0 - 14.15	1.40	--	--	--	--	---- -- 07-11-2014
14	1	0 - 28.50	0.78	--	--	--	--	---- -- 09-02-2003
14	11B	0 - 15.00	0.40	--	--	--	--	RTR2749/11--384/1419 -- 20-01-2010
14	11C	0 - 12.00	0.35	--	--	--	--	RTR2749/11--384/1419 -- 20-01-2010
14	2	0 - 48.50	1.33	--	--	--	--	---- -- 09-02-2003
14	3A	0 - 81.00	2.24	--	--	--	--	---- -- 14-08-2015
14	3B	0 - 59.50	1.65	--	--	--	--	---- -- 14-08-2015
14	4A	0 - 14.50	0.40	--	--	--	--	RTR2829/10--- -- 26-06-2007
14	5	0 - 31.00	0.85	--	--	--	--	D3032/09--- -- 09-02-2003
14	6	0 - 28.50	0.78	--	--	--	--	---- -- 09-02-2003
14	7	0 - 29.50	0.81	--	--	--	--	D3032/09--- -- 09-02-2003
14	8	0 - 30.00	0.83	--	--	--	--	---- -- 09-02-2003
14	9	0 - 13.00	0.36	--	--	--	--	---- -- 09-02-2003
140	1	0 - 86.50	2.94	--	--	--	--	---- -- 10-02-2003
140	2A	0 - 50.50	1.70	--	--	--	--	---- -- 14-08-2015
140	2B	0 - 51.50	1.74	--	--	--	--	---- -- 14-08-2015
140	3	0 - 20.00	0.68	--	--	--	--	---- -- 10-02-2003
140	4A	0 - 41.50	1.45	--	--	--	--	---- -- 10-02-2003
142	11	0 - 18.00	0.61	--	--	--	--	---- -- 10-02-2003
142	3	0 - 25.00	0.85	--	--	--	--	---- -- 10-02-2003
142	4	0 - 29.00	0.99	--	--	--	--	---- -- 10-02-2003
142	9	0 - 1.00	0.05	--	--	--	--	---- -- 10-02-2003
144	6	0 - 56.00	1.90	--	--	--	--	---- -- 10-02-2003
145	2	0 - 51.00	1.73	--	--	--	--	---- -- 10-02-2003
145	3	0 - 50.50	1.72	--	--	--	--	---- -- 10-02-2003
145	4	0 - 82.00	2.79	--	--	--	--	---- -- 10-02-2003
145	5	0 - 84.00	2.86	--	--	--	--	---- -- 10-02-2003
145	6	0 - 24.50	0.83	--	--	--	--	---- -- 10-02-2003

146	1	0 - 33.00	1.12	--	--	--	--	D3032/09--- -- 23-05-2003
147	3	0 - 28.50	1.20	--	--	--	--	----- 10-02-2003
147	5	0 - 50.00	2.10	--	--	--	--	----- 10-02-2003
147	6	0 - 14.50	0.61	--	--	--	--	----- 10-02-2003
148	10	0 - 30.50	1.28	--	--	--	--	----- 10-02-2003
148	11	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
148	2A	0 - 25.00	1.04	--	--	--	--	----- 14-08-2015
148	2B	0 - 30.00	1.27	--	--	--	--	----- 14-08-2015
148	3	0 - 31.00	1.30	--	--	--	--	----- 10-02-2003
148	7	0 - 40.50	1.70	--	--	--	--	----- 10-02-2003
148	8	0 - 7.00	0.29	--	--	--	--	----- 10-02-2003
148	9	0 - 66.00	2.77	--	--	--	--	----- 10-02-2003
149	1	0 - 18.00	0.76	--	--	--	--	----- 10-02-2003
149	2	0 - 49.50	2.08	--	--	--	--	----- 10-02-2003
149	4	0 - 16.00	0.67	--	--	--	--	----- 10-02-2003
149	5	0 - 24.50	1.03	--	--	--	--	----- 10-02-2003
149	6	0 - 26.50	1.11	--	--	--	--	----- 10-02-2003
149	7	0 - 52.00	2.18	--	--	--	--	----- 10-02-2003
149	8	0 - 39.50	1.66	--	--	--	--	D3032/09--- -- 10-02-2003
15	1	0 - 90.00	2.48	--	--	--	--	----- 09-02-2003
15	2	0 - 61.00	1.68	--	--	--	--	RTR2829/10--- -- 09-02-2003
15	3	0 - 44.50	1.22	--	--	--	--	----- 09-02-2003
15	4	0 - 29.00	0.80	--	--	--	--	D3032/09--- -- 09-02-2003
15	5	0 - 27.50	0.76	--	--	--	--	----- 09-02-2003
15	6	0 - 69.00	1.90	--	--	--	--	----- 09-02-2003
15	7	0 - 64.50	1.77	--	--	--	--	----- 09-02-2003
15	8A	0 - 16.00	0.44	--	--	--	--	----- 14-08-2015
15	8B	0 - 18.50	0.51	--	--	--	--	----- 14-08-2015
15	8C	0 - 33.00	0.91	--	--	--	--	----- 14-08-2015
150	1	0 - 95.50	4.01	--	--	--	--	----- 10-02-2003
150	2	0 - 43.50	1.83	--	--	--	--	----- 10-02-2003
150	3	1 - 21.50	5.10	--	--	--	--	----- 10-02-2003
150	4	0 - 15.50	0.65	--	--	--	--	----- 10-02-2003
151	12	0 - 39.50	1.66	--	--	--	--	----- 10-02-2003
151	2	0 - 11.50	0.48	--	--	--	--	----- 10-02-2003
151	3	0 - 50.00	2.10	--	--	--	--	----- 10-02-2003
152	1	0 - 36.50	1.53	--	--	--	--	----- 10-02-2003

152	2	0 - 39.50	1.64	--	--	--	--	----- 10-02-2003
152	4	0 - 1.50	0.06	--	--	--	--	----- 10-02-2003
152	6	0 - 25.50	1.07	--	--	--	--	----- 10-02-2003
152	7	0 - 24.50	1.03	--	--	--	--	----- 10-02-2003
153	1	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
153	10	0 - 37.50	1.58	--	--	--	--	----- 10-02-2003
153	11	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
153	12	0 - 74.00	3.11	--	--	--	--	----- 10-02-2003
153	13	0 - 13.50	0.57	--	--	--	--	----- 10-02-2003
153	14	0 - 16.00	0.67	--	--	--	--	----- 10-02-2003
153	15	0 - 32.00	1.34	--	--	--	--	----- 10-02-2003
153	16	0 - 16.00	0.67	--	--	--	--	----- 10-02-2003
153	2A	0 - 4.50	0.10	--	--	--	--	D3032/09--- -- 10-02-2003
153	4	0 - 13.50	0.57	--	--	--	--	----- 10-02-2003
153	5	0 - 28.50	1.20	--	--	--	--	----- 10-02-2003
153	6	0 - 18.00	0.76	--	--	--	--	----- 10-02-2003
153	7	0 - 28.00	1.18	--	--	--	--	----- 10-02-2003
153	8	0 - 22.00	0.92	--	--	--	--	----- 10-02-2003
153	9	0 - 12.50	0.53	--	--	--	--	----- 10-02-2003
154	1	0 - 48.00	2.02	--	--	--	--	----- 10-02-2003
154	10A	0 - 8.00	0.15	--	--	--	--	RTR650/15--- -- 10-02-2003
154	11	0 - 13.50	0.57	--	--	--	--	----- 10-02-2003
154	12	0 - 31.50	1.32	--	--	--	--	----- 10-02-2003
154	2	0 - 20.00	0.84	--	--	--	--	----- 10-02-2003
154	3	0 - 18.00	0.76	--	--	--	--	----- 10-02-2003
154	4	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
154	6	0 - 56.50	2.37	--	--	--	--	----- 10-02-2003
154	7	0 - 12.50	0.53	--	--	--	--	D3032/09--- -- 10-02-2003
154	8	0 - 26.50	1.11	--	--	--	--	----- 10-02-2003
154	9A	0 - 26.00	0.45	--	--	--	--	RT3030/09--- -- 10-02-2003
155	1	0 - 19.50	0.82	--	--	--	--	----- 27-03-2002
155	10	0 - 26.00	1.09	--	--	--	--	----- 27-03-2002
155	2	0 - 18.00	0.76	--	--	--	--	----- 27-03-2002
155	3	0 - 22.50	0.95	--	--	--	--	----- 27-03-2002
155	4	0 - 9.50	0.40	--	--	--	--	----- 10-02-2003
155	5	0 - 9.50	0.40	--	--	--	--	----- 27-03-2002
155	7	0 - 45.00	1.89	--	--	--	--	----- 27-03-2002

155	9	0 - 26.50	1.11	--	--	--	--	----- 27-03-2002
156	1	0 - 5.50	0.23	--	--	--	--	----- 10-02-2003
156	2	0 - 5.00	0.21	--	--	--	--	----- 10-02-2003
156	3	0 - 35.00	1.47	--	--	--	--	----- 10-02-2003
156	4	0 - 29.50	1.24	--	--	--	--	----- 10-02-2003
156	5	0 - 24.00	1.03	--	--	--	--	----- 10-02-2003
156	7	0 - 44.00	1.85	--	--	--	--	----- 10-02-2003
156	8	0 - 31.50	1.32	--	--	--	--	----- 10-02-2003
157	1	0 - 10.50	0.44	--	--	--	--	----- 10-02-2003
157	12	0 - 26.00	1.09	--	--	--	--	----- 10-02-2003
157	2	0 - 11.00	0.46	--	--	--	--	----- 10-02-2003
157	3	0 - 23.00	0.97	--	--	--	--	----- 10-02-2003
157	6	0 - 31.00	1.30	--	--	--	--	D3032/09--- -- 23-05-2003
157	8	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
157	9	0 - 20.00	0.84	--	--	--	--	----- 10-02-2003
16	1A	0 - 45.50	1.25	--	--	--	--	RTR648/15--349/1420 -- 02-11-2010
16	4	0 - 17.50	0.48	--	--	--	--	RTR2829/10--- -- 07-05-2003
16	5	0 - 17.00	0.47	--	--	--	--	----- 27-03-2002
16	6	0 - 47.00	1.29	--	--	--	--	RTR648/15--- -- 27-03-2002
16	7	0 - 14.50	0.40	--	--	--	--	RTR2829/10--- -- 27-03-2002
163	1	0 - 68.50	2.88	--	--	--	--	----- 10-02-2003
163	3	0 - 29.00	1.22	--	--	--	--	----- 07-09-2015
163	6	0 - 18.00	0.76	--	--	--	--	----- 10-02-2003
166	4A	0 - 10.50	0.44	--	--	--	--	----- 14-08-2015
166	4B	0 - 11.50	0.48	--	--	--	--	----- 14-08-2015
166	4C	0 - 25.50	1.07	--	--	--	--	----- 14-08-2015
167	7	0 - 17.00	0.71	--	--	--	--	----- 10-02-2003
17	1	0 - 22.50	0.62	--	--	--	--	----- 09-02-2003
17	10A	0 - 37.50	1.05	--	--	--	--	RTR2620/13--349/1420 -- 02-11-2010
17	10B	0 - 37.50	1.05	--	--	--	--	RTR2620/13--349/1420 -- 02-11-2010
17	11	0 - 75.50	2.08	--	--	--	--	RTR648/15--- -- 09-02-2003
17	2	0 - 85.00	2.34	--	--	--	--	----- 09-02-2003
17	3	0 - 21.00	0.58	--	--	--	--	RTR1040/10--- -- 09-02-2003
17	4	0 - 21.00	0.58	--	--	--	--	----- 09-02-2003
17	5	0 - 37.50	1.03	--	--	--	--	----- 09-02-2003

17	6	0 - 29.50	0.81	--	--	--	--	----- 09-02-2003
17	7	0 - 29.00	0.80	--	--	--	--	----- 09-02-2003
17	8A	0 - 15.00	0.40	--	--	--	--	RTR2620/13--349/1420 -- 02-11-2010
17	8B	0 - 15.00	0.40	--	--	--	--	RTR2620/13--349/1420 -- 02-11-2010
174	2A	0 - 15.00	0.63	--	--	--	--	----- 20-08-2015
174	2B	0 - 5.50	0.23	--	--	--	--	----- 20-08-2015
174	3	0 - 20.00	0.84	--	--	--	--	----- 10-02-2003
174	4	0 - 23.50	0.99	--	--	--	--	----- 10-02-2003
174	5	0 - 32.50	1.37	--	--	--	--	RTR1273/10--- -- 10-02-2003
174	6	0 - 28.50	1.20	--	--	--	--	----- 10-02-2003
174	7	0 - 70.00	2.44	--	--	--	--	----- 10-02-2003
174	9	0 - 16.50	0.69	--	--	--	--	----- 10-02-2003
175	1A	0 - 28.50	1.19	--	--	--	--	----- 20-08-2015
175	1B	0 - 74.50	3.11	--	--	--	--	----- 20-08-2015
175	2	0 - 20.00	0.84	--	--	--	--	----- 10-02-2003
176	10	0 - 13.00	0.55	--	--	--	--	----- 10-02-2003
176	11	0 - 2.00	0.08	--	--	--	--	----- 10-02-2003
176	13	0 - 16.00	0.67	--	--	--	--	----- 10-02-2003
176	14	0 - 26.50	1.11	--	--	--	--	----- 10-02-2003
176	2	0 - 48.50	2.04	--	--	--	--	----- 10-02-2003
176	3	0 - 23.50	0.99	--	--	--	--	----- 10-02-2003
176	4	0 - 24.50	1.03	--	--	--	--	----- 10-02-2003
176	5	0 - 24.50	1.03	--	--	--	--	----- 10-02-2003
176	6	0 - 25.00	1.05	--	--	--	--	----- 10-02-2003
176	7	0 - 18.00	0.76	--	--	--	--	----- 10-02-2003
176	8	0 - 35.00	1.47	--	--	--	--	----- 10-02-2003
176	9	0 - 13.00	0.55	--	--	--	--	----- 10-02-2003
177	10	0 - 31.50	1.32	--	--	--	--	RTR650/15--- -- 10-02-2003
177	1B	0 - 53.50	2.25	--	--	--	--	----- 20-08-2015
177	4	0 - 22.50	0.95	--	--	--	--	----- 10-02-2003
177	5	0 - 84.00	3.53	--	--	--	--	----- 10-02-2003
177	6A	0 - 23.50	0.98	--	--	--	--	----- 20-08-2015
177	9	0 - 40.00	1.68	--	--	--	--	----- 10-02-2003
18	1	0 - 67.00	1.84	--	--	--	--	----- 09-02-2003
18	2	0 - 57.50	1.58	--	--	--	--	----- 10-02-2003
18	3	0 - 26.00	0.72	--	--	--	--	----- 10-02-2003
18	4	0 - 27.50	0.76	--	--	--	--	----- 10-02-2003

18	5	0 - 27.00	0.74	--	--	--	--	---- -- 10-02-2003
18	6	0 - 50.00	1.38	--	--	--	--	---- -- 10-02-2003
18	7	0 - 52.00	1.43	--	--	--	--	---- -- 10-02-2003
18	8	0 - 28.50	0.78	--	--	--	--	---- -- 10-02-2003
18	9	0 - 34.50	0.95	--	--	--	--	---- -- 10-02-2003
19	2	0 - 70.50	1.94	--	--	--	--	---- -- 10-02-2003
19	3	0 - 36.00	0.99	--	--	--	--	---- -- 10-02-2003
19	4	0 - 34.00	0.94	--	--	--	--	D3031/09--- -- 07-05-2003
19	5	1 - 61.00	4.43	--	--	--	--	---- -- 10-02-2003
190	12	0 - 10.00	0.42	--	--	--	--	---- -- 11-02-2003
190	13B	0 - 37.50	1.30	--	--	--	--	---- -- 28-08-2015
190	9B1B	0 - 34.50	1.80	--	--	--	--	---- -- 28-08-2015
191	4	0 - 33.00	1.39	--	--	--	--	---- -- 11-02-2003
191	7	0 - 16.00	0.67	--	--	--	--	---- -- 11-02-2003
192	1B	0 - 27.50	1.15	--	--	--	--	---- -- 20-08-2015
192	2	1 - 1.50	4.26	--	--	--	--	---- -- 11-02-2003
192	3	0 - 19.50	0.82	--	--	--	--	---- -- 11-02-2003
192	4	0 - 18.00	0.76	--	--	--	--	---- -- 11-02-2003
194	2	1 - 97.50	8.30	--	--	--	--	---- -- 11-02-2003
196	5	0 - 40.00	1.68	--	--	--	--	---- -- 11-02-2003
196	6B	0 - 25.50	1.05	--	--	--	--	---- -- 20-08-2015
196	9	0 - 27.50	1.16	--	--	--	--	---- -- 23-05-2003
197	2	0 - 86.00	3.61	--	--	--	--	---- -- 11-02-2003
197	3	0 - 12.50	0.53	--	--	--	--	---- -- 11-02-2003
197	5	0 - 26.00	1.09	--	--	--	--	---- -- 11-02-2003
197	6A	1 - 26.50	6.00	--	--	--	--	---- -- 20-08-2015
197	8	0 - 18.50	0.78	--	--	--	--	---- -- 11-02-2003
198	2B	0 - 52.00	1.77	--	--	--	--	114/1412--114/1412 -- 14-08-2003
198	5	0 - 73.00	2.43	--	--	--	--	---- -- 11-02-2003
199	11	0 - 46.50	1.58	--	--	--	--	---- -- 11-02-2003
2	3	0 - 31.50	0.87	--	--	--	--	2019/0103 /07/204120--- -- 02-12-2019
2	9	1 - 26.50	3.48	--	--	--	--	---- -- 09-02-2003
20	1	1 - 0.50	2.76	--	--	--	--	---- -- 10-02-2003
20	2	0 - 56.00	1.54	--	--	--	--	---- -- 10-02-2003
20	4	0 - 20.50	0.56	--	--	--	--	---- -- 10-02-2003
20	5	0 - 76.00	2.09	--	--	--	--	---- -- 10-02-2003
20	6	0 - 68.00	1.88	--	--	--	--	---- -- 10-02-2003

20	7	0 - 11.00	0.30	--	--	--	--	---- -- 10-02-2003
20	8	0 - 11.50	0.32	--	--	--	--	---- -- 10-02-2003
200	6	0 - 71.50	2.43	--	--	--	--	---- -- 11-02-2003
204	5B	0 - 28.00	1.20	--	--	--	--	2017/0103 /07/060576--- -- 07-09-2017
205	4	0 - 47.50	1.62	--	--	--	--	---- -- 11-02-2003
205	5	1 - 21.50	4.13	--	--	--	--	---- -- 11-02-2003
207	9B	0 - 7.50	0.26	--	--	--	--	---- -- 20-08-2015
21	2	0 - 73.00	2.01	--	--	--	--	---- -- 10-02-2003
216	1A	0 - 54.00	1.85	--	--	--	--	RTR650/15--318/1418 -- 24-10-2008
216	3	1 - 49.50	5.08	--	--	--	--	D3032/09A--- -- 11-02-2003
22	2	0 - 26.50	0.73	--	--	--	--	---- -- 10-02-2003
221	4	1 - 15.50	3.93	--	--	--	--	D3032/09A--- -- 11-02-2003
23	11	0 - 32.00	0.88	--	--	--	--	D/3288/08--- -- 10-02-2003
23	12	0 - 16.00	0.44	--	--	--	--	---- -- 10-02-2003
23	13	0 - 18.50	0.51	--	--	--	--	RTR1273/10--- -- 10-02-2003
23	14	0 - 18.50	0.51	--	--	--	--	D/3288/08--- -- 10-02-2003
23	15	0 - 12.00	0.33	--	--	--	--	---- -- 10-02-2003
23	4	0 - 24.00	0.66	--	--	--	--	D/3288/08--- -- 10-02-2003
23	6	0 - 37.50	1.03	--	--	--	--	D/3288/08--- -- 10-02-2003
23	9	0 - 28.50	0.78	--	--	--	--	D/3288/08--- -- 10-02-2003
234	2	0 - 54.00	1.84	--	--	--	--	---- -- 11-02-2003
234	3	0 - 56.00	1.90	--	--	--	--	---- -- 11-02-2003
235	1	0 - 54.00	1.84	--	--	--	--	---- -- 11-02-2003
236	1A	0 - 36.50	1.24	--	--	--	--	---- -- 25-09-2015
236	6	0 - 12.50	0.43	--	--	--	--	---- -- 23-05-2003
237	1B	0 - 77.50	2.64	--	--	--	--	---- -- 20-08-2015
238	1A	0 - 27.00	0.92	--	--	--	--	---- -- 20-08-2015
24	1	0 - 28.00	0.77	--	--	--	--	RTR2122/11--- -- 10-02-2003
24	10	0 - 15.50	0.43	--	--	--	--	---- -- 10-02-2003
24	11	0 - 14.00	0.39	--	--	--	--	---- -- 10-02-2003
24	12	0 - 16.50	0.45	--	--	--	--	---- -- 10-02-2003
24	13	0 - 18.00	0.50	--	--	--	--	---- -- 10-02-2003
24	14	0 - 26.00	0.72	--	--	--	--	D/3288/08--- -- 10-02-2003
24	2	0 - 49.50	1.36	--	--	--	--	---- -- 10-02-2003

24	4	0 - 24.00	0.66	--	--	--	--	RTR2829/10--- -- 10-02-2003
24	5	0 - 13.50	0.37	--	--	--	--	D/3288/08--- -- 10-02-2003
24	7	0 - 45.00	1.24	--	--	--	--	RTR2749/11--- -- 08-06-2004
24	8	0 - 26.50	0.73	--	--	--	--	----- 10-02-2003
24	9	0 - 31.00	0.85	--	--	--	--	----- 10-02-2003
246	1	1 - 38.50	4.71	--	--	--	--	----- 11-02-2003
246	5	0 - 18.00	0.61	--	--	--	--	----- 11-02-2003
247	1	0 - 23.00	0.78	--	--	--	--	----- 11-02-2003
247	2	0 - 38.50	1.31	--	--	--	--	----- 11-02-2003
247	3	0 - 26.50	0.90	--	--	--	--	----- 11-02-2003
247	4	0 - 31.00	1.05	--	--	--	--	----- 11-02-2003
247	5	0 - 28.50	0.97	--	--	--	--	----- 11-02-2003
247	6	0 - 65.00	2.21	--	--	--	--	----- 11-02-2003
247	7	0 - 75.50	2.57	--	--	--	--	----- 11-02-2003
247	8	0 - 51.50	1.75	--	--	--	--	----- 11-02-2003
247	9	0 - 50.00	1.70	--	--	--	--	----- 11-02-2003
248	1	0 - 45.50	1.55	--	--	--	--	----- 11-02-2003
248	2	0 - 22.00	0.75	--	--	--	--	----- 11-02-2003
248	3	0 - 18.00	0.61	--	--	--	--	----- 11-02-2003
248	4	0 - 33.00	1.12	--	--	--	--	----- 11-02-2003
248	5A	0 - 26.50	0.90	--	--	--	--	----- 25-09-2015
248	5B	0 - 28.50	0.97	--	--	--	--	----- 25-09-2015
248	6	0 - 31.00	1.05	--	--	--	--	----- 11-02-2003
248	7	0 - 56.50	1.92	--	--	--	--	----- 11-02-2003
248	8	0 - 56.50	1.92	--	--	--	--	----- 11-02-2003
25	5	0 - 54.00	1.49	--	--	--	--	----- 10-02-2003
250	1A	0 - 23.00	0.78	--	--	--	--	----- 20-08-2015
250	1B	0 - 23.50	0.80	--	--	--	--	----- 20-08-2015
250	2	1 - 66.50	5.66	--	--	--	--	----- 11-02-2003
250	3	0 - 53.00	1.80	--	--	--	--	----- 27-03-2002
251	1A	0 - 58.50	1.99	--	--	--	--	----- 20-08-2015
251	1B	0 - 58.50	1.97	--	--	--	--	----- 20-08-2015
251	3	0 - 28.50	0.97	--	--	--	--	----- 11-02-2003
251	4	0 - 40.50	1.38	--	--	--	--	----- 11-02-2003
251	5	0 - 17.50	0.60	--	--	--	--	----- 11-02-2003
251	6	0 - 17.50	0.60	--	--	--	--	----- 11-02-2003
252	1A	0 - 43.00	1.48	--	--	--	--	----- 20-08-2015

252	1B	0 - 43.50	1.48	--	--	--	--	----- 20-08-2015
252	2B	0 - 83.00	2.83	--	--	--	--	----- 20-08-2015
253	1	1 - 2.50	3.49	--	--	--	--	----- 11-02-2003
253	4	0 - 57.50	1.96	--	--	--	--	D3032/09--- -- 11-02-2003
254	2	0 - 12.50	0.43	--	--	--	--	----- 11-02-2003
254	4	0 - 28.50	0.97	--	--	--	--	TR2829/10A--- -- 23-05-2003
26	11	0 - 43.50	1.20	--	--	--	--	----- 10-02-2003
26	3	0 - 31.00	0.85	--	--	--	--	----- 10-02-2003
26	4A	0 - 11.50	0.32	--	--	--	--	----- 20-08-2015
26	4B	0 - 30.00	0.83	--	--	--	--	----- 20-08-2015
26	5	0 - 22.00	0.61	--	--	--	--	----- 10-02-2003
26	8	0 - 57.50	1.58	--	--	--	--	----- 10-02-2003
27	10	0 - 33.00	0.91	--	--	--	--	----- 10-02-2003
27	11	0 - 30.00	0.83	--	--	--	--	----- 10-02-2003
27	2	0 - 7.50	0.21	--	--	--	--	----- 10-02-2003
27	4	0 - 12.00	0.33	--	--	--	--	----- 10-02-2003
27	6	0 - 23.00	0.63	--	--	--	--	----- 10-02-2003
27	7	0 - 70.00	1.93	--	--	--	--	----- 10-02-2003
27	8	0 - 90.00	2.48	--	--	--	--	----- 10-02-2003
27	9	0 - 52.00	1.43	--	--	--	--	----- 10-02-2003
28	1	0 - 45.00	1.24	--	--	--	--	----- 10-02-2003
28	2	0 - 70.00	1.94	--	--	--	--	----- 10-02-2003
28	3	0 - 57.00	1.57	--	--	--	--	RTR1040/10--- -- 10-02-2003
29	10	0 - 22.50	0.56	--	--	--	--	----- 10-02-2003
29	2	0 - 50.00	1.38	--	--	--	--	----- 10-02-2003
29	3	0 - 21.50	0.59	--	--	--	--	----- 10-02-2003
29	4	0 - 22.50	0.62	--	--	--	--	----- 10-02-2003
29	5	0 - 22.50	0.62	--	--	--	--	----- 10-02-2003
29	6	0 - 23.00	0.63	--	--	--	--	----- 10-02-2003
29	7	0 - 23.50	0.65	--	--	--	--	----- 10-02-2003
29	8	0 - 45.00	1.24	--	--	--	--	----- 10-02-2003
29	9	0 - 25.50	0.70	--	--	--	--	----- 10-02-2003
3	1B	0 - 40.00	1.10	--	--	--	--	2017/0103 /07/058916--- -- 15-08-2017
3	4	0 - 73.00	2.01	--	--	--	--	----- 27-03-2002
3	5	0 - 73.00	2.01	--	--	--	--	----- 27-03-2002
30	2	0 - 98.50	2.71	--	--	--	--	----- 10-02-2003

30	4A	0 - 28.00	0.75	--	--	--	--	----- 20-08-2015
30	4B	0 - 28.50	0.80	--	--	--	--	----- 20-08-2015
31	2	0 - 35.50	0.98	--	--	--	--	----- 10-02-2003
31	3	0 - 62.00	1.71	--	--	--	--	----- 10-02-2003
31	4	0 - 25.00	0.69	--	--	--	--	----- 10-02-2003
31	6	0 - 53.00	1.46	--	--	--	--	----- 10-02-2003
31	7	0 - 30.50	0.84	--	--	--	--	----- 10-02-2003
31	8	0 - 34.00	0.94	--	--	--	--	----- 10-02-2003
32	2	0 - 35.50	0.98	--	--	--	--	----- 10-02-2003
32	3	1 - 45.50	4.00	--	--	--	--	----- 10-02-2003
32	4	0 - 62.50	1.72	--	--	--	--	----- 10-02-2003
32	7	0 - 47.50	1.31	--	--	--	--	----- 10-02-2003
33	1	0 - 78.00	2.18	--	--	--	--	----- 10-02-2003
33	2	0 - 73.50	2.02	--	--	--	--	----- 10-02-2003
33	4	0 - 10.00	0.28	--	--	--	--	----- 10-02-2003
33	5	0 - 12.50	0.34	--	--	--	--	----- 10-02-2003
33	6	1 - 24.00	3.41	--	--	--	--	----- 10-02-2003
34	1A	0 - 30.00	0.83	--	--	--	--	----- 20-08-2015
34	1B1	0 - 24.00	0.27	--	--	--	--	----- 20-08-2015
37	2	0 - 26.00	0.72	--	--	--	--	----- 10-02-2003
37	3	0 - 23.00	0.63	--	--	--	--	----- 10-02-2003
37	4A	0 - 19.00	0.52	--	--	--	--	----- 20-08-2015
37	4B	0 - 16.50	0.45	--	--	--	--	----- 20-08-2015
37	5	0 - 82.00	2.26	--	--	--	--	----- 10-02-2003
37	6	0 - 46.00	1.27	--	--	--	--	----- 10-02-2003
370	2	0 - 7.50	0.26	--	--	--	--	D3032/09--- -- 27-03-2002
370	3B	0 - 17.50	0.60	--	--	--	--	----- 20-08-2015
372	2B	0 - 7.50	0.26	--	--	--	--	----- 20-08-2015
372	3A1	0 - 17.00	0.57	--	--	--	--	----- 20-08-2015
372	3A2	0 - 1.00	0.06	--	--	--	--	----- 12-02-2003
372	3B	0 - 16.00	0.54	--	--	--	--	----- 20-08-2015
372	4	0 - 11.00	0.37	--	--	--	--	----- 27-03-2002
376	2	0 - 14.00	0.78	--	--	--	--	----- 27-03-2002
376	3	0 - 11.50	0.64	--	--	--	--	----- 27-03-2002
376	4	0 - 14.00	0.78	--	--	--	--	----- 27-03-2002
376	5	0 - 21.00	1.17	--	--	--	--	----- 27-03-2002
376	6	0 - 18.50	1.03	--	--	--	--	----- 27-03-2002
38	4	0 - 46.00	1.27	--	--	--	--	----- 10-02-2003

38	5	0 - 75.50	2.08	--	--	--	--	---- -- 10-02-2003
4	1	2 - 25.00	2.52	--	--	--	--	---- -- 09-02-2003
4	11	0 - 17.50	0.48	--	--	--	--	---- -- 09-02-2003
4	12	0 - 17.00	0.47	--	--	--	--	---- -- 09-02-2003
4	16	0 - 31.50	0.87	--	--	--	--	---- -- 09-02-2003
4	2	1 - 78.00	1.99	--	--	--	--	---- -- 09-02-2003
4	3	0 - 52.00	0.58	--	--	--	--	---- -- 09-02-2003
4	6	0 - 20.00	0.55	--	--	--	--	---- -- 09-02-2003
4	7	0 - 20.50	0.56	--	--	--	--	---- -- 09-02-2003
40	1B	0 - 36.00	1.00	--	--	--	--	rtr784/09--127/1419 -- 17-09-2009
40	2B	0 - 16.50	0.45	--	--	--	--	784/09--- -- 17-09-2009
40	3	0 - 20.50	0.57	--	--	--	--	---- -- 10-02-2003
40	4	0 - 22.50	0.62	--	--	--	--	---- -- 10-02-2003
40	5	0 - 35.00	0.96	--	--	--	--	---- -- 10-02-2003
40	6A	0 - 27.00	0.75	--	--	--	--	---- -- 20-08-2015
40	7	0 - 48.50	1.33	--	--	--	--	RTR3717/13--- -- 10-02-2003
40	8	1 - 20.00	3.30	--	--	--	--	---- -- 10-02-2003
41	10	0 - 42.50	1.17	--	--	--	--	D3032/09--- -- 10-02-2003
41	11	0 - 33.00	0.91	--	--	--	--	RTR1040/10--- -- 10-02-2003
41	12	0 - 13.00	0.36	--	--	--	--	---- -- 10-02-2003
41	13	0 - 9.50	0.26	--	--	--	--	---- -- 10-02-2003
41	14	0 - 7.50	0.21	--	--	--	--	---- -- 10-02-2003
41	15	0 - 7.50	0.21	--	--	--	--	RTR1040/10--- -- 10-02-2003
41	16	0 - 29.50	0.81	--	--	--	--	---- -- 10-02-2003
41	17	0 - 37.00	1.02	--	--	--	--	---- -- 10-02-2003
41	18	0 - 32.00	0.88	--	--	--	--	---- -- 10-02-2003
41	19	0 - 12.50	0.34	--	--	--	--	RTR1040/10--- -- 10-02-2003
41	1A1	0 - 16.00	0.44	--	--	--	--	---- -- 20-08-2015
41	1A2	0 - 14.50	0.40	--	--	--	--	---- -- 20-08-2015
41	1B	0 - 18.00	0.50	--	--	--	--	RTR1040/10--- -- 07-05-2003
41	2	0 - 36.00	0.99	--	--	--	--	---- -- 10-02-2003
41	3	0 - 35.50	0.98	--	--	--	--	---- -- 10-02-2003
41	4	0 - 18.50	0.51	--	--	--	--	---- -- 10-02-2003
41	5	0 - 19.00	0.52	--	--	--	--	---- -- 10-02-2003
41	6	0 - 21.00	0.58	--	--	--	--	---- -- 10-02-2003
41	7	0 - 18.00	0.59	--	--	--	--	---- -- 10-02-2003

41	8	0 - 21.50	0.59	--	--	--	--	---- -- 10-02-2003
41	9	0 - 41.50	1.14	--	--	--	--	RTR1040/10--- -- 10-02-2003
42	1	0 - 56.50	1.55	--	--	--	--	---- -- 10-02-2003
42	2	0 - 35.00	0.96	--	--	--	--	---- -- 10-02-2003
42	3	0 - 18.00	0.50	--	--	--	--	---- -- 10-02-2003
42	4A	0 - 47.00	1.29	--	--	--	--	---- -- 25-09-2015
42	4B	0 - 47.00	1.29	--	--	--	--	---- -- 20-08-2015
42	5	0 - 31.00	0.85	--	--	--	--	---- -- 10-02-2003
42	6	0 - 22.00	0.61	--	--	--	--	---- -- 10-02-2003
42	7	0 - 46.50	1.28	--	--	--	--	---- -- 10-02-2003
42	8	0 - 54.00	1.49	--	--	--	--	RTR1040/10--- -- 10-02-2003
42	9	0 - 40.50	1.11	--	--	--	--	---- -- 10-02-2003
43	1	0 - 50.00	1.38	--	--	--	--	---- -- 10-02-2003
43	2	0 - 23.50	0.65	--	--	--	--	---- -- 10-02-2003
43	3	0 - 28.00	0.77	--	--	--	--	---- -- 10-02-2003
43	4B	0 - 45.00	1.25	--	--	--	--	---- -- 20-08-2015
43	5	0 - 42.00	1.15	--	--	--	--	---- -- 10-02-2003
43	6	0 - 45.50	1.25	--	--	--	--	---- -- 10-02-2003
44	1	0 - 37.00	1.02	--	--	--	--	---- -- 10-02-2003
44	2	0 - 89.00	2.45	--	--	--	--	---- -- 10-02-2003
44	3	0 - 45.50	1.25	--	--	--	--	---- -- 10-02-2003
44	4	0 - 27.50	0.76	--	--	--	--	---- -- 10-02-2003
44	5	0 - 50.00	1.38	--	--	--	--	---- -- 10-02-2003
44	6	0 - 41.50	1.14	--	--	--	--	---- -- 10-02-2003
44	7	0 - 48.00	1.32	--	--	--	--	RTR1040/10--- -- 07-05-2003
44	8	0 - 95.00	2.61	--	--	--	--	---- -- 10-02-2003
45	1	0 - 33.50	0.92	--	--	--	--	---- -- 10-02-2003
45	10	0 - 8.50	0.23	--	--	--	--	---- -- 10-02-2003
45	11	0 - 9.00	0.25	--	--	--	--	---- -- 10-02-2003
45	2	0 - 12.00	0.33	--	--	--	--	---- -- 10-02-2003
45	3	0 - 12.00	0.33	--	--	--	--	---- -- 10-02-2003
45	4	0 - 29.00	0.81	--	--	--	--	---- -- 10-02-2003
45	5A	0 - 47.50	1.31	--	--	--	--	---- -- 20-08-2015
45	5B	0 - 46.00	1.29	--	--	--	--	---- -- 20-08-2015
45	5C	0 - 58.50	1.60	--	--	--	--	---- -- 20-08-2015
45	6A	0 - 27.00	0.75	--	--	--	--	---- -- 20-08-2015
45	6B	0 - 30.00	0.82	--	--	--	--	---- -- 20-08-2015

45	7	0 - 32.50	0.89	--	--	--	--	RTR1040/10--- -- 10-02-2003
45	8	0 - 69.00	1.90	--	--	--	--	----- 10-02-2003
45	9	0 - 44.50	1.22	--	--	--	--	----- 10-02-2003
46	1	0 - 15.50	0.43	--	--	--	--	----- 10-02-2003
46	10	0 - 79.50	2.19	--	--	--	--	----- 10-02-2003
46	11	0 - 20.00	0.55	--	--	--	--	RTR1273/10--- -- 10-02-2003
46	12	0 - 28.50	0.78	--	--	--	--	----- 10-02-2003
46	13	0 - 18.50	0.51	--	--	--	--	----- 10-02-2003
46	14	0 - 22.00	0.61	--	--	--	--	RTR1273/10--- -- 10-02-2003
46	15	0 - 37.00	1.02	--	--	--	--	RTR1273/10--- -- 10-02-2003
46	16	0 - 14.50	0.40	--	--	--	--	----- 10-02-2003
46	17	0 - 23.50	0.65	--	--	--	--	----- 10-02-2003
46	18	0 - 8.00	0.22	--	--	--	--	RTR1273/10--- -- 10-02-2003
46	2	0 - 16.00	0.44	--	--	--	--	----- 10-02-2003
46	3	0 - 21.00	0.58	--	--	--	--	----- 10-02-2003
46	4	0 - 16.00	0.44	--	--	--	--	----- 10-02-2003
46	5	0 - 18.50	0.51	--	--	--	--	----- 10-02-2003
46	6	0 - 16.50	0.45	--	--	--	--	----- 10-02-2003
46	7	0 - 32.50	0.89	--	--	--	--	----- 10-02-2003
46	8	0 - 17.00	0.48	--	--	--	--	----- 10-02-2003
46	9	0 - 16.50	0.45	--	--	--	--	----- 10-02-2003
47	1	0 - 60.00	1.65	--	--	--	--	----- 10-02-2003
47	2	0 - 62.50	1.72	--	--	--	--	----- 10-02-2003
47	3	0 - 68.00	1.87	--	--	--	--	----- 10-02-2003
47	4	0 - 70.50	1.94	--	--	--	--	----- 10-02-2003
47	5	1 - 69.00	4.65	--	--	--	--	----- 10-02-2003
48	1	0 - 37.00	1.02	--	--	--	--	RTR2122/11--- -- 10-02-2003
48	10	0 - 21.50	0.59	--	--	--	--	RTR1273/10--- -- 10-02-2003
48	11	0 - 31.00	0.85	--	--	--	--	RTR1273/10--- -- 10-02-2003
48	2	0 - 28.50	0.78	--	--	--	--	----- 10-02-2003
48	3	0 - 29.50	0.89	--	--	--	--	----- 10-02-2003
48	4	0 - 52.50	1.44	--	--	--	--	----- 10-02-2003
48	5	0 - 18.50	0.51	--	--	--	--	----- 10-02-2003
48	6	1 - 15.00	3.16	--	--	--	--	----- 10-02-2003
48	7	0 - 54.50	1.50	--	--	--	--	----- 10-02-2003
48	8A	0 - 29.00	0.30	--	--	--	--	----- 20-08-2015

48	8B1	0 - 13.00	0.36	--	--	--	--	---- -- 20-08-2015
48	8B2	0 - 14.00	1.39	--	--	--	--	---- -- 20-08-2015
48	9	0 - 21.00	0.58	--	--	--	--	---- -- 10-02-2003
49	1A	0 - 40.50	1.38	--	--	--	--	---- -- 20-08-2015
49	1B	0 - 35.00	1.19	--	--	--	--	---- -- 20-08-2015
49	1C	0 - 81.00	2.75	--	--	--	--	---- -- 20-08-2015
49	1D	0 - 78.50	2.67	--	--	--	--	D/3288/08--- -- 10-02-2003
49	2B1	0 - 16.50	0.56	--	--	--	--	---- -- 10-02-2003
49	2C	0 - 35.00	1.19	--	--	--	--	---- -- 10-02-2003
5	1A2	0 - 72.50	1.99	--	--	--	--	---- -- 20-08-2015
5	7	0 - 30.00	0.83	--	--	--	--	---- -- 09-02-2003
5	8	0 - 41.50	1.15	--	--	--	--	---- -- 09-02-2003
50	1	1 - 30.00	4.40	--	--	--	--	---- -- 10-02-2003
51	2	0 - 16.00	0.54	--	--	--	--	---- -- 10-02-2003
51	3	0 - 35.00	1.19	--	--	--	--	---- -- 10-02-2003
51	4A	0 - 41.50	1.65	--	--	--	--	-----
51	6A1	0 - 28.00	0.95	--	--	--	--	---- -- 10-02-2003
51	6A2	0 - 34.00	1.16	--	--	--	--	---- -- 10-02-2003
52	1	0 - 33.00	1.12	--	--	--	--	RTR2122/11--- -- 10-02-2003
52	11B	0 - 14.00	0.89	--	--	--	--	---- -- 27-03-2002
52	4	0 - 59.50	2.02	--	--	--	--	---- -- 10-02-2003
52	6	0 - 31.50	1.00	--	--	--	--	---- -- 10-02-2003
53	1	2 - 58.00	8.77	--	--	--	--	D3032/09--- -- 20-09-2004
53	2	0 - 25.50	0.87	--	--	--	--	---- -- 10-02-2003
53	3	0 - 20.00	0.68	--	--	--	--	RTR2749/11--- -- 10-02-2003
54	1B	0 - 34.00	1.16	--	--	--	--	---- -- 10-02-2003
54	2	0 - 51.50	1.75	--	--	--	--	---- -- 10-02-2003
54	5A	0 - 56.00	1.90	--	--	--	--	---- -- 10-02-2003
54	5F	0 - 56.00	1.90	--	--	--	--	D3032/09A--- -- 10-02-2003
54	6	0 - 35.50	1.21	--	--	--	--	RTR648/15--- -- 10-02-2003
54	8A	0 - 18.00	0.61	--	--	--	--	---- -- 10-02-2003
54	8B1	0 - 8.50	0.29	--	--	--	--	---187 -- 08-01-2004
55	1	0 - 54.00	1.84	--	--	--	--	---- -- 10-02-2003
55	11	0 - 11.50	0.39	--	--	--	--	---- -- 10-02-2003
55	2	0 - 53.00	1.83	--	--	--	--	---- -- 10-02-2003
55	3	0 - 25.00	0.85	--	--	--	--	---- -- 07-05-2003

55	4	0 - 60.50	2.06	--	--	--	--	---- -- 10-02-2003
55	5	0 - 26.50	0.90	--	--	--	--	---- -- 07-05-2003
55	6	0 - 10.00	0.34	--	--	--	--	D/3288/08---- -- 10-02-2003
55	8	0 - 54.50	1.85	--	--	--	--	---- -- 10-02-2003
56	1A1	0 - 40.00	1.35	--	--	--	--	---- -- 20-08-2015
56	2	0 - 35.00	1.19	--	--	--	--	---- -- 10-02-2003
56	6	0 - 22.00	0.75	--	--	--	--	---- -- 10-02-2003
56	8	0 - 27.00	0.92	--	--	--	--	---- -- 10-02-2003
57	1	0 - 15.50	0.53	--	--	--	--	---- -- 10-02-2003
57	10	0 - 87.00	2.96	--	--	--	--	---- -- 20-09-2004
57	11	0 - 45.50	1.53	--	--	--	--	---- -- 10-02-2003
57	12A	0 - 22.50	0.77	--	--	--	--	RT3030/09---- -- 10-02-2003
57	12B	0 - 41.50	1.41	--	--	--	--	D3031/09---- -- 10-02-2003
57	13	0 - 47.00	1.59	--	--	--	--	---- -- 10-02-2003
57	14	0 - 17.00	0.58	--	--	--	--	---- -- 10-02-2003
57	2	0 - 39.00	1.33	--	--	--	--	RTR2122/11---- -- 10-02-2003
57	3	0 - 30.00	1.02	--	--	--	--	D3032/09---- -- 10-02-2003
57	4	0 - 18.00	0.61	--	--	--	--	1197/2002---- -- 14-08-2003
57	5	0 - 17.00	0.58	--	--	--	--	---- -- 10-02-2003
57	6	0 - 17.00	0.58	--	--	--	--	1138/2002---- -- 14-08-2003
57	7	0 - 16.00	0.54	--	--	--	--	1138-2---- -- 14-08-2003
57	8	0 - 44.50	1.51	--	--	--	--	RTR2122/11---- -- 10-02-2003
57	9	0 - 20.50	0.70	--	--	--	--	---- -- 10-02-2003
58	1	1 - 28.00	4.33	--	--	--	--	---- -- 10-02-2003
58	2A	0 - 13.00	0.44	--	--	--	--	---- -- 20-08-2015
58	2B1	0 - 30.00	1.05	--	--	--	--	---- -- 20-08-2015
58	4A	0 - 22.50	0.77	--	--	--	--	---- -- 20-08-2015
58	5	0 - 39.00	1.33	--	--	--	--	---- -- 10-02-2003
58	6	0 - 77.00	2.62	--	--	--	--	---- -- 10-02-2003
58	7	0 - 38.50	1.31	--	--	--	--	D3032/09A---- -- 10-02-2003
59	1	0 - 57.50	1.96	--	--	--	--	---- -- 10-02-2003
59	2	0 - 56.00	1.90	--	--	--	--	---- -- 10-02-2003
59	3	0 - 58.50	1.99	--	--	--	--	---- -- 10-02-2003
59	4	0 - 58.50	1.59	--	--	--	--	---- -- 10-02-2003
59	5	1 - 20.00	4.08	--	--	--	--	D3032/09---- -- 10-02-2003

59	6	0 - 62.00	2.11	--	--	--	--	---- -- 10-02-2003
60	1	1 - 32.50	4.51	--	--	--	--	---- -- 20-09-2004
60	2	0 - 75.50	2.57	--	--	--	--	---- -- 10-02-2003
60	3	0 - 73.00	2.48	--	--	--	--	---- -- 10-02-2003
60	5	0 - 37.00	1.26	--	--	--	--	---- -- 10-02-2003
60	6	0 - 38.00	1.29	--	--	--	--	RTR2749/11--- -- 10-02-2003
61	1A	1 - 76.00	5.98	--	--	--	--	---- -- 20-08-2015
61	1B	0 - 89.50	3.04	--	--	--	--	---- -- 20-08-2015
61	2	0 - 37.00	1.26	--	--	--	--	---- -- 10-02-2003
61	3	0 - 19.50	0.66	--	--	--	--	1198/2002--- -- 14-08-2003
61	4	0 - 32.50	1.10	--	--	--	--	1199/2002--- -- 14-08-2003
61	5	0 - 46.50	1.58	--	--	--	--	---- -- 10-02-2003
62	2	0 - 26.50	0.90	--	--	--	--	D3032/09--- -- 10-02-2003
62	3	0 - 28.50	0.97	--	--	--	--	D3032/09--- -- 10-02-2003
62	4	0 - 28.50	0.97	--	--	--	--	---- -- 10-02-2003
62	6	0 - 33.00	1.12	--	--	--	--	RTR2749/11--- -- 10-02-2003
63	1	0 - 14.00	0.48	--	--	--	--	RTR2749/11--- -- 10-02-2003
63	10	0 - 40.00	1.36	--	--	--	--	---- -- 10-02-2003
63	12	0 - 11.00	0.37	--	--	--	--	---- -- 10-02-2003
63	2	0 - 14.00	0.48	--	--	--	--	RTR2122/11--- -- 10-02-2003
63	3	0 - 14.00	0.48	--	--	--	--	---- -- 10-02-2003
63	4	0 - 14.00	0.48	--	--	--	--	RTR2122/11--- -- 10-02-2003
63	5A	0 - 27.50	0.95	--	--	--	--	RTR2749/11--- -- 10-02-2003
63	5B	0 - 27.00	0.95	--	--	--	--	RTR2749/11--- -- 10-02-2003
63	6A2	0 - 27.00	0.90	--	--	--	--	RTR650/15--422/1418 -- 20-01-2009
63	7	0 - 28.00	0.95	--	--	--	--	---- -- 10-02-2003
64	11	0 - 55.00	1.87	--	--	--	--	---- -- 10-02-2003
64	12	0 - 13.50	0.46	--	--	--	--	---- -- 10-02-2003
64	2	0 - 34.00	1.16	--	--	--	--	---- -- 10-02-2003
64	3	0 - 22.50	0.77	--	--	--	--	---- -- 10-02-2003
64	4	0 - 11.00	0.37	--	--	--	--	---- -- 10-02-2003
64	5A	0 - 12.00	0.41	--	--	--	--	---- -- 11-09-2014
64	5B	0 - 25.00	0.85	--	--	--	--	---- -- 20-08-2015
64	6	0 - 28.50	0.97	--	--	--	--	---- -- 10-02-2003

64	7	0 - 17.00	0.58	--	--	--	--	----- 07-05-2003
64	8B	0 - 27.00	0.92	--	--	--	--	RTR2749/11--- -- 10-02-2003
64	9	0 - 22.50	0.77	--	--	--	--	----- 10-02-2003
65	1	0 - 60.00	2.14	--	--	--	--	----- 10-02-2003
65	2	1 - 14.00	3.88	--	--	--	--	----- 10-02-2003
65	3	0 - 78.00	2.65	--	--	--	--	----- 10-02-2003
65	4	0 - 77.50	2.64	--	--	--	--	----- 10-02-2003
66	1	0 - 69.00	2.35	--	--	--	--	----- 10-02-2003
66	2	1 - 1.00	3.43	--	--	--	--	----- 10-02-2003
66	3	0 - 52.00	1.77	--	--	--	--	----- 10-02-2003
66	4	0 - 26.50	0.90	--	--	--	--	----- 10-02-2003
66	5	0 - 24.50	0.83	--	--	--	--	----- 10-02-2003
67	1	0 - 32.50	1.11	--	--	--	--	----- 10-02-2003
67	10	0 - 56.50	1.92	--	--	--	--	----- 10-02-2003
67	11	0 - 57.50	1.96	--	--	--	--	D3032/09A--- -- 10-02-2003
67	12	0 - 15.00	0.51	--	--	--	--	----- 10-02-2003
67	2	0 - 30.00	1.02	--	--	--	--	----- 10-02-2003
67	3	0 - 39.50	1.33	--	--	--	--	----- 10-02-2003
67	4	0 - 36.50	1.24	--	--	--	--	----- 10-02-2003
67	5	0 - 14.00	0.48	--	--	--	--	RTR2960/11--- -- 10-02-2003
67	6	0 - 16.00	0.54	--	--	--	--	RTR2960/11--- -- 10-02-2003
67	7	0 - 12.50	0.43	--	--	--	--	----- 10-02-2003
67	8	0 - 12.50	0.43	--	--	--	--	----- 10-02-2003
67	9	0 - 51.00	1.73	--	--	--	--	RTR650/15--- -- 10-02-2003
68	1	0 - 63.00	2.14	--	--	--	--	----- 10-02-2003
68	12	0 - 12.50	0.43	--	--	--	--	----- 10-02-2003
68	13	0 - 16.00	0.54	--	--	--	--	RTR650/15--- -- 26-03-2007
68	14B	0 - 75.00	2.60	--	--	--	--	----- 07-05-2003
68	4	0 - 27.50	0.94	--	--	--	--	----- 10-02-2003
68	5	0 - 44.50	1.51	--	--	--	--	----- 20-09-2004
68	6	0 - 25.50	0.87	--	--	--	--	----- 10-02-2003
68	7	0 - 18.00	0.61	--	--	--	--	----- 10-02-2003
68	8	0 - 18.00	0.61	--	--	--	--	----- 10-02-2003
69	1	1 - 12.50	3.83	--	--	--	--	----- 20-09-2004
69	2	0 - 40.50	1.38	--	--	--	--	----- 10-02-2003
69	3	0 - 28.50	0.97	--	--	--	--	----- 10-02-2003

7	6	0 - 26.50	0.73	--	--	--	--	D/3288/08--- -- 09-02-2003
70	1	0 - 31.00	1.05	--	--	--	--	JP35-05--- -- 15-06-2005
70	2	0 - 27.50	0.94	--	--	--	--	----- 10-02-2003
70	3	0 - 30.00	1.70	--	--	--	--	----- 10-02-2003
70	4	1 - 35.00	4.59	--	--	--	--	----- 10-02-2003
70	5	1 - 12.00	3.81	--	--	--	--	----- 10-02-2003
71	1	0 - 61.00	2.07	--	--	--	--	----- 10-02-2003
71	10	0 - 16.50	0.56	--	--	--	--	----- 10-02-2003
71	11	0 - 27.50	0.94	--	--	--	--	----- 10-02-2003
71	12	0 - 18.00	0.61	--	--	--	--	----- 10-02-2003
71	13	0 - 16.00	0.54	--	--	--	--	----- 10-02-2003
71	2	0 - 49.50	1.68	--	--	--	--	----- 10-02-2003
71	3	0 - 13.50	0.46	--	--	--	--	----- 10-02-2003
71	4	0 - 96.50	3.28	--	--	--	--	----- 10-02-2003
71	5	0 - 70.50	2.40	--	--	--	--	----- 10-02-2003
71	6	0 - 25.50	0.87	--	--	--	--	D/3289/08--- -- 10-02-2003
71	7	0 - 12.50	0.41	--	--	--	--	----- 10-02-2003
71	8	0 - 15.00	0.51	--	--	--	--	----- 10-02-2003
71	9	0 - 16.50	0.56	--	--	--	--	----- 10-02-2003
72	5	0 - 36.50	1.24	--	--	--	--	RTR2122/11--- -- 10-02-2003
73	1A	0 - 68.00	2.30	--	--	--	--	----- 20-08-2015
73	5B	0 - 12.00	0.45	--	--	--	--	RTR2749/11--685/1419 -- 08-06-2010
73	6	0 - 22.50	0.77	--	--	--	--	----- 10-02-2003
73	7A	0 - 68.00	2.30	--	--	--	--	----- 25-09-2015
73	8	0 - 23.00	0.73	--	--	--	--	2017/0103 /07/047723--- -- 13-05-2017
74	1	0 - 76.00	2.58	--	--	--	--	----- 10-02-2003
74	2	0 - 32.50	1.11	--	--	--	--	----- 10-02-2003
74	5	3 - 22.50	1.84	--	--	--	--	----- 01-07-2003
76	2A	0 - 14.00	0.48	--	--	--	--	----- 20-08-2015
76	7	0 - 30.50	1.04	--	--	--	--	RTR650/15--- -- 07-05-2003
76	8	0 - 30.50	1.04	--	--	--	--	----- 10-02-2003
78	2	0 - 21.00	0.71	--	--	--	--	----- 10-02-2003
79	4	0 - 24.00	0.82	--	--	--	--	----- 10-02-2003
79	7	0 - 21.50	0.73	--	--	--	--	RTR648/15--- -- 10-02-2003
8	2B	0 - 8.00	0.22	--	--	--	--	----- 20-08-2015

8	3A	0 - 32.50	0.89	--	--	--	--	----- 20-08-2015
8	3B	0 - 54.00	1.49	--	--	--	--	----- 20-08-2015
8	3C	0 - 37.50	1.03	--	--	--	--	----- 09-02-2003
8	4	0 - 25.50	0.70	--	--	--	--	----- 09-02-2003
8	5	0 - 65.00	1.79	--	--	--	--	----- 09-02-2003
8	6	0 - 61.00	1.68	--	--	--	--	----- 09-02-2003
8	7	0 - 65.00	1.79	--	--	--	--	----- 09-02-2003
8	8	0 - 65.00	1.79	--	--	--	--	----- 09-02-2003
81	1	0 - 13.00	0.44	--	--	--	--	----- 10-02-2003
81	14B	0 - 52.00	1.77	--	--	--	--	----- 10-02-2003
81	2	0 - 13.00	0.44	--	--	--	--	----- 10-02-2003
81	3	0 - 36.50	1.24	--	--	--	--	----- 10-02-2003
81	5	0 - 5.00	0.17	--	--	--	--	----- 01-07-2003
81	6	0 - 6.50	0.22	--	--	--	--	----- 10-02-2003
81	7	0 - 4.00	0.14	--	--	--	--	----- 10-02-2003
81	8	0 - 39.50	1.34	--	--	--	--	----- 10-02-2003
82	1A	0 - 36.00	1.22	--	--	--	--	----- 20-08-2015
82	1B	0 - 36.00	1.23	--	--	--	--	----- 25-09-2015
82	2	0 - 84.00	2.86	--	--	--	--	----- 10-02-2003
82	3	0 - 52.00	1.77	--	--	--	--	----- 10-02-2003
82	4	0 - 55.00	1.87	--	--	--	--	----- 10-02-2003
82	7	0 - 11.50	0.39	--	--	--	--	----- 10-02-2003
83	1	0 - 53.50	1.82	--	--	--	--	----- 10-02-2003
83	5	1 - 32.50	4.51	--	--	--	--	----- 10-02-2003
84	1	0 - 57.00	1.94	--	--	--	--	----- 10-02-2003
84	2	0 - 26.50	0.46	--	--	--	--	----- 10-02-2003
84	3	0 - 13.50	0.46	--	--	--	--	----- 10-02-2003
84	4	0 - 11.50	0.39	--	--	--	--	----- 10-02-2003
84	5	0 - 53.50	1.82	--	--	--	--	----- 07-05-2003
84	6	0 - 9.00	0.31	--	--	--	--	----- 10-02-2003
84	7	0 - 16.00	0.54	--	--	--	--	D3031/09--- -- 10-02-2003
84	8	0 - 18.00	0.61	--	--	--	--	D3031/09--- -- 10-02-2003
84	9	0 - 35.00	1.19	--	--	--	--	D3031/09--- -- 10-02-2003
89	4	0 - 16.00	0.54	--	--	--	--	----- 10-02-2003
9	2	0 - 35.00	0.96	--	--	--	--	----- 09-02-2003
9	3B	0 - 42.00	1.16	--	--	--	--	----- 20-08-2015
9	4	0 - 19.50	0.54	--	--	--	--	----- 09-02-2003

9	5	0 - 73.00	2.01	--	--	--	--	----- 09-02-2003
9	6	0 - 19.00	0.52	--	--	--	--	----- 09-02-2003
9	7	0 - 65.00	1.79	--	--	--	--	----- 09-02-2003
93	7	0 - 19.50	0.66	--	--	--	--	----- 10-02-2003
94	3	0 - 85.00	2.89	--	--	--	--	----- 10-02-2003
94	4	0 - 31.00	1.05	--	--	--	--	----- 10-02-2003
94	8	0 - 79.50	2.70	--	--	--	--	----- 10-02-2003
95	1	0 - 58.00	1.97	--	--	--	--	----- 10-02-2003
95	5	0 - 51.00	1.77	--	--	--	--	D3032/09--- -- 10-02-2003
95	6A	0 - 30.50	1.05	--	--	--	--	2021/0103 /07/247615--521/1419 -- 17-03-2021
55	10B	0 - 12.00	0.41	--	--	--	--	2015/0105 /07/000088--2015 /07/02/000001SD -- 26-11-2015
34	2A1	0 - 32.50	0.89	--	--	--	--	2015/0105 /07/000089--2015 /07/02/000002SD -- 26-11-2015
34	2A2	0 - 54.00	1.49	--	--	--	--	2021/0103 /07/245667--2015 /07/02/000002SD -- 13-03-2021
52	8A	0 - 5.50	0.19	--	--	--	--	2015/0105 /07/000090--2015 /07/02/000003SD -- 26-11-2015
52	8C	0 - 5.50	0.19	--	--	--	--	2019/0103 /07/204123--2015 /07/02/000003SD -- 03-12-2019
114	6B	0 - 6.00	0.20	--	--	--	--	2015/0105 /07/000091--2015 /07/02/000004SD -- 26-11-2015
50	2A2	0 - 10.50	0.36	--	--	--	--	2016/0103 /07/029575--2015 /07/02/000008SD -- 01-12-2016
251	2	0 - 44.50	1.51	--	--	--	--	2020/0103 /07/218896--- -- 23-06-2020
237	1A	0 - 71.00	2.41	--	--	--	--	2020/0103 /07/223364--- -- 29-06-2020
95	6B	0 - 31.00	1.05	--	--	--	--	2020/0103 /07/226501--521/1419 -- 10-08-2020
16	3	0 - 87.50	2.41	--	--	--	--	2015/0103 /07/000114--- -- 19-01-2016

63	6B	0 - 27.00	0.92	--	--	--	--	2015/0103 /07/000159--317-1413 -- 19-01-2016
7	5A	0 - 27.00	0.74	--	--	--	--	2015/0103 /07/000160--179 -- 19-01-2016
30	3B	0 - 28.50	0.78	--	--	--	--	2015/0103 /07/000163--- -- 19-01-2016
30	3A	0 - 28.50	0.78	--	--	--	--	2015/0103 /07/000163--- -- 19-01-2016
174	8A	0 - 16.00	0.67	--	--	--	--	2015/0103 /07/000167--- -- 19-01-2016
249	2B2B	0 - 10.00	0.34	--	--	--	--	2015/0103 /07/000169--- -- 19-01-2016
234	1A	0 - 79.50	2.70	--	--	--	--	2015/0103 /07/000172--- -- 19-01-2016
34	2B	0 - 45.50	1.25	--	--	--	--	2021/0103 /07/245667--- -- 13-03-2021
34	3B	0 - 24.00	0.66	--	--	--	--	2021/0103 /07/245667--- -- 13-03-2021
50	2A1B	0 - 25.50	0.87	--	--	--	--	2021/0105 /07/342306--2021 /07/02/000318SD -- 31-08-2021
51	5B1	0 - 11.00	0.37	--	--	--	--	2020/0105 /07/302319--2021 /07/02/000319SD -- 31-08-2021
51	6B2	0 - 11.00	0.37	--	--	--	--	2020/0105 /07/302319--2021 /07/02/000319SD -- 31-08-2021
39	5B	0 - 10.00	0.28	--	--	--	--	2021/0105 /07/342301--2021 /07/02/000320SD -- 31-08-2021
51	1B	0 - 15.75	0.54	--	--	--	--	2021/0105 /07/351556--2021 /07/02/000330SD -- 07-09-2021
216	1B2A	0 - 54.00	1.84	--	--	--	--	2021/0105 /07/349253--2021 /07/02/000345SD -- 30-09-2021
3	6B1	0 - 2.50	0.03	--	--	--	--	2017/0103 /07/058916--2016 /07/02/000065SD -- 15-08-2017
64	8A1	0 - 13.50	0.45	--	--	--	--	2016/0103 /07/033821--424/1418 -- 03-01-2017

64	8A2	0 - 13.50	0.45	--	--	--	--	2016/0103 /07/033821--424/1418 -- 03-01-2017
63	6A1	0 - 11.50	0.40	--	--	--	--	2016/0103 /07/033821--422/1418 -- 03-01-2017
158	1A	0 - 23.00	0.97	--	--	--	--	2017/0105 /07/039841--2017 /07/02/000106SD -- 29-04-2017
137	5A1	0 - 12.01	0.50	--	--	--	--	2017/0105 /07/046745--2017 /07/02/000108SD -- 23-06-2017
131	17A	0 - 4.54	0.19	--	--	--	--	2017/0105 /07/033612--2017 /07/02/000109SD -- 23-06-2017
40	6B	0 - 27.00	0.74	--	--	--	--	2017/0103 /07/080703--- -- 02-02-2018
137	6B1A1	0 - 52.74	2.22	--	--	--	--	2019/0105 /07/194749--2019 /07/02/000209SD -- 12-06-2019
		319 - 30.69	1027.83					

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/079/00089/90917 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 12:55:44 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: பட்டானூர்

ஆரோவில் நிறுவனத்திற்குரிய

10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : பட்டானூர்

பட்டா எண் : 11

உரிமையாளர்கள் பெயர்

1. செயலாளர்

... ஆரோவில் பவுண்டேசன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
31	1	1 - 15.00	2.30	--	--	--	--	---- -- 27-03-2002
7	4	0 - 84.00	2.86	--	--	--	--	---- -- 27-03-2002
11	13	0 - 38.50	1.31	--	--	--	--	---- -- 25-09-2014
141	2A20	0 - 4.00	0.11	--	--	--	--	---- -- 18-08-2015
141	2A38	0 - 1.50	0.06	--	--	--	--	---- -- 18-08-2015
18	4	0 - 23.50	0.80	--	--	--	--	---- -- 27-03-2002
184	2	1 - 86.00	3.72	--	--	--	--	---- -- 27-03-2002
184	3	0 - 36.00	1.22	--	--	--	--	---- -- 27-03-2002
184	4	0 - 45.00	0.90	--	--	--	--	---- -- 27-03-2002
186	3A	0 - 7.00	0.24	--	--	--	--	---- -- 19-08-2015
187	5	0 - 37.50	1.28	--	--	--	--	---- -- 27-03-2002
19	5	0 - 18.00	0.61	--	--	--	--	---- -- 27-03-2002
193	4A	0 - 39.50	1.34	--	--	--	--	---- -- 19-08-2015
201	4	0 - 34.00	1.16	--	--	--	--	---- -- 27-03-2002
205	2	0 - 17.50	0.60	--	--	--	--	---- -- 27-03-2002
205	3	1 - 70.00	5.78	--	--	--	--	---- -- 27-03-2002
206	4	0 - 16.00	0.32	--	--	--	--	---- -- 27-03-2002
207	2	2 - 99.50	5.99	--	--	--	--	---- -- 27-03-2002
22	12	0 - 4.00	0.17	--	--	--	--	---- -- 27-03-2002
22	14	0 - 6.00	0.25	--	--	--	--	---- -- 27-03-2002
22	16	0 - 6.50	0.27	--	--	--	--	---- -- 25-09-2014
22	6	0 - 30.00	1.26	--	--	--	--	---- -- 27-03-2002

23	7A	0 - 10.50	0.44	--	--	--	--	---- -- 19-08-2015
23	8B	0 - 4.00	0.16	--	--	--	--	---- -- 19-08-2015
25	1	1 - 37.00	5.75	--	--	--	--	---- -- 27-03-2002
26	1A	0 - 30.00	1.02	--	--	--	--	---- -- 20-08-2015
26	1B	0 - 10.00	0.34	--	--	--	--	---- -- 20-08-2015
26	1C2	0 - 9.00	0.31	--	--	--	--	---- -- 20-08-2015
26	5B2	0 - 25.50	0.87	--	--	--	--	---- -- 20-08-2015
3	1	1 - 25.00	4.25	--	--	--	--	---- -- 25-09-2014
3	4	0 - 23.00	0.78	--	--	--	--	---- -- 25-09-2014
30	3	0 - 12.50	0.43	--	--	--	--	---- -- 27-03-2002
31	2	6 - 50.00	13.00	--	--	--	--	---- -- 27-03-2002
31	4	0 - 12.50	0.25	--	--	--	--	---- -- 27-03-2002
32	2	1 - 45.00	2.90	--	--	--	--	---- -- 27-03-2002
33	1A1A	2 - 80.00	5.60	--	--	--	--	---- -- 25-09-2014
38	4B	0 - 1.00	0.06	--	--	--	--	---- -- 20-08-2015
38	6A	0 - 8.00	0.25	--	--	--	--	---- -- 20-08-2015
8	11	0 - 15.00	0.63	--	--	--	--	---- -- 27-03-2002
4	1A	0 - 79.00	2.69	--	--	--	--	---- -- 20-08-2015
4	3	1 - 72.50	5.87	--	--	--	--	---- -- 27-03-2002
41	5	0 - 92.00	2.53	--	--	--	--	---- -- 27-03-2002
43	4A	0 - 14.50	0.40	--	--	--	--	---- -- 26-09-2014
43	8A	0 - 13.50	0.40	--	--	--	--	---- -- 24-04-2003
7	1	0 - 54.00	1.84	--	--	--	--	---- -- 27-03-2002
7	3	0 - 18.00	0.61	--	--	--	--	---- -- 27-03-2002
7	5	0 - 47.00	1.60	--	--	--	--	---- -- 27-03-2002
7	6	0 - 19.00	0.65	--	--	--	--	---- -- 27-03-2002
8	15	0 - 19.00	0.65	--	--	--	--	---- -- 25-09-2014
8	3	0 - 20.00	0.68	--	--	--	--	---- -- 27-03-2002
81	1A1A1	3 - 84.50	10.57	--	--	--	--	---- -- 27-09-2014
81	1C	0 - 55.00	1.51	--	--	--	--	---- -- 20-08-2015
140	1B1A1	0 - 58.38	1.61	--	--	--	--	2021/0105/07/346655- -2021/07/02/001198SD -- 20-09-2021
141	2B1	0 - 37.41	1.03	--	--	--	--	2016/0105/07/023891- -2016/07/02/000250SD -- 11-11-2016
56	1A1A1A	0 - 31.67	0.87	--	--	--	--	2017/0105/07/058476- -2018/07/02/000579SD -- 30-01-2018

56	1A2A1	0 - 52.04	1.43	--	--	--	--	2019/0105/07/252837- -2019/07/02/000876SD -- 31-12-2019
		38 - 84.50	104.53					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/075/00011/20532 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:02:13 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : பட்டானூர்

பட்டா எண் : 106

உரிமையாளர்கள் பெயர்

1. செயலாளர் தந்தை ஆரோவில் பவுண்டேசன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
6	2	1 - 38.00	2.76	--	--	--	--	---- -- 27-03-2002
6	3	0 - 50.00	1.00	--	--	--	--	---- -- 27-03-2002
		1 - 88.00	3.76					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/075/00106/20587 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:04:03 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: மாத்தூர்

ஆரோவில் நிறுவனத்திற்குரிய

10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : மாத்தூர்

பட்டா எண் : 1526

உரிமையாளர்கள் பெயர்

1. ஆரோவில் பவுண்டேஷன்

... செயலாளர்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
291	3	0 - 14.00	0.39	--	--	--	--	2018/0103 /07/086458--- -- 17-03-2018
292	4	0 - 40.00	1.10	--	--	--	--	896/04--- -- 30-03-2005
292	5	2 - 96.00	8.14	--	--	--	--	896/04-1--- -- 30-03-2005
293	1	0 - 60.00	1.65	--	--	--	--	2017/0103 /07/060584--- -- 07-09-2017
293	4	0 - 66.00	1.82	--	--	--	--	RTR765/11--- -- 27-03-2002
294	1	0 - 79.50	2.71	--	--	--	--	2017/0103 /07/080704--- -- 21-01-2018
294	2	0 - 7.50	0.26	--	--	--	--	RTR3636/13--- -- 27-03-2002
294	3	0 - 8.00	0.27	--	--	--	--	RTR3636/13--- -- 27-03-2002
294	4	0 - 8.00	0.27	--	--	--	--	RTR3636/13--- -- 12-05-2003
294	6B	0 - 8.00	0.27	--	--	--	--	2020/0103 /07/223367--2016 /07/02/000027SD -- 01-08-2020
295	6B	0 - 35.00	1.19	--	--	--	--	2019/0103 /07/193419--2017 /07/02/000090SD -- 04-10-2019
296	7	0 - 28.00	0.95	--	--	--	--	RTR765/11--- -- 27-03-2002
297	2	0 - 29.00	0.99	--	--	--	--	RTR3636/13--- -- 27-03-2002
297	3B	0 - 34.00	1.16	--	--	--	--	2020/0103 /07/223367--2016 /07/02/000027SD -- 01-08-2020

313	1C2	0 - 28.00	0.77	--	--	--	--	2019/0103 /07/147748--- -- 09-02-2019
318	5	0 - 40.50	1.11	--	--	--	--	2019/0103 /07/162890--- -- 03-05-2019
319	1	0 - 78.00	2.15	--	--	--	--	RTR765/11--- -- 12-05-2003
319	4	1 - 38.00	3.80	--	--	--	--	RTR765/11--- -- 10-02-2003
320	2B	0 - 2.00	0.10	--	--	--	--	---- -- 05-08-2015
320	4A	0 - 3.00	0.10	--	--	--	--	---- -- 05-08-2015
453	4A	0 - 23.00	0.78	--	--	--	--	2020/0105 /07/302318--2021 /07/02/000202SD -- 07-09-2021
		31 - 38.50	90.42					

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/248/01526/20884 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:09:12 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: திருச்சிற்றம்பலம்

ஆரோவில் நிறுவனத்திற்குரிய
10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : திருச்சிற்றம்பலம்

பட்டா எண் : 11

உரிமையாளர்கள் பெயர்

1. - ... செயலாளர் ஆரோவில் பவுன்டேஷன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
169	1	0 - 35.00	0.96	--	--	--	--	---- -- 27-03-2002
149	1C1	0 - 6.00	0.20	--	--	--	--	rtr892/12--8a147/1422 -- 13-09-2012
163	5A	0 - 7.00	0.20	--	--	--	--	---- -- 14-01-2003
164	1A	0 - 95.00	2.65	--	--	--	--	---- -- 13-07-2003
164	3	0 - 59.00	1.62	--	--	--	--	---- -- 27-03-2002
165	8	0 - 97.00	4.07	--	--	--	--	---- -- 27-03-2002
166	4B	3 - 42.50	9.42	--	--	--	--	---- -- 27-03-2002
170	5	0 - 54.00	1.49	--	--	--	--	2021/0103/07/269193- -- -- 04-12-2021
173	1A	0 - 63.00	1.73	--	--	--	--	sr14/09--422/1420 -- 23-06-2011
181	1	0 - 1.50	0.05	--	--	--	--	---- -- 27-03-2002
183	1	5 - 24.00	17.81	--	--	--	--	99/01--422/1420 -- 23- 06-2011
185	-	13 - 16.50	44.76	--	--	--	--	---- -- 27-03-2002
19	2A	0 - 43.50	1.83	--	--	--	--	---- -- 27-03-2002
19	3A1	0 - 31.00	1.30	--	--	--	--	283/07--- -- 09-07- 2007
19	3A2	0 - 1.50	0.10	--	--	--	--	283/07--- -- 09-07- 2007
191	1B2	0 - 7.56	0.10	--	--	--	--	---- -- 04-08-2015
215	4B	0 - 2.50	0.09	--	--	--	--	---149/1413 -- 13-12- 2003
219	1A	0 - 21.00	0.58	--	--	--	--	---- -- 27-03-2002
219	3B1A	0 - 22.00	0.60	--	--	--	--	132/09--471/1418 -- 20-02-2009

22	6	0 - 16.00	0.67	--	--	--	--	---- -- 27-03-2002
221	3	2 - 98.00	8.20	--	--	--	--	---- -- 27-03-2002
222	1B1A	0 - 17.50	0.48	--	--	--	--	---- -- 27-03-2002
222	1B3	0 - 27.00	0.74	--	--	--	--	2021/0103/07/269193- -- -- 04-12-2021
226	12	0 - 14.00	0.48	--	--	--	--	---- -- 27-03-2002
226	6B	0 - 6.00	0.21	--	--	--	--	---- -- 27-03-2002
226	9	0 - 5.00	0.17	--	--	--	--	---- -- 27-03-2002
23	6	0 - 19.50	0.53	--	--	--	--	---- -- 27-03-2002
366	1	0 - 39.50	1.35	--	--	--	--	---- -- 30-10-2014
180	1A1	3 - 5.30	10.38	--	--	--	--	2020/0105/07/268751- -2021/07/02/000756SD -- 10-02-2021
23	2A1A1	0 - 10.90	0.30	--	--	--	--	2018/0105/07/086755- -2018/07/02/000441SD -- 30-04-2018
		34 - 88.26	113.07					

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/076/00011/20632 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:04:47 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: பூத்துறை

ஆரோவில் நிறுவனத்திற்குரிய

10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : பூத்துறை

பட்டா எண் : 4

உரிமையாளர்கள் பெயர்

1. - ... செயலாளர் ஆரோவில் பவுண்டேசன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
114	3	1 - 84.00	6.26	--	--	--	--	---- -- 27-03-2002
163	3	0 - 41.50	1.14	--	--	--	--	---- -- 14-07-2003
182	5	0 - 16.00	0.54	--	--	--	--	---- -- 08-05-2003
189	1	0 - 77.50	2.64	--	--	--	--	---- -- 27-03-2002
194	3	0 - 13.50	0.46	--	--	--	--	---- -- 27-03-2002
196	10B	0 - 43.50	1.48	--	--	--	--	---- -- 27-03-2002
196	3	0 - 19.50	0.67	--	--	--	--	---- -- 27-03-2002
202	-	5 - 4.00	12.14	--	--	--	--	---- -- 27-03-2002
203	-	2 - 24.50	7.64	--	--	--	--	---- -- 27-03-2002
204	3	0 - 27.50	0.94	--	--	--	--	---- -- 27-03-2002
204	4	0 - 38.50	1.31	--	--	--	--	D/451/08---- -- 27-03-2002
204	5B	0 - 58.00	1.97	--	--	--	--	---- -- 18-08-2015
207	9A	1 - 0.0	3.40	--	--	--	--	---452-1414-5 -- 03-06-2005
233	2	0 - 88.50	3.01	--	--	--	--	---- -- 27-03-2002
233	3	0 - 20.50	0.70	--	--	--	--	---- -- 27-03-2002
234	1	0 - 53.50	1.82	--	--	--	--	---- -- 27-03-2002
236	2	0 - 18.50	0.63	--	--	--	--	D/451/08---- --

								27-03-2002
236	3	0 - 16.50	0.56	--	--	--	--	D/451/08--- -- 27-03-2002
236	4	12 - 82.00	43.59	--	--	--	--	---- -- 10-02- 2003
263	2	0 - 42.00	1.43	--	--	--	--	---- -- 27-03- 2002
263	5	1 - 49.50	5.09	--	--	--	--	---- -- 27-03- 2002
265	10	1 - 9.50	3.73	--	--	--	--	---- -- 10-02- 2003
275	-	0 - 62.00	2.11	--	--	--	--	---- -- 27-03- 2002
284	18	0 - 31.00	1.05	--	--	--	--	D/451/08--- -- 08-05-2003
287	4	0 - 30.50	1.04	--	--	--	--	---- -- 27-03- 2002
287	5B	0 - 38.00	1.29	--	--	--	--	---- -- 18-08- 2015
287	6B	0 - 10.50	0.21	--	--	--	--	---- -- 18-08- 2015
288	3	7 - 57.00	25.74	--	--	--	--	D/451/08--- -- 08-05-2003
288	4	0 - 19.00	0.38	--	--	--	--	---- -- 27-03- 2002
289	4	0 - 12.00	0.41	--	--	--	--	---- -- 27-03- 2002
289	7	1 - 14.00	3.88	--	--	--	--	---- -- 27-03- 2002
292	-	5 - 35.00	10.70	--	--	--	--	---- -- 10-02- 2003
293	1	0 - 15.00	0.30	--	--	--	--	---- -- 27-03- 2002
293	2	0 - 15.00	0.30	--	--	--	--	---- -- 27-03- 2002
293	3	0 - 57.00	1.14	--	--	--	--	---- -- 27-03- 2002
293	4	0 - 46.00	0.92	--	--	--	--	---- -- 27-03- 2002
294	1	0 - 69.50	1.39	--	--	--	--	---- -- 10-02- 2003
299	1	0 - 21.00	0.42	--	--	--	--	---- -- 27-03- 2002
326	1B	0 - 36.50	0.73	--	--	--	--	---- -- 18-08- 2015
351	1B	0 - 31.50	0.87	--	--	--	--	---- -- 18-08- 2015
		50 - 29.00	154.03					

குறிப்பு 2 :

1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில்



07/02/074/00004/50464 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

2. இத் தகவல்கள் 17-12-2021 அன்று 01:05:35 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: கோட்டக்குப்பம்

ஆரோவில் நிறுவனத்திற்குரிய

10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : கோட்டக்குப்பம்

பட்டா எண் : 375

உரிமையாளர்கள் பெயர்

1. - ... செயலாளர் ஆரோவில் பவுன்டேஷன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக்டர் - ஏர்	ரூ - பை	ஹெக்டர் - ஏர்	ரூ - பை	ஹெக்டர் - ஏர்	ரூ - பை	
21	2	0 - 23.50	0.64	--	--	--	--	----- 27-03-2002
21	3	1 - 38.00	3.80	--	--	--	--	----- 27-03-2002
21	4	0 - 88.50	2.43	--	--	--	--	----- 27-03-2002
21	5	0 - 17.50	0.48	--	--	--	--	D/38/08--- -- 27-03-2002
21	6	0 - 21.50	0.59	--	--	--	--	----- 21-04-2003
21	1	0 - 93.00	2.56	--	--	--	--	----- 21-04-2003
21	7	0 - 19.00	0.52	--	--	--	--	D/38/08--- -- 21-04-2003
22	-	0 - 82.50	2.77	--	--	--	--	D/38/08--- -- 21-04-2003
18	2	0 - 55.50	1.52	--	--	--	--	----- 27-03-2002
23	-	5 - 42.50	14.92	--	--	--	--	----- 27-03-2002
15	1	0 - 19.00	0.52	--	--	--	--	----- 27-03-2002
121	8	0 - 15.00	0.51	--	--	--	--	----- 27-03-2002
17	5	0 - 54.00	1.49	--	--	--	--	----- 27-03-2002
1	2	2 - 84.00	7.81	--	--	--	--	----- 27-03-2002
11	-	2 - 56.50	7.05	--	--	--	--	----- 27-03-2002
114	2	0 - 60.00	2.04	--	--	--	--	----- 27-03-2002
117	20	1 - 92.00	6.53	--	--	--	--	----- 27-03-2002
117	9	0 - 10.00	0.34	--	--	--	--	----- 22-04-2003
118	19A	2 - 68.00	9.11	--	--	--	--	----- 22-04-2003
118	6	0 - 12.00	0.41	--	--	--	--	----- 27-03-2002
121	1	1 - 47.00	5.00	--	--	--	--	----- 22-04-2003
122	2	0 - 24.00	0.48	--	--	--	--	----- 27-03-2002
123	6A	0 - 3.00	0.10	--	--	--	--	----- 22-04-2003

123	7A	0 - 8.00	0.30	--	--	--	--	----- 27-03-2002
123	8	0 - 6.00	0.20	--	--	--	--	----- 27-03-2002
123	9C1	0 - 22.00	0.75	--	--	--	--	----- 22-04-2003
124	7	0 - 8.50	0.29	--	--	--	--	----- 27-03-2002
129	2A	1 - 15.50	3.95	--	--	--	--	181/07--- -- 23-11-2007
129	2C	1 - 13.00	3.85	--	--	--	--	181/07--- -- 23-11-2007
129	3A	0 - 17.50	0.60	--	--	--	--	----- 26-09-2015
130	1	0 - 35.00	1.19	--	--	--	--	----- 22-04-2003
15	2	2 - 39.00	6.57	--	--	--	--	----- 27-03-2002
15	3	1 - 1.50	2.79	--	--	--	--	2019/0103 /07/165859--- -- 21-05-2019
16	1B	0 - 38.00	1.05	--	--	--	--	---12-1415 -- 25-07-2005
16	2	2 - 4.00	5.61	--	--	--	--	2019/0103 /07/165865--- -- 30-05-2019
16	3	1 - 3.50	2.84	--	--	--	--	----- 21-04-2003
17	1	1 - 6.00	2.92	--	--	--	--	----- 21-04-2003
17	2	0 - 35.00	0.96	--	--	--	--	D/38/08--- -- 21-04-2003
17	3	0 - 36.50	1.00	--	--	--	--	----- 21-04-2003
17	4	0 - 56.50	1.55	--	--	--	--	----- 27-03-2002
17	6A	1 - 29.50	3.60	--	--	--	--	D/38/08--- -- 21-04-2003
17	6B	1 - 61.50	4.45	--	--	--	--	2019/0103 /07/165877--- -- 30-05-2019
18	1	0 - 53.00	1.46	--	--	--	--	D/38/08--- -- 27-03-2002
18	3A	0 - 38.50	1.06	--	--	--	--	----- 21-04-2003
18	4A	0 - 42.00	1.16	--	--	--	--	----- 27-03-2002
18	5	0 - 28.00	0.77	--	--	--	--	----- 21-04-2003
18	6	0 - 56.00	1.54	--	--	--	--	D/38/08--- -- 27-03-2002
19	1	0 - 52.00	1.43	--	--	--	--	D/38/08--- -- 21-04-2003
19	2	1 - 1.50	2.79	--	--	--	--	----- 27-03-2002
19	3	1 - 12.50	3.09	--	--	--	--	D/38/08--- -- 18-04-2006
19	5	0 - 30.50	0.84	--	--	--	--	D/38/08--- -- 28-03-2002
2	3	0 - 23.00	0.63	--	--	--	--	----- 21-04-2003
20	1	0 - 32.00	0.88	--	--	--	--	----- 21-04-2003
20	2A	1 - 32.00	3.63	--	--	--	--	D/7219/08--- -- 27-03-2002

20	2B	0 - 89.00	2.45	--	--	--	--	D/7219/08--- -- 21-04-2003
20	3	1 - 82.00	5.01	--	--	--	--	----- 27-03-2002
258	1	0 - 64.00	1.76	--	--	--	--	2019/0103 /07/166757--- -- 24-05-2019
259	-	1 - 11.00	3.05	--	--	--	--	D/7220/08--- -- 27-03-2002
26	1	0 - 35.00	0.96	--	--	--	--	----- 21-04-2003
26	2	3 - 6.50	8.43	--	--	--	--	----- 21-04-2003
260	-	4 - 88.00	13.42	--	--	--	--	----- 27-03-2002
28	2	2 - 10.00	5.78	--	--	--	--	2019/0103 /07/166764--- -- 30-05-2019
28	4	2 - 28.00	6.27	--	--	--	--	----- 27-03-2002
29	5	0 - 55.50	1.52	--	--	--	--	----- 27-03-2002
29	6	0 - 18.00	0.50	--	--	--	--	----- 21-04-2003
29	7	0 - 20.50	0.56	--	--	--	--	----- 27-03-2002
29	8A	0 - 54.00	1.49	--	--	--	--	----- 21-04-2003
29	8B	1 - 21.00	3.32	--	--	--	--	----- 21-04-2003
3	2	3 - 78.00	10.40	--	--	--	--	----- 27-03-2002
30	6	0 - 40.00	1.10	--	--	--	--	2019/0103 /07/166757--- -- 24-05-2019
36	2	0 - 40.00	1.10	--	--	--	--	D/7220/08--- -- 27-03-2002
36	7	0 - 28.50	0.97	--	--	--	--	----- 21-04-2003
361	2	0 - 72.00	2.45	--	--	--	--	----- 23-04-2003
361	3	0 - 77.00	2.62	--	--	--	--	----- 23-04-2003
362	5A	0 - 12.00	0.45	--	--	--	--	----- 23-04-2003
37	1	0 - 16.00	0.44	--	--	--	--	----- 27-03-2002
37	2	0 - 14.00	0.39	--	--	--	--	2019/0103 /07/204127--- -- 11-12-2019
52	2	0 - 33.00	1.12	--	--	--	--	----- 27-03-2002
6	4	0 - 21.50	0.59	--	--	--	--	----- 27-03-2002
6	7	0 - 20.50	0.56	--	--	--	--	----- 21-04-2003
67	1	1 - 10.00	3.74	--	--	--	--	----- 22-04-2003
68	3B	0 - 18.00	0.62	--	--	--	--	----- 27-03-2002
7	-	5 - 86.50	16.13	--	--	--	--	----- 27-03-2002
71	3A	0 - 67.50	2.30	--	--	--	--	----- 27-03-2002
72	2	0 - 54.50	1.86	--	--	--	--	----- 22-04-2003
73	1A	2 - 44.50	8.30	--	--	--	--	----- 13-07-2010
73	6	0 - 15.50	0.53	--	--	--	--	----- 27-03-2002

74	-	4 - 46.50	15.18	--	--	--	--	----- 27-03-2002
75	-	3 - 72.00	12.65	--	--	--	--	----- 27-03-2002
77	2	2 - 64.50	9.00	--	--	--	--	----- 27-03-2002
8	-	3 - 47.00	9.54	--	--	--	--	----- 21-04-2003
80	1	5 - 76.00	19.58	--	--	--	--	----- 22-04-2003
82	-	1 - 10.50	3.76	--	--	--	--	----- 22-04-2003
83	15	0 - 1.00	0.10	--	--	--	--	---520 -- 20-03-2009
83	3A1A	0 - 16.00	0.55	--	--	--	--	r803/09--520 -- 20-03-2009
83	3C1A	0 - 22.50	0.75	--	--	--	--	----- 20-08-2015
83	4B	0 - 12.00	0.40	--	--	--	--	----- 22-04-2003
84	1A	0 - 7.00	0.25	--	--	--	--	----- 21-05-2003
84	1C	0 - 11.50	0.40	--	--	--	--	----- 22-04-2003
84	3A	0 - 19.50	0.66	--	--	--	--	----- 27-03-2002
84	4A2	0 - 1.50	0.10	--	--	--	--	----- 22-04-2003
88	1	0 - 26.50	0.90	--	--	--	--	----- 22-04-2003
9	1	0 - 30.50	0.84	--	--	--	--	D/7219/08--- -- 27-03-2002
9	2A	1 - 55.00	4.30	--	--	--	--	----- 21-04-2003
9	2B	0 - 72.50	2.00	--	--	--	--	2019/0103 /07/175872--- -- 01-08-2019
9	2C	0 - 27.00	0.75	--	--	--	--	----- 21-04-2003
9	3	0 - 62.00	1.71	--	--	--	--	2019/0103 /07/175872--- -- 01-08-2019
93	1B1	0 - 19.00	0.64	--	--	--	--	----- 22-04-2003
37	4	0 - 13.50	0.37	--	--	--	--	2019/0103 /07/204127--- -- 11-12-2019
85	1A1A	1 - 27.00	4.32	--	--	--	--	2018/0105 /07/088522--2018 /07/02/000337SD -- 30-04-2018
19	4	0 - 54.00	1.49	--	--	--	--	2019/0103 /07/166761--- -- 30-05-2019
		112 - 89.50	335.80					

குறிப்பு 2 :

	1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் https://eservices.tn.gov.in என்ற இணைய தளத்தில் 07/02/080/00375/40075 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
	2. இத் தகவல்கள் 17-12-2021 அன்று 01:02:36 PM நேரத்தில் அச்சடிக்கப்பட்டது.
	3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: புளிச்சப்பள்ளம்

ஆரோவில் நிறுவனத்திற்குரிய
10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : புளிச்சபள்ளம்

பட்டா எண் : 51

உரிமையாளர்கள் பெயர்

1. - ... ஆரோவில் பவுன்டேசன்



புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
319	9	0 - 29.00	1.22	--	--	--	--	---- -- 27-03-2002
370	4	0 - 60.00	2.52	--	--	--	--	2017/0103/07/038469- -- -- 22-02-2017
371	-	3 - 43.00	14.41	--	--	--	--	---- -- 19-02-2003
372	1	2 - 72.50	11.44	--	--	--	--	---- -- 25-08-2010
373	-	1 - 75.00	7.35	--	--	--	--	---- -- 27-03-2002
375	-	5 - 5.00	21.21	--	--	--	--	---- -- 27-03-2002
381	3B	4 - 4.50	16.99	--	--	--	--	---- -- 27-03-2002
382	3	1 - 43.50	6.03	--	--	--	--	---- -- 27-03-2002
385	1	6 - 58.50	27.66	--	--	--	--	---- -- 27-03-2002
386	-	1 - 26.00	5.29	--	--	--	--	---- -- 27-03-2002
388	2	3 - 60.00	15.12	--	--	--	--	---- -- 08-07-2003
390	1	2 - 90.50	12.20	--	--	--	--	---- -- 27-03-2002
392	2	7 - 88.00	33.05	--	--	--	--	---- -- 19-02-2003
392	4	0 - 61.00	2.60	--	--	--	--	---- -- 19-02-2003
393	2A	2 - 46.50	10.35	--	--	--	--	---- -- 27-03-2002
393	2C	1 - 12.50	4.73	--	--	--	--	---- -- 27-03-2002
395	1	0 - 59.00	2.48	--	--	--	--	---- -- 27-03-2002
399	1	0 - 22.50	0.94	--	--	--	--	---- -- 19-02-2003
399	2	1 - 68.50	7.08	--	--	--	--	RTR636/14--- -- 27-03- 2002
400	3B	0 - 48.00	2.00	--	--	--	--	RTR636/14--- -- 19-02- 2003
458	1	2 - 93.00	12.31	--	--	--	--	---- -- 19-02-2003

461	1	0 - 48.00	2.02	--	--	--	--	---- -- 19-02-2003
378	1	1 - 28.00	5.38	--	--	--	--	2016/0105/07/012552- -2016/07/02/000049SD -- 14-07-2016
		53 - 42.50	224.38					

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/070/00051/60036 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:07:22 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : புளிச்சபள்ளம்

பட்டா எண் : 198

உரிமையாளர்கள் பெயர்

1. - ... செயலாளர்(ஆரோவில் பவுன்டேஷன்)



புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
381	3A	0 - 43.00	1.80	--	--	--	--	---- -- 27-03-2002
388	1	0 - 22.50	0.94	--	--	--	--	---- -- 19-02-2003
388	3	0 - 54.00	2.27	--	--	--	--	---- -- 27-03-2002
393	2B	0 - 90.00	3.78	--	--	--	--	---- -- 19-02-2003
		2 - 9.50	8.79					

குறிப்பு2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/070/00198/20008 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 17-12-2021 அன்று 01:07:59 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : புளிச்சபள்ளம்

பட்டா எண் : 840

உரிமையாளர்கள் பெயர்

1. அரவந்தர் ஆசிரமம் நம்பகர்

...

கேசவதேவ்பொதார்



2. அசோகவர்தன்

கணவர்

நாகமல்லேஸ்வரி



புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
383	2	1 - 93.50	8.13	--	--	--	--	---30/1413 -- 22-09-2003
		1 - 93.50	8.13					

குறிப்பு 2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/070/00840/90022 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 17-12-2021 அன்று 01:08:47 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

மாவட்டம்: விழுப்புரம்

வட்டம்: வானூர்

கிராமம்: இராயப்புதுப்பாக்கம்

ஆரோவில் நிறுவனத்திற்குரிய

10(1) பிரிவு சிட்டா நகல்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : வானூர்

வருவாய் கிராமம் : ராயபுதுப்பாக்கம்

பட்டா எண் : 1154

உரிமையாளர்கள் பெயர்

1. செயலாளர் ... ஆரோவில் பவுண்டேஷன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
108	3	0 - 44.00	2.44	--	--	--	--	D/2589/08--- -- 27-03-2002
218	7	1 - 82.00	7.64	--	--	--	--	D/2589/08--- -- 27-03-2002
220	9	0 - 31.50	1.32	--	--	--	--	RTR764/11--- -- 07-02-2004
224	4	0 - 84.00	3.53	--	--	--	--	D/2589/08--- -- 27-03-2002
224	6B	0 - 44.50	2.44	--	--	--	--	D/2589/08--- -- 11-02-2003
226	6	0 - 56.00	3.11	--	--	--	--	D/2589/08--- -- 27-03-2002
230	1B	0 - 14.50	0.61	--	--	--	--	D/2589/08--- -- 11-02-2003
230	2B	1 - 47.50	6.19	--	--	--	--	D/2589/08--- -- 11-02-2003
245	4	0 - 79.50	4.41	--	--	--	--	2020/0103/07/235296- -- -- 10-11-2020
256	13	0 - 11.50	0.64	--	--	--	--	2021/0103/07/258009- -- -- 30-07-2021
262	5A	0 - 11.50	0.65	--	--	--	--	RTR764/11--- -- 11-02-2003
263	4	0 - 18.00	1.00	--	--	--	--	RTR1504/13--- -- 11-02-2003
263	5B	0 - 22.50	1.25	--	--	--	--	2021/0103/07/247590- -- -- 22-03-2021
263	7	0 - 15.50	0.90	--	--	--	--	RTR1504/13- -250/1415-2 -- 02-03-2007
263	8	0 - 46.00	2.55	--	--	--	--	D/2589/08--250/1415- 2 -- 18-01-2006
264	8A	0 - 34.00	1.89	--	--	--	--	D/2589/08--- -- 11-02-2003

264	8B	0 - 34.00	1.89	--	--	--	--	D/2589/08--- -- 11-02-2003
268	3	0 - 47.50	2.64	--	--	--	--	D/2589/08--- -- 27-03-2002
252	2A2	0 - 27.12	1.51	--	--	--	--	2020/0103/07/235291- -2020/07/02/000073SD -- 09-11-2020
244	3	0 - 33.50	1.86	--	--	--	--	2020/0103/07/235296- -- -- 10-11-2020
244	2	0 - 37.00	2.05	--	--	--	--	2020/0103/07/235294- -- -- 09-11-2020
243	5	0 - 15.50	0.86	--	--	--	--	2020/0103/07/235294- -- -- 09-11-2020
269	4	0 - 39.50	2.19	--	--	--	--	2020/0103/07/228021- -- -- 18-08-2020
218	4	0 - 28.00	1.18	--	--	--	--	2021/0103/07/248817- -- -- 19-06-2021
227	3A1	0 - 36.00	2.00	--	--	--	--	2021/0103/07/262092- -2021/07/02/000090SD -- 04-09-2021
263	3B	0 - 25.50	1.42	--	--	--	--	2021/0105/07/342311- -2021/07/02/000099SD -- 07-09-2021
262	2B	0 - 5.50	0.31	--	--	--	--	2021/0105/07/342312- -2021/07/02/000100SD -- 07-09-2021
256	11B	0 - 15.00	0.83	--	--	--	--	2021/0105/07/331652- -2021/07/02/000101SD -- 07-09-2021
245	1A	0 - 40.92	2.27	--	--	--	--	2020/0103/07/235283- -2019/07/02/000071SD -- 07-11-2020
		12 - 27.54	61.58					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/02/042/01154/20261 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-12-2021 அன்று 01:09:43 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

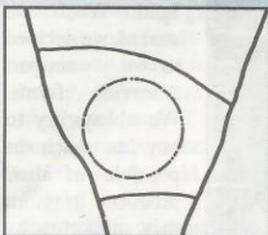
Auroville Today

SINCE 1988

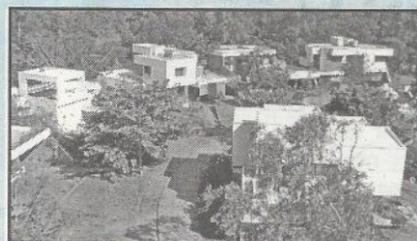
JANUARY 2001, No.144

COVER STORY:

Planning the city of the future



- The Auroville Master Plan explained
- Making cities livable and sustainable
- Auroville as a motor-free city.



pages 1, 4 & 5

Auroville, as the French suffix 'ville' meaning 'town' suggests, is intended to become a city. The Auroville Foundation Act even contains a unique provision: it requires the Auroville Foundation to formulate a Master Plan for Auroville and makes the residents and the Governing Board responsible for developing the township accordingly. As The Auroville Universal Township Master Plan receives the final touches before being presented to the Government of India, Auroville Today focuses on what it implies to plan a city of the future.



City planning: Lalit, Anupama and Mr. Dattatri (left to right)

Master Plan ready for Delhi

The Auroville Universal Township Master Plan will soon be presented to the Minister of Human Resource Development.

In July, 1999 an overwhelming majority of the Residents' Assembly ratified a first phase Master Plan and appointed a task group of Aurovilians to present the document to the relevant authorities. In its meeting of August, 1999, the Governing Board of the Auroville Foundation appreciated the concept but felt that eminent town planning authorities at state and national levels should be consulted before the plan be presented to the Government of India. [see AVToday # 128, September 1999]

Mr. Meshram, Chief Town Planner of the Town and Country Planning Organization, New Delhi, and Mr. Dattatri, former Chief Town Planner of the Chennai Metropolitan Authority and UN consultant, spontaneously offered help and expertise. Mr. Meshram and two of his officers stayed in Auroville for short periods, while Mr. Dattatri has been coming to Auroville for a few days each week. It is because of their continuing support that the draft Auroville Universal Township Master Plan will be presented to the Minister of Human Resource Development by February 2001.

Perspective plan

"Actually," says Mr. Dattatri, "the term master plan has come a bit into disuse, but we couldn't get around it as the Auroville Foundation Act specifically uses this term. We have learned that most city 'master plans' made under Indian town planning acts have so far had a very limited impact on the orderly growth as was envisioned. Most planners nowadays use a different terminology. We speak of 'structured planning' which often is divided into three phases. The first phase is: a 'Perspective' or directional plan, which contains the basic broad concepts and philosophies. This plan has a time scale of about 25 years, but aspects of it can be adapted every five years or so, so that it becomes a useful rolling perspective plan. Within the framework of the perspective plan we create the more detailed development plans, which have a time scale of up to 5 years. Development Plans can only be made once the ground realities are clear; they require surveys to obtain all the necessary data. Lastly, there are the Annual Plans which are made for implementation. What will be presented to the Government of India is the Perspective

Plan, and while we await its expression of support we will start working on the first 5-year Development Plan.

"One of the specific purposes of Auroville's Perspective Plan," continues Mr. Dattatri, "is to show the Government of India that Auroville is a very important experiment which will not only benefit Auroville, but also be an example to the rest of the country as in Auroville the city and small village settlements could be developed complementarily in a move

towards an integrated sustainable development.

The Perspective Plan primarily indicates the land-usage for the 20 square kilometres that contain the four zones of the Auroville township and the greenbelt. The Plan does not at this stage include the areas connecting the Auroville city area to the sea and towards Aurobrindavan, which include communities such as Aspiration and those in the Auromodèle area, as the first priority

is to consolidate the township area."

Anupama, an Auroville architect, explains further: "In the early days we spoke about three areas — Auroville proper comprising 20 square kilometres, the immediate bio-region which is 40 square kilometres, and the so-called 'area of influence' which would extend up to 800 square kilometres around the latter. What has evolved now is a plan for the first area only — which is what the Auroville Foundation Act allows us to do — as the immediate task right now is to safeguard the land use in this area.

However, our earlier area of influence concept will continue to be taken further."

The Green Use Zone and road patterns

"In earlier town plan concepts," continues Anupama, "we made very clear distinctions between the four zones of the city proper — the residential, the international, the industrial and the cultural zones — and the surrounding Greenbelt.

Our advisors asked what the proposed function of this Greenbelt was to be.

(continued on page 4)

Goals and Objectives of the Master Plan

Simply stated, the goal of the Master Plan is to translate into physical terms — land use & infrastructure — the needs for the growth of Auroville into a Universal Township benefiting mankind.

More specifically, the objectives include:

- Establishing the zoning of land use on all lands falling within 20 square kilometres from the centre of Auroville irrespective of land ownership
- Identifying locations in the Green Belt for agriculture and farming, land

regeneration and special activities such as water and soil conservation and recreation

- Determining the hierarchy of roads and access ways, particularly emphasising where non-polluting movement should take precedence over general traffic
- Identifying policies and ways by which the neighbouring villages can be integrated in the plan to take advantage and benefit from Auroville's location for their economic betterment

(from the Master Plan)

Food processing crisis

Page 2

Tree seed oils replace diesel

Page 3

Robert Thurmman on Tibet

Page 7

An unfair organization

2 Healing Istfan's hand

7

Crystal vision

3 Letters

7

In brief

3 Short news

7

Educational experiments

6 Recharging aquifers

8

Kalyamoorthy profile

6 Singing human unity

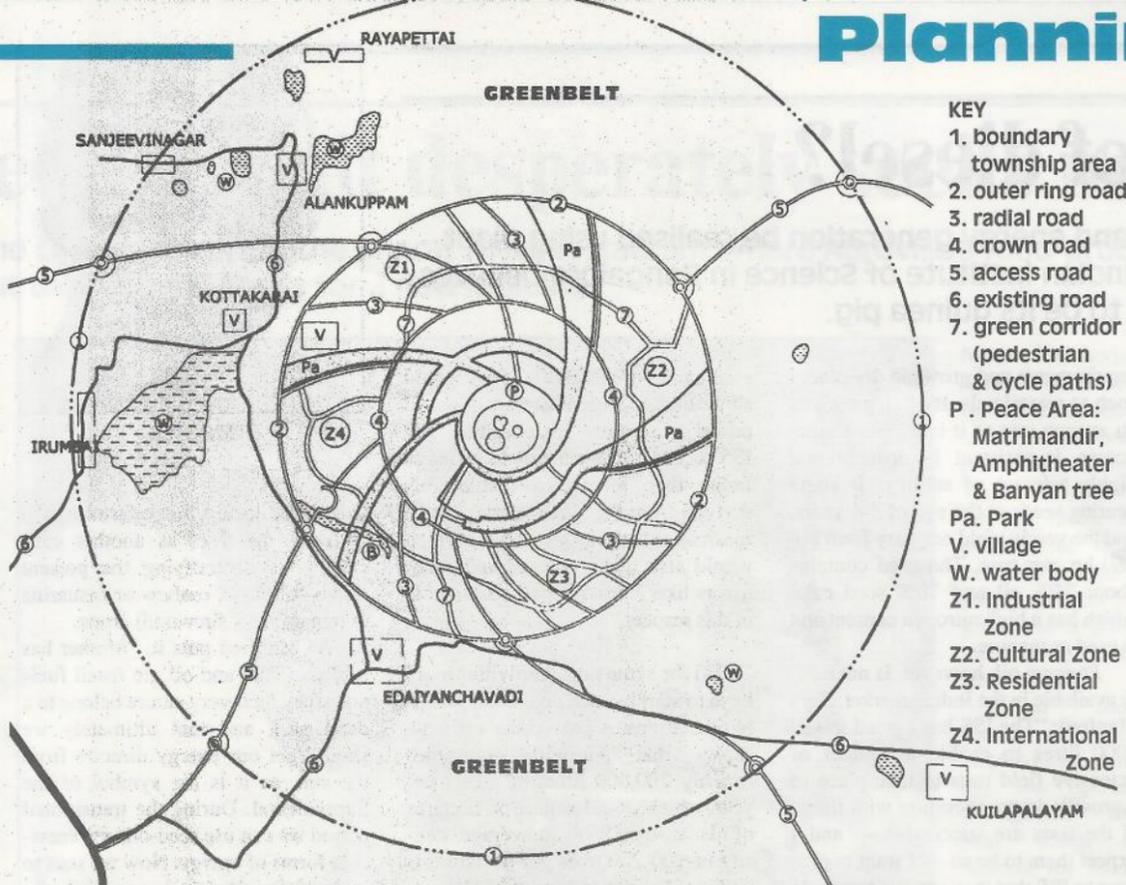
8

Master Plan ready

(continued from page 1)

Why, in fact, do we need so much land for so few inhabitants? While they understood that 20 square kilometres is not large for a city with the ideals of Auroville, they could not accept the greenbelt as just a buffer in between the outside and the inside." "The word greenbelt has not been coined by Auroville," points out Mr. Dattatri, "it is a familiar term in town-planning circles. Its function is to restrict and contain the growth of the city, but in no city in India has this really worked. In Auroville's greenbelt there are already all kinds of existing developments — there are a number of village settlements, there are Auroville settlements and there are different activities. What evolved after discussions with many Aurovilians is that the greenbelt will be a green use zone which is an integral part of the township, not just a buffer, as a connecting linkage between the urban and rural areas."

"Another major observation of the town planners was that we need to define our road patterns, both those leading to the city as well as the patterns within the city," says Anupama. "In the present concept we have foreseen that there will be four main access



roads towards the city, which will terminate at four so-called nodal points on the outside of the greenbelt. These points will serve as transit stations where people can shift to environment-friendly transport to go anywhere within the city. They will also be places where activities between the urban and rural areas and activities for the further

development of the city will be located, as well as reception areas for day visitors. The town planners see the reception of tourists as an area of concern, as the number of tourists in proportion to our population is very high. "Within the city, the first need is to define the roads and their parameters, depending on the kind of transport envisaged. So far this has yet to be done. We have based ourselves on the master plan made in 1994 which indicates the Crown Road and a few radial roads. The outer ring road (the road separating the city area from the greenbelt) is still kept, but it is unclear whether the community actually opposes or accepts this road."

Village participation

Once the Human Resource Development Ministry has given its support for the Perspective Plan, the Auroville Foundation will have a certain supervisory role over the land use of a specified area. This area contains lands which Auroville may never acquire. The next steps will be to involve the Governments of Tamil Nadu and Pondicherry (a small area of Auroville is located in Pondicherry State) more, with the request that they help Auroville by respecting the land use indicated. It is equally important to contact the villagers around Auroville in order to explain Auroville's aims and

intentions. Mr Dattatri observes, "The Perspective Plan does take into account the adjoining villages and how they can be integrated within Auroville's philosophy and development. But before we go to them to ask their views, it was necessary that Auroville formulated its own ideas in this Perspective Plan, something which in fact had never yet happened. The salient features of the Perspective Plan will be translated into Tamil, and then there will be meetings with village leaders and women's groups to refine the plans and incorporate their requirements, so that there is a real kind of participatory planning. For it is only when they become convinced that Auroville is an important experiment which also works to their benefit that they will be ready to co-operate and accept the indicated land-use patterns. Without their co-operation, there will be no progress."

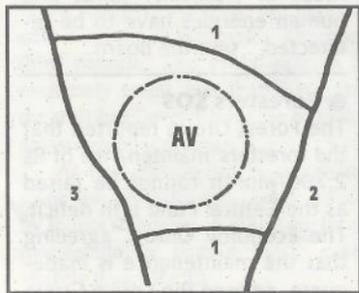
"In our contacts with the Governments of Tamil Nadu and Pondicherry we will also stress the need for a regional plan around Auroville," says Anupama. "Auroville has offered to participate in the making of such a plan, and our present work will be useful as we will be able to provide the state governments with much of the data they will require. Also, the Perspective Plan indicates that future by-pass roads — for example, the one

between the East Coast Road and the old Madras road — will have to be located outside the Auroville area. We hope that the Government of Pondicherry will initiate this effort in co-operation."

Next steps

"The next step," says Mr. Dattatri "is to start with the Development Plan, but Auroville is poorly equipped to do all that work. There is hardly a town planning department here, though I have experienced a great deal of goodwill and a real willingness to co-operate. What we need now is a professional team and a clearly defined set-up. There needs to be a senior planner, service staff, and quite a few resource people to do surveys and obtain data relating to traffic, sustainable development, economics and so on. There is also a need for more active citizen participation. The Aurovilians must start to become actively interested in the development of their city — and not only come to the town planning department to see if a projected road runs through their back garden. The future town-hall as foreseen in the Asia-Urbs project [see AVToday October 2000] must become an active hive for the sharing of experience in order to materialise the envisioned township in which all of us have a full stake."

Carel



- 1. proposed by-pass roads
- 2. east coast road
- 3. Pondicherry-Tindivanam road

roads towards the city, which will terminate at four so-called nodal points on the outside of the greenbelt. These points will serve as transit stations where people can shift to environment-friendly transport to go anywhere within the city. They will also be places where activities between the urban and rural areas and activities for the further

Towards a motor-free city

Helmut, an Aurovillian architect, on saving our city from the motorcar.

The last 50 years have shown that the car cannot remain the instrument of urban mobility without destroying the city. Cars and other motorized vehicles are the cause of serious environmental, social and aesthetic problems. Among other things, they kill street life, foster urban sprawl, contribute to noise and air pollution and are inefficient users of scarce energy resources.

Better alternatives are available. Most European cities now have car-free areas in their centres, and everywhere these are in the process of being expanded. In fact, the completely car-free city is possible, as successful examples like Venice demonstrate.

Car-free cities will probably become the norm this century due to energy constraints. It seems appropriate, therefore, that Auroville should be willing to take a lead in this. But how could we design Auroville as a city which would function without cars and motorbikes?

Recently Mr. Hans Billinger, a traffic planner who lives in Stuttgart, Germany, told some Aurovilians that he considers the structure and propor-

tions of the Galaxy Plan are ideal for a car-free culture. All areas of the city are within 5 or 6 minutes walking distance from the Crown Road. The outer ring road could take motorized traffic and connect with centralized parking areas there. Onward travel into the city would be on bicycle or public transport via the radials and along the Crown Road, which could become the backbone of a public transport system (buses, tramway or monorail). The Crown Road is 4 kilometres long. Assuming an average speed for public transport of 16 kms./hour (including stops) the Crown Road can be circled within 15 minutes. If only one bus or tram is circling constantly, and one walks to and from the bus, it would still be possible to reach any point in town in less than 30 minutes (see drawing).

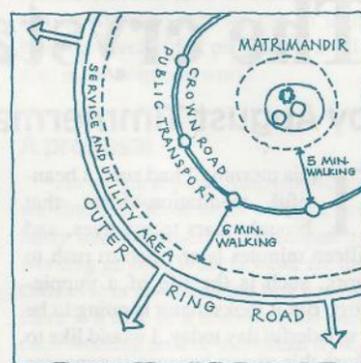
Inside the outer ring road area, transport of people and goods would be by pedal-power (there will be a network of pleasant cycle and walking paths) and electric-powered vehicles: they would not overpower the streetscape because they are quiet and slow. (In September, 1965, Mother noted that electrically-powered vehi-

cles with a speed not exceeding 15 kms./hour would be used for transport in the city.) Doctors, ambulances and other emergency transport could enter, of course, with any type of vehicle.

This raises the question of what would happen to our cars and motorbikes. If we feel like keeping them, they would only be used for transportation outside the city area and could be kept in secure parking areas or garages along the outer ring road (exceptions might be made to allow taxis carrying people with a lot of luggage or sick and elderly persons into the inner city area). Also located on the outer ring road will be large storage-yards for accommodating supplies while awaiting dispatch into the city.

The pedestrian-based city would have a special atmosphere. The architecture will be different from that of auto-centred cities, providing a 'closeness' found in towns before the advent of the automobile. There will be visually-interesting passageways, as well as urban spaces based on a human scale.

This ideal plan cannot, of course, be established immediately. Major construction activities in the city will



continue for a long time and, as yet, Auroville lacks the means to substitute non-polluting transport for the diesel-powered brick lorries and delivery vans. But if we are agreed upon the aim of creating a pedestrian-based city, then we can begin outlining steps towards its implementation.

At present there are many millions of automobiles in the world, and the numbers are increasing almost exponentially: for those who don't own one, particularly in the developing world, the car remains the badge of prosperity and modernity. Can we tolerate the noise, danger and global climate change which more and more cars will bring? Or is Auroville willing to demonstrate that another way is possible?

Features of the township

The Auroville area extends over 20 sq. km. Auroville has two identifiable parts — the City, 5 square kilometres in extent, which is distinctly urban, and the Green Belt, 15 square kilometres in extent. The City Area is delineated into four zones — Residential, Industrial, International and Cultural — each with its specific use, centred around the Peace Area which includes the Matrimandir, the Amphitheatre and the Banyan Tree. The Green Belt, where also six village settlements are located, consists of areas of farming, regenerated forests, and areas for recreation and other non-urban uses and will be a rich laboratory for sustainable development practices.

The population of Auroville will consist of peoples of all nationalities voluntarily attracted to it to serve humanity. It is designed to accommodate 50,000 residents when fully developed, the majority of which will live in the Residential Zone of 173 hectares. The Master Plan envisages a 1st phase with a population of 15,000 by 2010 and 5,000 by 2006. The projected density of the Residential Zone is 240 people per hectare.

The Township's design is eminently suited for cost-effective decentralised systems in terms of water supply, waste treatment and recycling. Auroville's goal in terms of energy is to become entirely independent through development of alternative sources, although in the initial years it will draw energy from the grid. The road system has been designed to encourage use by non-polluting traffic. A network of cycle and pedestrian paths is envisaged in the green corridors within the city area.

The indicative Development Plan 2000-2006 envisages an investment of Rs. 350 crores spread over the different zones to enable Auroville to reach its full potential progressively and quickly. This will also help Auroville to extend the benefits of its development to the surrounding villages and bioregion.

The Development Plan is complemented by a set of zoning regulations that will help Auroville to develop and channel all land uses within 20 square kilometres into planned and desirable directions. The Plan has also identified an organisational set-up that will assist the process of plan preparation and implementation to achieve the goals, objectives and vision in the establishment of this Universal Township.

(from the Master Plan)

Auroville: what kind of future city?

What is the latest thinking about making cities more livable and sustainable? Do we have anything to learn from the urban renewal movements which are becoming increasingly influential in the West?

Here's a paradox: for the first time in history more than 50% of the world's population live in cities, yet surveys demonstrate that many city dwellers would prefer to live elsewhere if given the chance. Why?

The answer lies in understanding how and why cities have evolved.

Cities past and present

The first cities were constructed at least 5,000 years ago. People chose to live in cities because of the need to defend themselves against enemies, but also because cities, in their density and diversity, offered a more diverse, stimulating and cultivated lifestyle than that of smaller social units. It's no accident that the term 'civilization' comes from the same root as 'city'. "People come together in cities in order to live," wrote Aristotle. "They remain together in order to live the good life".

Most early cities were small: when Greek cities approached about 10,000 they tended to throw off new colonies, as if they sensed that a larger unit would be unmanageable. By the Middle Ages cities in Europe, the Middle East and China were becoming larger, often approaching 50,000 inhabitants. These cities were high in population density, yet they were social places because they provided, through their squares and secluded streets, plenty of opportunities for people to meet each other and experience community. From a modern point of view their inhabitants lacked many conveniences yet, as urban historian David Morris points out, "there is solid evidence that their standard of living compares favourably in many respects with that of our own era. For the vast majority of people today, attaining the living standard of the typical medieval city inhabitant is still a distant dream."

The industrial revolution created a new kind of city. As the mill and factory owners constructed thousands of cramped, featureless dwellings for their workers, cities expanded enormously and their ethos changed. Now profit became more important than culture, mobility more important than social interaction. This was reflected in the fact that the volume of traffic within and through cities increased exponentially, public spaces were reduced, and urban architecture became more functional, linear than the 'organic' style of the medieval city. The great buildings of the modern industrial city are banks and office blocks rather than the cathedrals and temples around which pre-industrial cities coalesced. The industrial city remains the dominant model today. However, some of the old cities of India, China and the Middle East have preserved more of their medieval fabric, and along with that a greater sense of community.

As city life became less pleasant, it generated a reaction. In the late 19th century, the new discipline of town planning saw high-density living as an evil, responsible for major health and social problems. Consequently the concept of the 'garden city', a city of parks, private gardens and generous spaces around dwellings, was born. The garden city, in turn, spawned the concept of 'New Towns', relatively low-density settlements where strict zoning principles were applied to ensure that residential areas were separated from places of work and industrial manufacture.

New Towns were most popular in Europe. Meanwhile, in post-1945 America, the government provided loans to city dwellers to buy homes in newly constructed suburbs: at the same time an extensive freeway system

began to be constructed. The result was a mass migration from inner city areas to the suburbs, and the continuing development of those suburbs along the routes of major roads in what has become known as 'ribbon development' or 'urban sprawl'.

The worst of all possible worlds

The consequence of all these developments is a worst-case scenario. The suburb, as urban planner Peter Newman describes it, "is the most unsustainable form of settlement yet developed" because detached houses with large gardens take up an enormous amount of land which could be used for agriculture, the distances between residences and shops often means that car ownership is essential, and low-density settlements weaken the sense of community. Meanwhile, many inner city areas have become vandalized ghettos for the poor and marginalized.

Traditionally there was a reciprocal relationship between a city and its surrounding countryside: the city provided a market for the farmer and rural artisan. However, today's megacities, whether of the East or West, have entirely distorted this relationship. To sustain their enormous metabolisms, these cities suck an enormous amount of energy — in terms of food, petroleum, raw materials, labour, intellectual capital etc. — not only from the sur-

rounding countryside but also from countries far away. The pollutants and waste they generate are then 'externalised', released into the air, the soil or the seas to poison the lives of those far beyond the city limits. "In the name of progress, development and growth," writes Satish Kumar, editor of *Resurgence* magazine, "modern industrial cities have embraced the manipulation of nature, the subjugation of people and the exploitation of the countryside."

use. Moreover, the concentration of production and consumption makes for more efficient use of resources. In recognition of this fact, a new movement aimed at revivifying existing cities and creating 'sustainable' new ones has grown up in the past 30 years. Various known as urban ecology, neo-urbanism, the eco-city or sustainable city movement, it attempts to make cities once again places of exuberance and community by "making them greener and more human" (Peter Newman). This involves, among other things, creating high-density but diverse neighbourhoods where homes, shops, public spaces and offices are intermixed. Each neighbourhood would be well-served by public transport, but many smaller roads and streets would be traffic-free to allow them to become the 'outdoor rooms' which are such a valuable feature of medieval cities. Pedestrian and cycle paths would run everywhere: in fact, everything would be arranged to discourage the use of private motorized vehicles, for these are one of the main sources of air and noise pollution (and social alienation) in cities today.

In the new type of city people would live in close proximity, but architecturally there would be much greater variety in styles of construction. However, the 'language' of a particular neighbourhood or bioregion would be preserved through the use of local materials and indigenous stylistic

a city has to have well-defined limits to avoid urban sprawl.

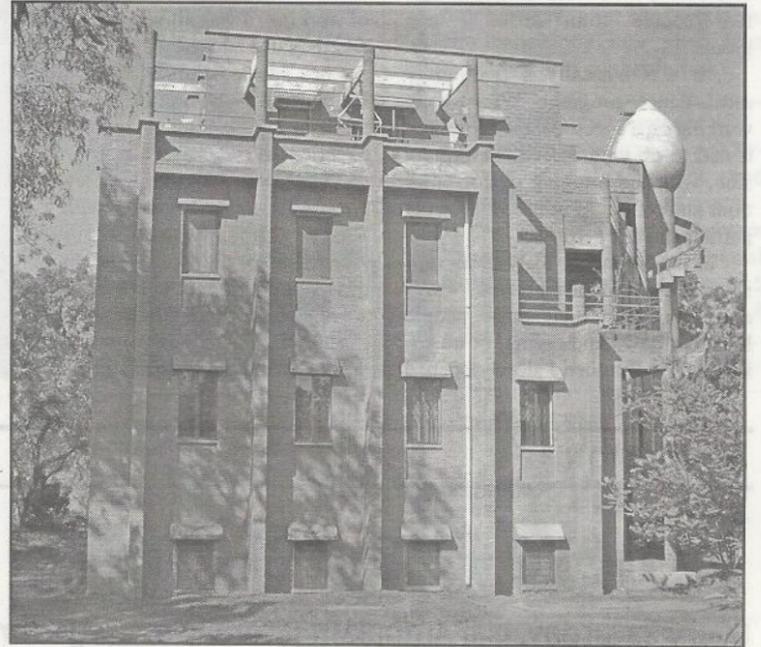
The relevance to Auroville

How far is this relevant to the proposed city of Auroville? In many ways, Auroville is a special case. A city which puts Matrimandir at its centre is clearly not based upon the same premise as the industrial city. Again Auroville began by restoring rather than by laying waste its environment, and the designated city area is very

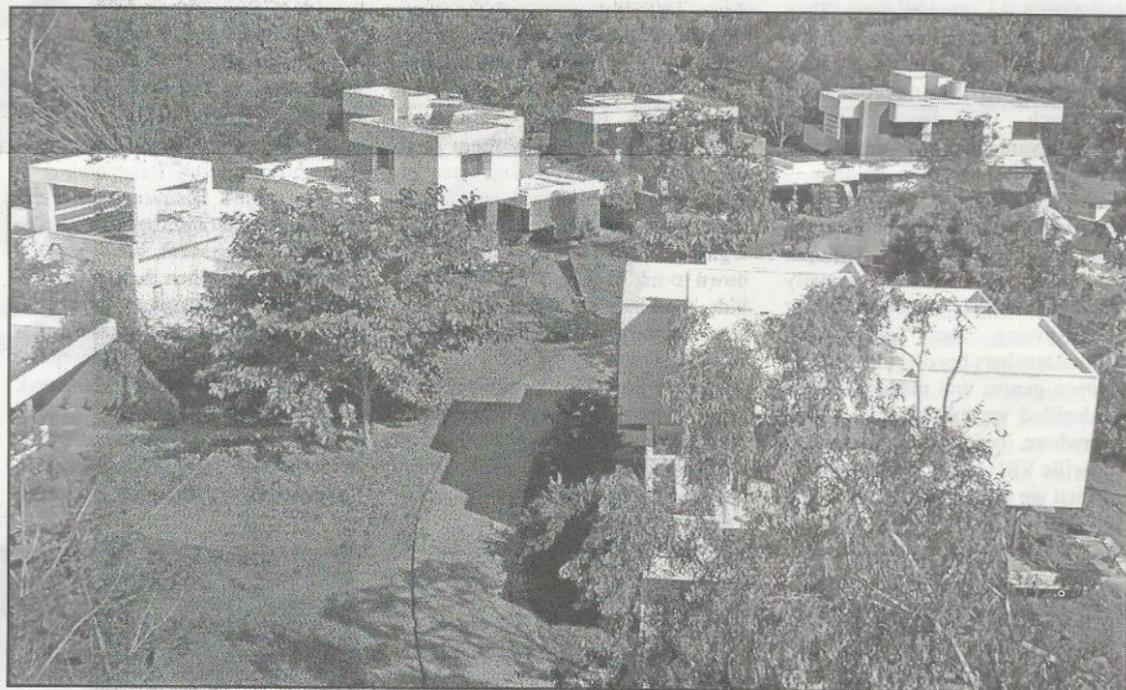
ment to a particular place. Neo-urbanists designate these 'organic' cities.

The question is, are we in Auroville with our present rather fragmented sense of community (and zoning principles which will ensure that shops, cultural arenas and residences are kept separate) able to create such organic spaces? Or will we take the failed New Town route of 'engineering' social spaces which attract nobody?

Again, a city planned for 50,000 in such a small area will need to be quite



Which way will we go? Medium density apartments in Vikas (top), or suburban housing in Surrender (below)?



rounding countryside but also from countries far away. The pollutants and waste they generate are then 'externalised', released into the air, the soil or the seas to poison the lives of those far beyond the city limits. "In the name of progress, development and growth," writes Satish Kumar, editor of *Resurgence* magazine, "modern industrial cities have embraced the manipulation of nature, the subjugation of people and the exploitation of the countryside."

Reviving cities

How to change this? Urban activist Richard Register points out that the problem is not with cities *per se*, but with the way that we conceive of and build them. For potentially city living has a lot of advantages. The higher population density of cities means that there are lower costs per household for services, there is reduced demand per capita for land (an apartment in a medium-rise building has only one eighth of the ecological footprint of a detached suburban home) and there is the possibility of minimizing transport

details. In between high density clusters there would be squares, parks and other public spaces. The natural environment would be brought back into cities through opening up creeks and rivers which had been buried under concrete, through restoring wasteland and through extensive tree planting.

Proponents of 'sustainable' cities argue that the city has to become far more self-sufficient in terms of resource and energy generation and waste disposal. This means everything from encouraging greater food production in the city itself to promoting the widespread use of renewable energy sources, recycling and energy conservation.

Social sustainability is also encouraged through the intermingling of different economic groups and cultures: this avoids the ghetto effect and stimulates a wider sense of community. Finally, while the 'neo-urbanists' argue against zoning (except for heavy industry) because it results both in uneconomic transport use and the creation of dead areas outside the hours in which zones are used, they believe that

small so that accessing different parts of it is not a major problem. In other respects, the present reality and plans for the future already incorporate many of the eco-city recommendations. City parks and forest corridors will ensure that the city is green, while existing settlements in the Residential Zone already employ renewable energy systems, low-energy construction materials and natural waste recycling (although not to the extent that neo-urbanists would wish).

Having said this, there remain areas of concern. Medieval cities like Siena or Oxford are welcoming because they are human-scale and constantly offering the unexpected. Small, winding alleys suddenly give onto secluded squares; the façade of one building is picked up and played upon by the façade of the next; in the midst of busy streets there is an enticing glimpse of a river or open fields. These cities have not been designed by a town planner. They have evolved out of the myriad experiences of generations who shared, however, a common sense of community and a commit-

high-density. Yet relatively few Aurovilians seem ready to live in such close proximity at present, preferring the unsustainable suburban model of large gardens and thirsty lawns even within the designated city area. Then again there is the question of architectural style, the 'language' which identifies us as a community rather than as clusters of individuals. Cities like Siena had a 'pattern language' which enabled great diversity to be expressed within an overall unity. Auroville as yet lacks such visual cohesion, reflecting more the different styles and preoccupations of various architects.

Then there is the question of the roads. Today, aspects of the 'Galaxy' plan are retained in the planned configuration of the feeder roads which will sweep in regular arcs through the zones. As these 'geometrically pure' roads take no account of the landscape or of human-scale perspectives, this seems to represent the triumph of aesthetic over organic principles of growth.

Can Auroville be a model?

When Mother spoke of Auroville as 'the city the earth needs' it seems she was referring to the need for Auroville to spiritually embody and resonate principles of human unity and truth. Yet in terms of modern India, which contains not only some of the biggest but also some of the most polluted cities on the planet, it seems reasonable to suggest that Auroville should also find practical ways of alleviating these problems by developing practices and techniques which can be replicated in urban India. For as the proportion of humanity which lives in cities continues to grow, it's time to recognize, as the town planner Harley Sherlock puts it, that cities must become "the major ingredient of any ecologically sustainable way of living in the 21st century".

Alan

Call for a meeting of the Residents' Assembly 29th November 1999**CALL FOR A RESIDENT
ASSEMBLY**

Land Use Coordination (LUC) is calling a Residents Assembly on **Monday November 29th**, to present the final draft of the Master Plan document to the community. This meeting will take place in the Bharat Nivas Restaurant Hall at 4.30pm

The final draft is a more elaborate version of the draft Master Plan we presented to the Residents Assembly of July 28th. It is the result of a further four months of intensive work by the LUC to try and gain the urgently needed security for Auroville land

The changes we have made to the plan you then approved are minimal, however, many different facets of protective status have been explored by LUC during this time. At the meeting the changes we made and why we found it necessary to make them, will be fully explained to you. We will also take the opportunity during the meeting to present you with a report of our work

For those who would like to peruse this document in advance a draft copy is available at the Architecture office at Bharat Nivas. We regret that due to the high cost of printing this document, it is simply not feasible to distribute copies of it through out the Community, so therefore only one copy is available.

The purpose of the Residents Assembly is to receive from the community their final approval of this document before it is presented to the next Governing Board meeting on December 18th. It is important then that all Aurovillians and Newcomers make an effort to attend the meeting.

Excerpt Auroville News 27th November 1999

November 27th, 1999

AUROVILLE

RESIDENTS ASSEMBLY ON MASTER PLAN POSTPONED UNTIL TUESDAY, 7TH DECEMBER, 5PM

Why: To give us a chance to make it better – i.e. more integrated, more “presentable”, more complete – before we ask you for your approval and support for presenting it to the Governing Board.

What's behind: Work has been proceeding on the Master Plan, but somehow we still didn't feel like “this is it”. There were good pieces, but not yet a coherent “whois”. Also, we've received a lot of conflicting input from various “experts” about what should be included – which elements need to be articulated in some detail for it to be accepted as a Master Plan and which could remain more general; and how much our request for a “protective status” hinged on our Master Plan. We've been trying to sort through these apparent contradictions in depth and with integrity, and this has taken a lot of time.

Just in the last days however, we were presented with a format for the plan book (planning atlas) itself that we finally all felt, “Yes – *that* makes sense!”. We were also gifted with another visit by a retired Chief Town Planner with 40 years experience and a lot of goodwill for the Auroville experiment, who gave us 2 full days of his time and very focused attention. All this has felt like a tremendous move forward in the quality of the work, and means that we still have a lot of work to do to pull it all together into a really credible and valuable plan.

So – a few people are working very hard – days, evenings, Sundays even – to try accomplish this task. We want you (the Auroville community) to like it, to feel good about it (i.e. the way we're presenting ourselves to the “outside”), and be able to support it fully. We're not promising perfection, but we're trying hard for “not bad at all”.

Our aim is to have the Master Plan book ready for review by December 1st, and to be very available to answer questions about it in the week before the RA. We understand that it's not much time, but ask that you make the effort to review it during that week, and if there's anything there you don't understand or think won't work, *tell us about it*, so that we can try to address your concerns and questions prior to the RA. We appreciate any enabling energy you can send us in the next days, and are grateful for your patience.

We strongly request your participation on the 7th. The more the community is behind this Master Plan, the better it will serve us, both inside and out.

With Love,
The Land Use Coordination Group

RESIDENTS ASSEMBLY ON THE MASTER PLAN – NEW DATE

Tuesday, December 7th 5 PM

Tentative Location: Old Bharat Nivas
Kitchen – to be confirmed

Excerpt Auroville News 18th December 1999

December 18 th , 1999	AUROVILLE NEWS	Meetings	page
<p>consumers do not distinguish between the different food processing units in Auroville.</p> <ul style="list-style-type: none"> Lemon pickle; this only has a limited market and next year she will be taking less lemons for this purpose. Generally, however, she will be taking more lemons to make things like lemon curd etc. Rosella; there will be no increase in production as it doesn't keep and is not a product for which there are large sales. Mango; different types of mango are used for different purposes so Martina needs to know the type of mangos which will be available. She will be making less mango pickle but more jam if she can increase her storage space. Martina is often out of station during the mango season so the price has to be worked out clearly before she departs. Other farm products she would like more of are ammla, mustard seeds, black sesame, white sesame and peanuts. In the long term she could use more guava. Martina is getting testing equipment to test peanuts for the poison avelatoxin. The more organically grown peanuts she can get the better. 	<p>MP). Only on that basis can we rightfully ask to control our own destiny, so to speak.</p>	<p>Feedback received about the Profile document included:</p>	<ul style="list-style-type: none"> - That the uneven border around the Green Belt would be much harder to defend than the original, arbitrary circle of 2.5 km radius, which was already there in the early seventies. So we can ask for protection of that area, because that's how Auroville was conceived from the very beginning.
<p>CONTINGENCY FUND Time was short so it was decided to discuss this in greater detail at the next Finance meeting.</p>	<ul style="list-style-type: none"> - That we eliminate the "circles around the villages" and present an integrated, collaborative, co-development model. We had originally included these circles out of the need for expansion of the village settlements within the Green Belt. However, as this could give the wrong message of separation, the current map doesn't show these circles. 	<ul style="list-style-type: none"> - That the issue of "planning authority" and ownership be de-linked. This plan is really a land use plan - we're encouraged to recommend land uses even beyond the boundaries of that which we want to control through ownership, based on the requirements for a sustainable development for the entire area. 	<p><small>GROWN PEANUTS</small> The Master Plan document contains three sections.</p>
<p>MISCELLANEOUS Aurofarm and chickens were two agenda items for which there was no discussion time. Poonam and Stephane volunteered to help Isha update the maps with new acquisitions of farm land.</p>	<p>Section 1 describes the vision and purpose, the context, some of the unique features of Auroville, the Matrimandir, etc. Section 2 is the meat of it, detailing the overall plan, the six zones (4 plus Peace area and GB), the neighbouring villages, all the physical infrastructures (water, energy, solid waste, drainage, transportation and communications, land regeneration, organic farming, architecture, etc. Information has been included on what has taken place in each area and how we see development continuing over the next 10 years (specifically requested by the consulting town planners). Section 3 attempts to outline a development strategy, describe our management capacity, the Auroville Foundation, and our relationships with "the outside" on a regional, national and international level, and our legal status.</p>	<p>It was made clear to us that we had to include population projections, densities and a timeline, otherwise why should so much land be reserved for Auroville, given the increasing demands that are surrounding us.</p>	<p>Questions & Feedback from the RA:</p>
<p>→ Minutes of the Residents' Assembly Meeting on the Presentation of the Elaboration of the Master Plan</p>	<ul style="list-style-type: none"> - How rigid is the Plan? On the one hand, once accepted, it becomes a legal document. We can't do something completely different than what's included in it. On the other hand, it's still pretty vague in most areas. It is understood that the details will be worked out "as the underlying truth of the township emerges". 	<ul style="list-style-type: none"> - There are some data conflicts in the text. THANKS to anyone who wants to read closely enough to find these! It's been a real push to the deadline, and the whole doc isn't 100% proofed yet. 	<ul style="list-style-type: none"> - How detailed is the co-development with the villages? Not at all at this point. Because we do not yet know how all that will evolve, we have committed strongly to a policy of no displacement and that the peaceful relationship that has been sustained over the last 30 years should not be disturbed. We have begun discussions on village co-development councils. Clearly there are some kinds of development that we would not welcome in and around the villages that are located within the Green Belt, but our strategy will be on defining (primarily maintaining) current land use designations.
<p>Date: 7th December 1999, 5 PM, CIC Chair: Guy Presentation of the Plan: Anupama Notes: Kathryn Present: about 60 The meeting opened with a few minutes of silence, in remembrance of Prem Malik, who left his body on 6th December. Guy introduced the topic of the Residents' Assembly meeting by reiterating that what was being presented was an elaboration of the Master Plan Profile that had been presented to and approved by the Residents' Assembly on the 28th of July and presented to the Governing Board on the 14th of August. The Governing Board had approved the Plan in principle at that time, but asked that we consult with senior town planners in Chennai and Delhi and incorporate their comments and views in the document before the Central Government is approached. Therefore, the Land Use Coordination Group has been consulting various town planners over the past 3 months and incorporating their views and comments in the present Master Plan document, so that it can serve as a basis for protection from unwanted speculative development in the Auroville Township areas. Anupama then made a presentation of the Master Plan. She explained that our right to formulate a Master Plan is articulated in the Auroville Foundation Act, but that the Act does not provide for a planning authority, which still lies with the Panchayats. This leaves us in a difficult position to implement the directives that the Act both specifically states and implies. We need to communicate our development intentions to the outside (i.e. via the</p>	<ul style="list-style-type: none"> - We're asking the Government to protect us from the outsiders we've made ourselves. We should have bought all the land before beginning any sophisticated 		

December 18th, 1999

AUROVILLE

development. We drove the land prices up, and have allowed development that is contrary to our own ideals. This was acknowledged. We have a lot of work to do internally to define our own relationship to the land we are occupying. The legal aspect is simply to try to reduce the attractiveness, particularly of the Green Belt, for speculation.

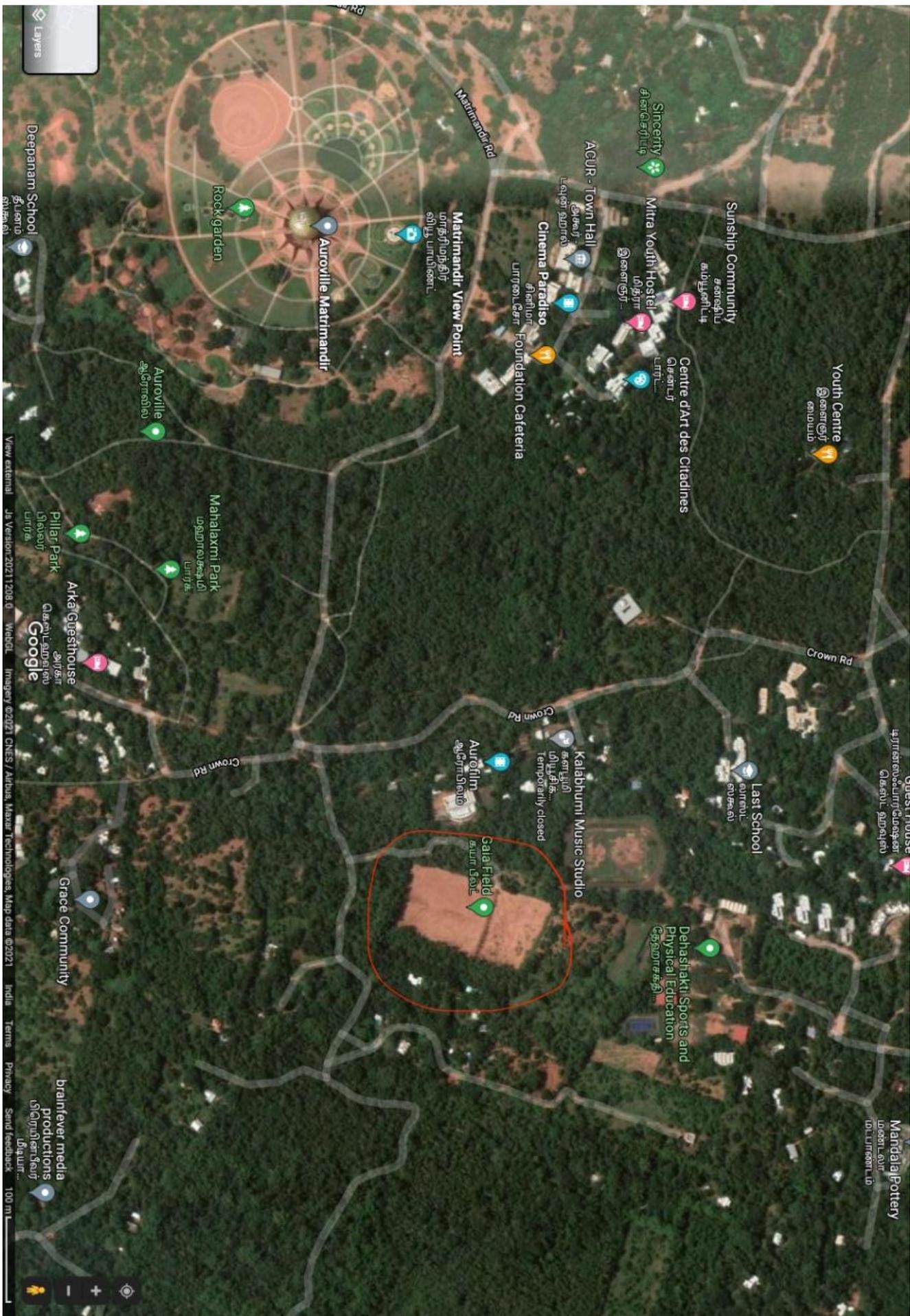
- Will the work continue? Who will take the next step?

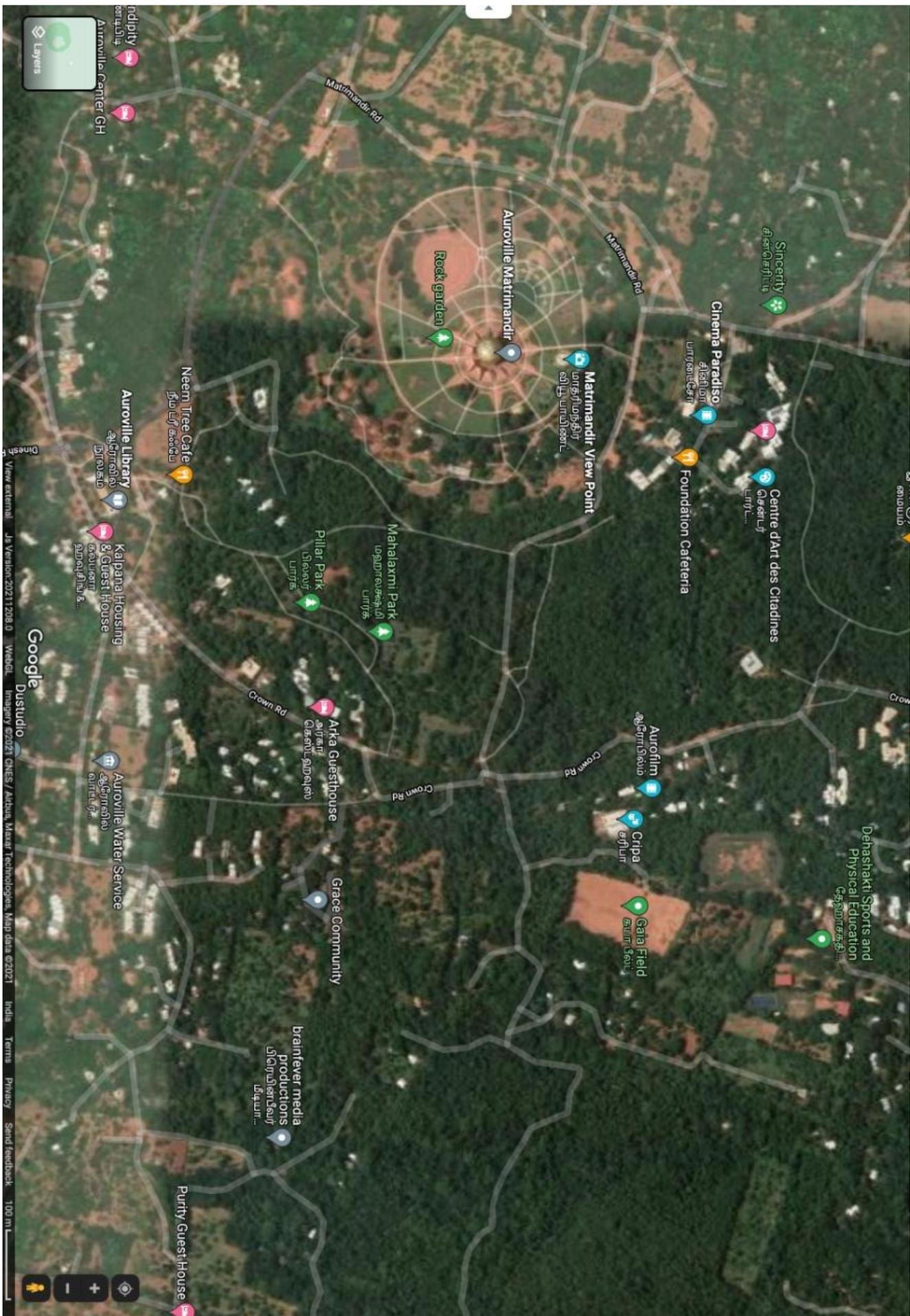
The LUC has received a mandate from the community to seek protection for the designated Auroville area and will pursue this till the end. For the implementation of the Master Plan itself, a group has been constituted to work on the restructuring of the Development and Planning Group. (This proposal has been written and will appear in the next couple of weeks.) If people are interested in a particular aspect of Auroville's development and want to focalize the discussion on it with the community (or even help to do this), please come forward.

- We need an integrated development on another level with Pondicherry. There is good will and money. We could help them with development policies that would be good for everyone concerned.

The meeting closed on a powerful note: The acknowledgement that the real work is internal, and that real protection will not come unless we come together to define our own development in alignment with the ideals of Auroville. At the same time, it was said that the protection we are seeking today is a protection of the land base, the foundation for what Auroville is really destined to become. Independent from whether we "deserve" such a protection or not, it is extremely important to secure this material foundation NOW for Auroville's full spiritual manifestation in the future.

The meeting voiced no objection to presenting the elaborated Master Plan to the Governing Board at their meeting this month. - -







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Gem of the Forest

A Community Event

WHERE: Youth Centre

WHEN: Sat, Dec 18

Polluck and Activities

13:00 - Chanting Invocation.

17:00 - Bulletproof Funk ... Live band

18:00 - A.G.B 3 SONGS & 1 SILENCE

19:00 - KATHARSIS
(Johnny/Jesse kids play)





**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTH ZONE AT CHENNAI**

Original Application No.239 of 2021

Navraz Kersasp Mody
and another.

Applicants

-Vs-

The Auroville Foundation
And Others.

Respondents

**TYPED SET OF PAPERS FILED BY THE
1ST RESPONDENT**

**V.CHANDRASEKARAN (Ms.937/1993)
Senior Panel Counsel - UOI
Counsel for the 1st & 2nd Respondents**

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